THE BUDGET (GENERAL)—1985-86 GENERAL DISCUSSION—Contd. ,

The Budget

SHRI R. RAMAKRISHNAN (Tamil Nadu): Madam, Deputy Chairman, 1 rise to support and welcome the Budget proposals of Shri Vishwanath Pratap Singh, our Finance Minister, who is fortunately here today. Madam, under the dynamic leadership of our young and silently efficient Prime Minister, Shri Rajiv Gandhi, who, I think can be described as a Man for all seasons, or to describe him is the wanath Pratap Singh to present. one Neethj Sathaka .says :

विश्वदि धैर्यम्या अभयदये क्षमा, स्ट्रसि वानपटता यधिविकमः

that is, who has these qualities: "Firmness in adversity, forgiveness in prosperit3^r, eloquence in debate and valour in war"

The person who has these qualities and who is leading the nation has obviously inspired Raja Saheb Vish wanath Pratap Singh to present one of the best budgets in recent memory. Madam, this budget has been praised by all and adequate encomiums have been showered from almost all trie sections of the society. Even a per son like Mr. Palkhivala, the famous economist, who alvva3^r.s is the first one to boldly criticise "any budget, even some of the budget proposals brought forward by my friend, Mr. Pranab erstwhile Mukherjee, the Finance Minister, has praised it. Once I ask ed Mr. Palkhivala that a particular proposal was a very rational and good proposal and even that proposal you are criticising. Even that man has said that it is the best budget and that it is reflective of the changing moods and the changing times in our country. I do not want to repeat all the adjectives used to describe this budget in this House or in the other House or outside. This budget has been described as bold innovative. forward-looking, growth-oriented, pragmatic, etc. etc. {Interruptions} There are so many others. 1 do. not want to repeat John Keats. them.

the famous poet said: "A thing of beauty is a joy for ever." A beauty like you, Madam, or my coleague or the other charming ladies in this House has to be admired. A beauty has a lot of admirers or even suitors. But the paint

THE **MINISTER** OF **FINANCE** AND AND COMMERCE **SUPPLY** (SHRI VISHWANATH **PRATAP** SINGH): They can be as taxing as the budget.

SHRI R. RAWtAKRISHNAN: That you will know better. There will still be a tew people who will even criticise beautiful ladies. They will always say that her eai" is a title loppy or if her nose had been little longer, it would have been better or that if !her complexion had been little more fair, it would have heen better. Similarly, there are various comments on the budget saying that the income-tax exemption limit should have been raised to Rs. 25,000/- I think r! is like saying that a lady is beautiful and fair and if she had been fairer, it would have been better.

SHRI V. GOPALSAMY (Tamil Nadu): Tastes differ from individual to individual.

THE DEPUTY CHAIRMAN: I thought you were discussing the budget.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): He is discussing beautiful ladies and not budget.

SHRI M. S. **GURUPADASWAMY** (Karnataka): Beauty should also be taxed.

SHRU VISHWANATH PRATAP SINGH: Who would be the assessor?

SHRr M. S. GURUPADASWAMY: I will be the assessor.

SHRI R. RAMAKRISHNAN: I am happy that the budget has evoked such a hearty response. Coming to the plus points of the budget, I will net

repeat what has been said. In fairness to the Finance Minister, I should mention that there 'nave been bold steps as increasing the limit of the MRTP companies up to 100 crores which was even beyond their expectations. The Estate Duty has been abolished. The Compulsory Deposit Scheme has been given the- go-by. The income-tax rates have been brought down to realistic limils for the first time which will perhaps inculcate honesty in the people and induce them to declare their incomes in

There have been several bold erms. steps for the farmers. The crop ;nce, .social security schemes and all these things are really something which indicate a departure from the past. The only think that is being criticisert is the hike in petroleum product? and diesel prices. However, Mr. Vishwanath Pratap Singh has announced a reduction in that also. He has abolished the excise duty on biris which is a welcome thing. He has taxed the costly cigarettes more which does not concern me because I am not' a smoker. I think the cost of crude) be increased because it is fixed in terms of the dollar. Fortunately, the ONGC is really doing well and the Bombay High production this year ng to be at the record level and is likely to remain at the record level for a few years to come. Frogressive-r country will have to import less crude. But coming to one important point regarding the fears expressed by many Members of the Opposition, I should in ail fairness pay a tribute to the management of our economy in the last few years, particularly in the last six years whether under Mr. Venkataraman or under Mr. Pranab Mukherjee or now under Mr. Vishwanath Pratap Singh. They have really taken steps to control inflation.

Madam, I will now give you some interesting statistics about inflation the world over. This is from a UN Study. Madam, inflation in Bolivia which was 296.5 per cent in 1982 has gone up to 328.5 per cent in 1983. In Argentina, it has doubled from 209.7

per cent to 433.7 per cent. It reminds one of war time Germany where a cup of Coffee was costing a million marks. In Israel, Madam, which is supposed to receive so much of sops and subsidies from the United States and others and which is supposed to have a very vibrant economy, the inflation has gone up from 131-3 per cent to 191.1 per cent. Even in a socialist country like Yugoslavia the inflation is 60 per cent. In Poland, it is 18.2 per cent. Nearer home, in one of the African countries, in Nigeria which has come in for a let of mention, the inflation is 38.7 per cent. In Sri Lanka, it has gone up to 21.4 per cent from 5.4 per c;nt because of their recent problems. in Kenya, it has gone up to 24.6 per cent from 13.3 per cent. And in Chiie which is the best South American country, it has gene up from 18.6 per cent to 20.7 per cent. Compared io this Madam, I will give you the r^tes ol inflation in the last few years from the official statistics of the Government of India. In 1979, it was 17.5 per cent; in 19SG, it was 18.2 per cent; in 19.'>'!, it was 9.3 per cent; in 1982, it was 2.5 per cent; and in 1983, I think, it is a single digit figure. Thi;- is a real tribute to the persons, whether the bureaucrats or the politicians, who have managed our financial resources. When this is so, I do net agree with the other hon. Members though there may be a slight cost push and inflationary tendencies in this Budget. And T do not know whether my friend, Prof. Nirmal Chatterjee will agree with me because he belongs to a different school of thought, but it ig now a well-settled economics that today for development definitely there should be an inflationary factor present, and it is necessary for economic development. This is the new economic theory which has been accepted by most modern economists. Therefore, if the Finance Minisler will take adequate steps to monitor the various prices from time to time and keep a careful tab and prevent hoarding, black-marketing and other ugiv-hydra- headed things which will raise their h#ads,

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1 am, sure, he can keep tht inflation under control. And 1 do not think that the critics will be ri.?ht in saying that is going to really set in an inflation which I hav? just now mentioned.

Now, coming to some of the constructive suggestions—I will not call them a criticism but I will call them constructive suggestions and I have always given them in the pastabout the Finance Minister's Budget, I will now take up the important question of black money. Fortunately or unfortunately, a study which was commissioned earlier has not been completed. I think, it v/as given to one Dr. Raja Chellaiah of the National Institute of Public Finance. And in answer to a parliamentary question, it has been stated that the report is coming out some time at the end of this month. They will estimate, according to their view, what the total quantum of black money will be in this country. Madam, various reports are there about the quantum of black money in the country which varies from time to time. Even some person who is working in the Fund Division of the World Bank, a some Victor Toncy or someone also gave a report which said that in India 50 per cent of the economy or the GNP is black money, and that nearly Rs. 65,000 crores of black money is there. But we do not know whether these are all authentic studies. We are awaiting the report of Dr. Raja Chel-laiah. But what I want to tell the hon. Minister now is that though there are several persons who say that the schemes of voluntary disclosure were expected to realise Rs. 700 crores but realised only Rs. 226 crores in 1975, and the bearer bond scheme of Mr. Venkataraman was expected to realise about Rs. 1,000 crores but realised a less amount, Mi these schemes are neeessary because over a period of 30 years or 40 years or 100 years, this black money is circulating in the country. Not all of it is cash and as our Prime Minister recently has said demonetisation of hundred rupees is likely to cause problem^ in the rural areas. Even day before yesterday in Gopuram, a place in Tamil Nadu, the nationalised banks were in for a big bonanza when it was rumoured that hundred rupee notes were being demonetised and within a matter of three hours the banks had sixty lakhs of rupees as deposit money with them. So, even this rumour is giving you so much. Imagine the problems it will cause in the rural areas, though from time to time even I have advocated the demonetisation of money as a step to remedy the black money situation in the country. Now my two concrete suggestions to the Finance Minister are that you have some scheme to mep up this black money which is in the form of ' cash, which is not blocked up in the shape of assets, bullion or jewellery or anytliing like that. There" can be two such schemes. One is you have a scheme whereby jf any person invests in housing, which is a very great probiem in 3(idia, you can have houses for middle, lower middle and weaker sections of the society, if these people come forward to invest in massive housing schemes, particularly in the overcrowded areas, you know the (position about the jhonpris of Bombay, about which you are better aware, and slums of Madras, if people come forward to invest in housing, you give them some sort cf immunity. This will get you a lot of money and it can be invested in housing assets and thereby this amount of money which is in circulation in the economy, it will come out and it will be used Vo. nation building ;;ni serving the poor and the downtrodden.

The ether scheme can to had for the railways. As you know the railways are very much facing the constraint of resources. You can have a railway bonds scheme whereby the people investing in the railway bonds will not be asked any questions about the. source of the money. Thereby you will ha able to collect a lot money for the railways. You can even give ten per cent premium on those

These two schemes are likely to get you at least Rs. 2,000 to Rs. 5000 crores and thereby some of the black money in the economy will be flushed out.

Now, Madan- I come to the question of capital gains. Of course, this is the first year, where a strong and bold departure has been made from the past. You have already abolished the estate duty which is the most welcome thing. In the case of the capital gains, where the Government's revenue is not more than a few crores of rupees, you should have a rethinking on the subject. In many of the western countries, they are net having anything like a base year or anything like that. If you buy an asset for a lakh of rupees and at today's prices it sells tor Rs. 10 lakhs, they take 20 per cent or 30 and you can keep the rest. Like that you can have the same formula rather than the high percentages that are there now. By this method also you can generate more funds for the economy.

Now,' Madan- I came to the anti-smuggling measures which our Finance Minister has mentioned in his speech. Madam, the Finance Minister at page 40 of Part 'B' of his speech at 125 says: I hope the hon. Members will help to create a vibrant public opinion which alone in the ultimate analysis can help to reduce and eliminate the anti-national activities of the smugglers. On two occasions earlier, when Mr. Pranab Mukherjee was the Finance Minister and earlier when Mr. Venkataraman was the Finance Minister, I raised this issue. Many of us would have seen in all the leading newspapers one page advertisements of Casio calculators, Omega watches and all sorts of smuggled items. All these things are not officially available in India. At the end of these advertisements there will be a small one line saying "For information only". These advertisements

inserted in the newspapers By smuggling syndicates based in big and Hong Kong. The previous bai Finance Minister told me that he had referred the matter to the Law Min ister. The difficulty was that thev should amend the law to prohibit such advertisements if the Government is really serious in curbing smuggling activities. Why are you not bringing forward this legislation to say advertisements should pear in the newspapers. You are your self creating public opinion and craze smuggled goods. Casio calcula are not available in India. But tors if you go to Burma Bazar. Palika Ba Mohatta Tardeu Bazar. zar. Market, all these things freely available are on the roads. So, the smugglers' syndicates want to tell the people things are all available ift that these India now and they are putting these advertisements. So, though you Ma dam, I want to appeal to our Finance Vishwanath Minister. Shri Pratap Singh, to persuade the Law Ministry for speedy action in the matter and get the legislation passed as early as possible, if the possible, in next session itself to see that these advertisements are banned. Coming to the question of pensioners, the longevity in the country has improved. Our old mortality table is out of date and longevity has improved quite a lot. There is, therefore, no justification in keeping the retirement, age at 58. Mr. Upendra may or may not agree with me. I participated in a Central Pensioners' Conference alongwith Mr. Gadgil, a couple of years back, ana there were people who said that they were 60 but looked younger than me. I asked a person: You are so fit; how have you retired? And he replied that he was 62 years of age. So, there are many people who, keep fit beyond 58. Thanks to the health measures, longevity has gone up. So, the Government should increase the retirement age to 60 or 62 years. Then you have said that those who retired on o,r after March 31, will be eligible for the concessions of dearness

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allowances linkage etc. In fairness, the Fourth Pay Commission was set up in July 1983 and therefore you may also consider the plight of all those pensioners in these days of high cost oj living and you should consider doing something for them.

Coming to newspaper industry, today it is the avowed policy of the Government to see that literacy spreads throughout the country and one method of communication, apart fcrom Doordarshan and All-India Radio is the newspaper, and if newspapers are to reach out into the rural areas, you must give some sort of concession, or incentive because the newspaper i»dustry is no longer a profit-making proposition. Today the raw material, that is, the paper or the newsprint costs 80 per cent. As you kno.w, the Supreme Court recently struck down the cost per tonne at Rs. 825 and said that Rs. 550 should be accepted for the purpose of levying import duty. You should reduce it to a nominal amount of Rs. 100 or Rs. 200, and I feel the total revenue loss to the $\sim Rx$ -ehequer will not be more than Rs. 3 or 4 crores which you can try to, make up in some other matter.

Secondly. about modernisation, sst prini*ng technology has overtaken all other printing technologies in the world but lidia is still not at it. Though you have .announced liberalis ed policy in case cf electronics, I may say that in case of printing technolo gy, off-set printing is the most im portant technology. Today, duty plates on off-set printing is and on photo per cent polyner plates, the duty is 81.5 per cent. You must consider to rationa lise it at an early juncture. Similar printing machinery was charged at the rate of only 10 per cent and at the time of Bangladesh crisis, it was raised to 40 per cent. There is a definite justification—if you want our newsnaper industry to modernise it self-to reduce the rate of this duty to a very reasonable level.

I now come to textile industry which is really suffering and the Government has come forward to announce some concession. In the textile industry, the Finance Minister has announced a concession at about Rs. 13.85 crores which is a welcome measure. But concessions are all in favour of composite sector at the cost of spinning industry. , Not that the comp site sector does not require any concessions, the spinning industry it self is coming out today after a long period of recession and it will find it very difficult to bear the burden of additional excise duly of ihe order of 25 par cent. I would request ithe hon. Finaoce Minister either to remove this excise duty or at !ea,st tj reduce.... (Time bell rings) I will just finish in a few minutes. I have not yet come to Tamil Nadu.

Now that you have rungs the bell, I tain; to i mi' Nadu and say ;> few poiitls about my which under our dynamic Cheif State Minister Puratchi Thalai-var MGR, who recently returned as a miracle man after his sickness, is coming into the national mainstream. There are several power projects of Tamil Nadu which are pending £or clearance before the Coni re; there are many thermal and hydel projects. Because of short time at my disposal, I shall just rush through. There are four Drojects pending clearance, and these are Lower Mettur Hydel Stations, Tha Kadamparai Pumped Storage scheme, Servalar Hydel Project, Kundah Power House. Parson's Valley, Pykara, Lower Bhavani p.nd Vaigai projects. Apart from this, there are several other schemes like Pandiyar Punnapu/ha, Cholati-puzha, Hogenakkal, Nellilhurai, Upper Amaravathy, Shanmughanandi and Nirar Nallar which, were dependent on a settlement being reached between neighbouring States on the sharing of river waters.

I would request the Central Irrigation Minister to convene a meeting of four Southern States and resolve this Cauvery problem so that these I schemes can also be taken up.

Then. The Madam, about Coal. Central Government, after due representation from Tamil Nadu, was kind a to consider thei import of on one-tirne basi?. But you will, ps₀ be' sorry to hear that from id-, 1983, compared to the total requirement of Tuticorin of 22 lakh. it received only 16 lakh tonnes. The coal which comes from the places in Bihar stones and shales and nearly is full of 18,000 tonnes of stones and shales had to rear ed. We have to pay for the price and freight, and then we have to remove these stones and shales. Madam, the Government of India should Tamil Nadu to import coal on a long-term, basis so that both Ennore continuing, Tuticorin thermal stations can come Madam, power is an important preup. requisite for industrial development and really this sector has already come by increasing forward, the 'power generation by 50 per cent.

a also thankful to the Central Government for ultimately resolving the problem regard to the of the Kalpakkam power. They have agreed to Tamil Nadu retaining tlie entire 235 MW in tha first phase 50 per cent of 'the second. I the Central Government for thi.':.

I come to another important point in regard to the Integral Coach Fac to^ a .second- factory. Tamil Nadu has offered free land to the Govern ment of India for netting up a second integral coach factory at Tiruchi. This may be considered. Similarly, the pro posal in regard to the expansion of Madras Refineries at Manali. has been forward before the Government and also the proposal in regard to the X-ray and colour plant at Hindus Photo Films, Udagamandalam. Many of these things are within the knowledge of Central Government. I would request the hon. Finance Minister to look into these things.

Now, speaking about the Budget, I am really thankful to the Finance Minister that he has given a fa** deal

way of increased transfer of re sources to the States. I would only like to being to his notice one thing. I am very happy that the former Finance Minister is here. Madam, the recom mendations if the Eighth Finance Com mission have not really clone justice Tamil Nadu. States like Tamil Nadu who are known for their prudent managament financial have really been disappointed because they are receiving lesser assistance. But the States-I do not want to mention the names because there will be a furore here-which are -I do not say mis managing—managing their resources in not so an efficient manner, always get the cream. Here, I am sure, I will have the support of majority of Mem bers of this House. The main thrust cf the recommendations of the Finance Commission was to assist those States which are backward not only from the point of view of resources, but also in resource mobilisation. We only pect that this imbalance would be rectified, through a proper devolution of Plan assistance. I know, you are having your limitations in this. But Tamil Nadu has sought for a principle of Plan assistance which would be more rational and equitable than the Gadgil scheme which is already there. We have been pleading, for this from time to time in the National Development Council. We are only suggesting to the Government a system of devolution which would take due account of the tax effort of the States. vis-a-vis the taxable resources and would also not reduce assistance to States which perform belter on the family planning front. You know, Madam because we had done better on the family planning front, we lost two seats in the Lok Sabha, it should have been 41 and not 39. This is the price we have to pay. The right decision taken by the Government of India to freeze the population of the States at the 1972 level for the purpose of deciding various forms of assistance which are related to the size of the population, should be logically carried forward in the matter of assistance which is given, based on the per capita income of the States. The States

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whose per capita income shows an increase only on account of population growth should not receive lesser assistance. I hope, a more equitable system of Plan assitance would be evolved.

In the end, I would like to say one thing about the problem of Sri Lanka refugees. We are very thankful to the Finance Minister for having provided Rs. 9 crores by way of assistance to the refugees. But this is only a short-term solution. The matter should be tackled at the highest level. I am thankful to the hen. Prime Minister for sending Mr. Romesh Bhandari to Sri Lanka. He has had. I think, useful talks with President Jayewarcene and the House will be informed of these talks very shortly. But the point is, President Jayawardene should be told in no unclear terms that there should be a political settlement.

1 P.M.

The U. S. Government has circulated a report about what is happening in Sri Lanka today is nothing but genoside. We cannot tolerate it. Particularly, our kith and kin are in volved. This is raising high feelings in Tamil Nadu and I hope the Central Government will definitely lake all this into consideration and see that proper .settlement is arrived at in Sri Lanka.

Finally, Madam, there was a talk of changing the budget. A committee was appointed under Mr. L. K. Jha for this purpose and I do not know what has happened to this Committee's report because there are several points in favour of changing the budget period from February to November or sometimes in the middle of June. I do not know what has happened *io* that In conclusion I would only say that Lord Krishna has described in th* Bhagwad Gita. Chapter 15, the qual ties of Viswanath Pratap. I quote:

And our present Finance Minister, Shri Vishwanath Pratap Singh, has also got the same qualities. He is the person with all these qualities and so he will take us to a new India. Gustteed would translate. Ahimsa means 'harmiessness, satyam means truth. Krodha means one who has no anger. He himelf is laughing, so he knows that. Tyagah means renunciation, Shanti means peacefulness, Santir means absence of crookedness. not that others are crooked. Daya means you are having compassion to all. 'Aloluptvam means you are having un-covetedness on others' properties which are shown by your budget. Maodavam hri, < achapalam means you are having gentless, modesty and absence of fickleness. With these words I commend thebudget.SHRI

VISHWANATHPRATAPSINGH: W'h these qualities I may lose my job in politics.

SHRI V. GOPALSAMY: Madam Deputy Chairman, enough bouquets have been showered beyond the saturation point commending the budget and congratulating the Finance Minister, but I am very sad to remark that although I have got great resoect for our present Finance Minister v\ho is committed to his convinction and it is because of that conviction that he stepped down rom the throne of Chief Ministership, but I am campeiled to oppose this budget for the deviating trend from the socialistic direction. Madam, Deputy Chairman, the time at my disposal is very short. So, straightaway I would like to make a charge, Ifor what reasons the estate duty was abolished Which section demanded abolition of estate duty? Some p:ople could argue that the amount was very meagre, but that is not the question. In principle should not inherit the property by virtue of birth alone. Then only the gap between the 'haves' and 'have-nots' will get reduced. That is why the zamin-dari system was abolished, that is why the privy purses were done away with. We extended our fullest support to the then Government, when thore

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measures were introduced by late Madam Indira Gandhi. For what iea-srn's have you abolished the estate duty? So, again the zamindari system, the fuedal system is creeping in. What are the reasons -tor which you have increased the limit upto Rs. 100 crore under the MRTP Act. Even the monopoly houses never dreamt of such an enhancement. So far 101 companies came under the purview of the MRTP Act and now 49 companies are straightway going out.

1 have carefully read the budget speech of our hon. Finance Minister. I do not find the word "socialism" throughout ihe speech of tha Finance Minister. So you have done a good job not mentioning the word "socialism". So you are admitting the fact that it has ibeen given a go-by. Pt. Jawaharlal Nehru must be 'turning in his grave. So you have deviated from the socialistic direction towards free enterprise. You have received bouquet from Palkhivala; you have received bouquet from the Free Enterprise Forum. So the Hood-gates have been opened for free enterprise.

Madam, in his budget speech 'the Finance Minister has mentioned that there will be balanced regional deve lopment. But I am very sorry to say that that is not the case. Some States, Some constituencies are getting the Lion's share; at the same time some States have been totally neglected. My friend. Mr. Ramakrishnan, speech mentioned about certain pro jects. He was rushing through be cause of paucity of time. One thing 1 would like to draw the attention of the Finance Minister to. The Hindus tan Photo Film Manufacturing pany, a public sector undertaking, had started its unit for black and white Rim production at Ooty in Tamil Nadu years ago. It was inaugurated by Late Pt. Nehru. The same company made a proposal to set up a colour film unit—an integrated unit. Expert Committee has submitted its report that the best location suited for such a project i.e. Octy-because the infrastructure is readily available there, the cost will be minimised and

not only that, the tribes, the most bacKward sections, are living in those areas. Taking into consideration all these factors, we expected^ that the project will be started in Octy in Tamil Nadu. But what happened? That has been shelved now. I am sorry to say it is now going to Nainital or somewhere in Uttar Pradesh. Two or three years back we raised this question here when Mr. Tiwari was here. This was raised by myself and IV r. Rama-murti. the then Member from Marxist Party. I have received a reply from the Ministry in response to an Unstarred Question that the project has got an estimated cost of Rs. 190 crores but so far they have not decided about the location of the project. So we are losing a projects, an opportunity. At 'the same time some constituencies are luckier. It will be appropriate to quete the lucky constituencies. Under the caption "They get more money then even some States", t'nis has appeared in The Week magazine of January 6-12 of this year, I seek the indulgence of the Members on the Treasury Benches and they should not get shocked and surprised by what I am going to quote:

"Take the case of Amethi, the constituency represented by Rajiv Gandhi. development programmes, announced since 1982 involve an 'investment of Rs. 2,000 crores, even on a conservative estimate. Major projects announced so far and on which investment is being made include BHEL (Rs. 100 crore) HAL (Rs. 50 crores) and Indo-Gulf Fertilisers (Rs. 750 crore). The UP irrigation department has already earmarked Rs. 5 crore for water supply schemes in the constituency. Private Sector too is in the field. Samrat Cycles and Lohia Machine Tools have already set up their factories costing crores of rupees. Small-scale industries have been given licences freely, the cumulative effect on investment being Rs. 100 crore. Under the IRDP programme each block is given funds amounting to Rs. 8 lakh.

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"Signs of development can be seen in the constituency—1,000 kilometers of irrigation canalise 8,000 hand pumps, 5,000 pumps owned by private individuals, a Rs. 15—crore Sanjay Gandhi Memorial Hospital, 1,000 bio-gas plants, 250 kilometers of pucca road, an excellent railway station, where major trains on the trunk routes stop. The list goes on.."

'Taking all this into account, the investment in Amethi may add upto Rs. 2,000 crore, though many feel that it may be much more. Even if this figure is accepted, it places Amethi in a unique position. The investment in the constituency will be more than the total outlay of the / Sixth Plan (1980—85) of 11 States and nine Union territories."

So, you are getting the lion's share. Some years back when K was langui shing in detention somewhere in a remote corner in the South, I read a news '-tern which appeared in

press. A famous man during that period, Mr. Deva Kanta Barooah slated, "India is India, India is India." Now Amethi is India, India is Amethi that is the trend, Mr. Clean has created.

SHRI H. L. KAPUR (Nominated): 1 have a correction to make. In so far as the Amethi hospital is Concerned, my hon. friend has said that Rs. 15 crores of money has been allotted by the UP Government. I am afraid, not one naya paisa ha.s been given to us. And the project does not cost Rs. 15 crores.

SHRI V. GOPALSAMY: You didn't hear properly. You go through my speech—it is on record.

SHRI VISHWANATH PRATAP SINGH; Are you really taking this magazine seriously?

SHRI H. L. KAPUR; I must contradict what, he said.

SHRI V. GOPALSAMY-. Newspaper and Magazine reports are not at all taken seriously by this Government. You should be replying to my ques-as to what happened to *ihe* colour film project for Ooty and other Projects. But, at the same time, you

are getting more project for Amethi and some other constituencies which are luckier. Leaders shout from housetops and give sermons that there should not be any parochial outlook, no regional outlook.

.... (Interruptions)....

SHRI DEBA PRASAD RAY (Wast Let him select a luckier constituency....... (Interruptions)........

SHRI V. GOPALSAMY: I am not a bonded labourer to seek some other constituency somewhere else.

THE DEPUTY CHAIRMAN: He 's a Member of the Rajya Sabha.

SHRI DEBA PRASAD RAY: He can join the Lok Sabha then.

SHRI ANAND SHARMA (Himachal Pradesh): Mr. Gopalsamy never smiles.

SHRI V. GOPALSAMY: Because We are the affected party. My dear friend, when you come out I will smile and share your thoughts in other ways. But inside the house, (his is the only time which we can express our sentiments. We are the aggrie-party. You are getting the bonus al] along and so you are smiling always.

SHRI DEBA PRASAD RAY: We are quite aware of your plight in your ow_n State because of the ADMK...

Madam Deputy Chairman, you should not take into account this talks bescause of the *interruptions*......(Interruption)....

Madam Deputy Chairman. I recall the words oi Pandit Nehru in his speech on the eve of Independence in August 1947. I quote:

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"Long years ago we made a tryst with destiny, and now the time has come when we shall redeem our pledge, not wholly or in full measure but very substantially."

We mode our pledges in 1947 and 1950. We made many pledges. Whether those pledges have been redeemed, have been honoured by the Government, these are simple questions. We pledged jobs for all, the educated as well as the uneducated. Has the problem been solved, has the pledge been redeemed? Millions of people are not getting jobs and, particularly, lakhs and lakhs of educated unemployed youth in some parts are turning Naxalites. You have net solved the problem.

We pledged land to the tiller. Has that pledge been redeemed? No. More than 14.5 million families are suffering without a roof over their heads. We pledged a new deal, a better deal, a better life for the poor millions. Ha.s that pledge besn redeemed, has that honoured? pledge been No. You have built mansions and palaces. In many places industrial complexes have come up. But, at the same time, people., without getting any shelter, are squatting on the pi tit-forms and on the footpaths.

Madam Deputy. Chairman, we should hang our heads in shame to read the news repeatedly that people in Delhi under the very nose of the Central Government are selling their blood to earn bread. Even some days back the news has again appeared in the "HINDUSTAN TIMES" that they are selling their blood to earn their bread. When you were conducting the CHOGM, the NAM and the ASIAD, spending thousands of crores of rupees, kids died in the chilly winter for want of clothing in Delhi. This is the real India you have created. So, the pledges were not at all redeemed, were not at all honoured.

Madam Deputy Chairman, yesterday our Finance Minister has announced some concessions. But the housewives were disappointed because there was no concession on the cooking gas, the domestic cooking gas. Perhaps, because the Leader of the House ani Finance Minister comes from MB House, he might have deferred this concession for his reply here.

You have levied excise duly of Rs. 200 per tonne on the printing paper »s | well as on the writing paper. This is nothing but tax on knowledge. So, I would request the Finane Minister t[®] repeal it.

I congratulate the Minister f« eartain steps like the Crop Insurance Scheme, and the Social Security Scheme. I would like to request the Finance Minister to include cotton and chillies also in the Crop-Insurance Scheme. Because of the repeated peats, these crops are badly ruined in some of the districts in Tamil N.idu.

SHRJ! R. RAMAKRISHNAN: And fruit.

SHRI PARVATHANENI UPENDRA: He is fond of fruit.

SHRI V. GOPALSAMY: Fruit als».

But on the whole, if you put the Budget on a larger canvass, it has totally deviated from the socialist path. In 50s there was the slogan of 'socialist pattern of society.' Then they changed the slogan to Democratic socialism. 'Now it has been given the go-iby. So, for this trend of deviation, I oppose this Budget lock, stock 1 and barrel.

श्री कल्पनाथ राध (उत्तर प्रदेश) ग्रादरणीय उप सभापति वित्त मंत्री जी के द्वारा प्रस्तत किया गया है. उसका करता हं। नए प्रधान मंत्री इसके पहले प्रधान मंत्री श्रीमती गांधी ने यह कहा था,

"I want to make India developed, pawerful and strong socialist India.

श्री कल्पनाथ राय}

The Budget

But for making India strong and powerful, united, tremendous national efforts are needed. Either dynamise the economy of the country or get yourself dynamited."

हमारे देण के नेता राजीव जी ने प्रधान मंत्री बनने के बाद यह कहा: "I re-affirm my failh in planning and Socialism."

हमारे वित्त मंत्री महोदय ने जो वजट प्रस्तुत किया है उसका हम समर्थन करते हैं। इनके इरादे श्रीर सरकार के इरादे देश को शक्तिशाली बनाने के और नए हिन्द्स्तान को 21वी श्रताब्दी में लेजाने के हैं। इरादों के साथ यह बजट बहन ही **ग्रन्छा है। इस वजट में** लड़कियों की इंटरमीडिएट तक की मुप्त शिक्षा की व्यवस्था की गई है, इसका स्वागत करता है। बजट में 1080 करोड़ रुपया परमाणु ऊर्जा, श्रन्तरिक्ष, महासागर विकास, इलैक्टानिक कंप्यटर के विकास के लिए रखा गया है, इसका हम करते हैं। स्वागत फसल बीमा योजना के सिद्धान्त को स्वीकार करना श्रीर उसे लाग करने केलिए जो कदम हमारे वित्त मंत्री जी ने उठाया है, उसका देश के करोड़ों किसानों की तरफ से हम उनका स्वागत करते हैं।

सीमा 15,000 भ्रायकर की रुपये से बढ़ाकर 18,000 रुपये की। इस कदम का हम स्वागत करते हैं। यह जनता की ग्रीर धाम लोगों एक मांग रही है। सामाजिक सुरक्षा क लिए बढ़ई, लुहार को 3,000 रुपये देने की व्यवस्था का हम स्वागत करते हैं। कुछ उद्योगों को डी-लासेंसिंग के ग्रन्तर्गत लिया जाना, इसका भी हम स्त्रागत करते हैं । कंपलसरी डिपोजिट स्कीम की समाप्ति, जिसका हमने अपने चुनाथ -घोषणापत्न में उल्लेख था, उसका भी स्वागत करते हैं। राज्यों के लिए नए परिप्रेक्ष में जो 39 प्रति-शत प्लान भाउटले बढ़ाया गया इसका भी हम स्वागत करते हैं। रिटेचमेंट की राशि 25,000 रुपये से

बढ़ाकर 50,000 की गई है, इसका भी हम स्वागत करते हैं विकिय क्लास की तरफ से । बोनस की दर 750 बढ़ाकर 1600 रुपये कर देना. यह सरकार का निर्णय मजदूरों के हित में अच्छा कदम है और ग्रेच्यटी की सीमा 35,000 रुपये से बढाकर 50,000 रुपये कर देना, इनका भी हम स्वागत करते हैं।

आदरणीय उपसभापति महोदय, हमारे वित्त मंत्री जी भी यहां मौजूद हैं, उनके दिल में इस देश को एक शक्तिशाली राष्ट्र बनाने का सपना है ग्रीर हमारे देश के प्रधानमंत्री जी ने भारत को भवितभाली बनाने के लिए, राष्ट्र को इक्कीसवीं जताब्दी में ले जाने के लिए एक दढ़ निश्चय किया है। भारत की करोडों-करोड़ जनता उनके इस कदम का स्वागत् करती है। लेकिन देश के विकास ग्रीर राष्ट्र के विकास के लिए जो ऐसी मान्यताएं। हैं, उसके संबंध में भी हमारे वित्त मंत्री जी को विचार करना होगा । क्या कारण है वित्त मंत्री जी, कि इस साल वैलफेयर आफ शेडयल्ड-कास्टस का धन 71 करोड से घटाकर 42 करोड़ कर दिया है ? क्या कारण हैं कि हाऊसिंग का वजट 84 करोड़ रुपये से घटाकर 30 करोड़ रुपय कर दिया गया दिया गया है ? एन श्रार० पी० का बजट 236 करोड रुपये जो पिछले साल था, उसको घटाकर 230 करोड कर दिया गया तथा खादी ग्रामोद्योग का पिछले साल 134 करोड़ रुपया था, उसे घटाकर 115 करोड़ रुपये कर दिया गया है, सेल्फ एंपलायमेंट स्कीम का जो पिछले वजट 149 करोड रुपये था, उसकी ग्रव 62 करोड क्यों किया गया है ? डेजर्ट डवलपमेंट के लिए पिछले साल 10 करोड रुपय की व्यवस्था उसको अब 8 करोड़ रुपए क्यों एपलायमेंट नेशनल रूरल प्रोग्राम में पिछले साल 236 करोड़ रुपये की व्यवस्था

उसको अब 235 करोड़ कर दिया गया है, क्यों ? इरल लेंडलेस गारंटी एंपलायमेंट स्कीम में भी घटाकर अब 465 करोड़ कर दिया गया है, क्यों ? स्टील आयरन में पिछले साल 980 करोड़ रुपये की दिन्स्था थी, उस घटा कर इस साल 693 करोड़ रुपए क्यों किया गया है? फटिलाजर के लिए जो पिछले साल इतनी बड़ी धनराशि की व्यवस्था थी, उसे भी आपने घटाया है।

उपसभापति महोदया, . एक किसीन हूं और गवि का रहने वाला हुं और गांव में रहने के नाते मुझे, इस बजट से गांव की ग्रर्थच्यवस्था पर क्या ग्रसर पड़ेगा, इस संबंध में ग्रापसे निवेदन करना है। भ्रादरणीय वित मंत्री जी, ब्राप उत्तरप्रदेश के भी मुख्य मंत्री रहे हैं, देश के उद्योग मंत्री और कामर्स मिनिस्टर भी रहे हैं ग्रीर ग्राज ग्राप वित्तमंती हैं, हमारे इस सदन के नेता भी है। मैं श्रापसे निवेदन करना चाहता हूं कि हिन्दुस्तान की लडाई के जो की ग्राजादी थे, जिस ब्राजादी की हमारे उद्देश्य लडाई के दौरान हमारे देश के स्व-तंत्रता संग्राम सेनानियों ने ग्राजाद हिन्द्स्तान का एक नक्या देखा था, करांची कांग्रेस का प्रस्ताव, जो हमनें 1931 में दूरदृष्टि की महेनजर रखते हए रखा था हमारा हिन्द्स्तान कैसा होगा ? उसका हमने जो एक नक्शा बनाया था जो फिर 1938 में जवाहर लाल नेहरू जी की ग्रध्यक्षता में नेशनल प्ला-निंग कमेटी बनी थी । फिर 1950 में हिन्दस्तान में विकास के लिए हमने ग्रपना डेमोकेटिक कंस्टीट्युशन बनाया, वही प्लानिंग कमीशन भी बनाया। हमारा उद्देश्य था कि डेमोंकेसी के माध्यम से सोशलिज्म भीर सोशिक्षिज्म के माध्यम से डैमोकेसी हम हिन्दुस्तान में प्राप्त करेंगे। यह हमारे डारेक्टिव प्रिसिपल्स भी कंस्टीटयुशनमें रखे गए थे। तो में ग्रापसे निवेदन करना चाहता ह कि उस प्लानिंग और उस डेमोकेसी को महेनजर रखते हुए 1954 में

12 RS-8.

हमने अवाडी कांग्रेस में शी जिलिस्ट स्ट्रक्चर आफ सोसायटी का संकत्र जवाहर लाल नेहरू की अध्यक्षता में लिया था।

1962 में भवनेश्वर कींग्रेस में कामराज की अध्यक्षता में सहकारिता समाज की आधारशिला होगी को मान कर हमने समाजबादी समाज का निर्माण करने का सपना देखा था। 1969 में श्री निजिलिंगप्पा जी और भ्रादरणीय श्रीमती इंदिरा गांधी के बीच इसी बात को लेकर संघर्ष हुआ था कि प्राइवेट सैक्टर कमांडिंग हाइट श्राफ दि इकानोमी होगा या पबलिक सैक्टर कमांडिंग हाइट ग्राफ दि इकोनी शी होगा। इसी सवाल की लेकर 69 में कांग्रेस टूट गई। इसी लिए श्रीमती इंदिरा गांधी ने बेंकों का राष्ट्रीयकरण किया ताकि हिन्दस्तान करोडों सर्व-हारा लोगों के लिए बेंकों के दरवाजे खले इसी लिए श्रीमती इंदिरा गांधी ने राजा रजवाडों के प्रिवीपस को समाप्त किया । उसी लिए 76 में हमने हिन्दस्तान के संविधान में संशोधन किया । पहले या India wil; be a Democratic

हिन्दुस्तान एक जनतांत्रिक गणराज्य होगा, 76 में 42 वां भ्रमेंडमेंट कर दिया गया श्रीमती इंदिया गांधी की ग्रध्यक्षता में भ्रीर यह तय किया गया कि India will be a Democratic. Socialist, Secu. lar Republic.

शपथ खातें है कि समाजवाद की स्थापना के लिए जान की बाजी लगा देंगे मंद्रिमंडल का हर सदस्य संविधान की शपथ खाता है और देश के प्रधान मंत्री ने पत्रप्रहण के पहले दिन कहा या I aftirm my faith in planning and socialism. आदरणीय वित्त मंत्री जी आप योग्यतम व्यक्ति है और आपके दिल ने हमारे देश को आगे बढ़ाने की बढ़ी भारी तमन्ना है ? हमारे नेता राजीव जी भी देश को आगे ले चलाना चहाते है। लेकिन फिर भी आपने जो एक्सपेरीमेंट किया है कि 20 करोड़ का एम0 आर0 टी पी0 का जो रेजिस्ट्रवशन था उसको 40 करोड कर दिया

[ओ कल्पनाय राय]

हिन्दुस्तान के पूंजीपति वर्ग ने 50 करोड से ज्यादा की उम्मीद नहीं की थी, लेकिन श्रापने अपनी कलम से उसकी 100 करोड कर दिया। मैं पूछता चाहता हूं कि आपने ऐसा कदम क्यों उठाया ? एम0 आर0 टी पी0 के लेवल को 100 करोड क्यों किया गया जब कि हिन्दुस्तान की 35 करोड जनता गरीबी की रेखा से नीचे रहती है। हमारे डाइरेक्टिव प्रिसिपल आफ कास्टीट्यूशन में है कि हम ऐसा कानून बनायंगे कि मुट्ठी भर लोगों के हाथ में कन्सेन्ट्रेशन आफ वेल्थ नहीं हो पयिगा

The Budget

श्री विश्व नाथ प्रताप सिहः माननीय सदस्यों में एक सुचना देना चाहता है। एम 0 ब्रार ० ई 0 पो 0 ब्रीर ग्रामीण क्षेत्रों के कार्यक्रयों में कुछ कमी की छोर छाप ने ब्यान दिलाया है । कुछ राज्यों ग्रन्दर चनाव चल रहें थे। उनके प्लान प्राउटले तय न हो पाये थे। इन योजनाश्रों में 50 प्रतिशत राज्यों को देना होता है 50 प्रतिश केन्द्रीय सरकार देती है, चंकि यह निर्णय नहीं हो पाये थे इसलिए जो की धनराणि है उसको पुरा नहीं दिखाया जा सका मैं आप को आप्रवस्त करता हं कि जहां तक गरीबी को दूर करने के कार्यक्रम है गरीब तक पहुँचने के कार्यक्रम है उनमें कोई कमी नहीं होगी। इसके लिए जो भी उचित धन राजि होतो रखी अधिनी ।

श्री कल्पनाथ राय: मैं आपकी भावनाओं से सहमत हूं मगर भावनाओं से गरीबी नहीं हटेगी।

श्री विश्वतः य प्रताप सिंह : भावनाएं नहीं, धनराशी दी जायेंगी।

श्री कल्पनाय रायः में ग्राप से कहना चाहता हूं कि आपके इरादे बिलकुल ठीक है, लेकिन इस का क्या जस्टी फिकेशन है हिन्दुस्तान के चन्द पूजी पतियों पर जो पहले 20 करोड़ की सीना श्री उस को 100 करोड़ कर दिया गया। वनों ऐसा हुमा ? क्यों कन्सेन्ट्रेशन ग्राफ बेल्थ चन्द पूजी पतियों के हाथ में हो।

SHRI V. GOPALSAMY: It is a bonus for monopoly houses.

भो कल्पनाथ राय : डिस्टर्ब मत करिए SHRI V. GOPALSAMY; I am supporting you.

श्री कल्पनाय राय: हमको अगर इस सम्बन्ध में कुछ शंकाए है तो उनको पूछने का श्रधिकार है। हम अपना वोट सरकार को देंगे, हम सरकार के साथ है लेकिन आदर-नोय वित्त मंत्री जी से पूछते है कि हमने क्यों ऐसा कदम उठाया।

श्री विश्व नाथ प्रताप सिंह : उसका जवाब देंगे ।

श्री कल्पन (थ राय: ग्रापने जो 20 करोड का रस्टिक्शन बढाकर 100 करोड कर दिया गया है क्या इस से कन्सेन्ट्रेशन आफ वेल्य चन्द मुठ्ठी भर पूंजीपतियों के हाथ में होगा या नहीं। ग्राप खुद कहते हैं, हिन्दस्तान की सरकार का भ्रांकड़ा कहता है कि 40 परसेंट जनता गरीबी की रेखा के नीचे है। तो गरीबी की रेखा से नीचे रहने वाले हिन्द्स्तान के 30, 35 करोड़ लोगों को ऊंचा उठाने के लिए हम ने इस बजट में क्या कदम उठाये हैं, मैं इस बात की जानकारी चाहता है। श्रीर मैं चाहता हं कि यह रूपया कम से कम आप एन० आर् ई० पी० और लेंड लैस रूरल गारंटी स्कीम, इंटीग्रेटेड हरल इवलपमेंट आदि के लिए खर्च करें और इस बजट में कम से कम पिछले बजटका दस गुना रुखा इन कामों के लिए रखा जाय। इसकी व्यवस्था होनी चाहिए। तब में समझगा कि आप गरीबों के लिए कुछ करना चाहते है।

सभापति: श्रव अ।प लांच के बाद बोलियेगा।

The House stands adjourned for lunch till 2-30 p.m. 1

The House then adjourned for lunch at thirty-one minutes past one of 'he clock.

The House reassembled after lunch at thirty-three minutes past two of tiie clock, Ttw Vice-Cuairniaa (Shrimati Kanak Mukherjee) in the Chair.

श्री कल्पनाथ राख: प्रादरणीय उप-सभाष्यक्ष महोदय, मैं वित्त मंत्री जी से निवेदन कर रहा हूं कि श्रिप्रिकल्चरल फाइनैंशल इंन्टोट्यूशन का रूपया इस

बजट में 297 करोड़ से घटाकर 155 करोड़ कर दिया गया है। मैं उन से निवेदन करना चाहता हूं कि आग्नेकल्चर और अप्रिकल्चरल फाइनैंशल इंस्टीट्यूशन के लिए काफी पैसे की व्यवस्था करें क्योंकि ये देश के विकास के लिए आवश्यक हैं।

श्रादरणीय उपसभाध्यक्ष महोदया, इस देश में इस बात की बड़ी चर्चा छिड़ी हुई है कि पब्लिक सैक्टर लास में चलता है और प्राइवेट सैक्टर प्राफिट में चलता है। लेकिन जवाहरलाल नेहरू ने पब्लिक सैक्टर के बारे में कुहा था—

Public sector -is,~not meant to make profits. Public sector Is meant to build up the infrastructure in order to make India strong and powerful.

श्रगर पब्लिक सैक्टर को हिन्दुस्तान में मजवृत न किया होता तो हिन्दुस्तान ग्राज दनिया का इंडस्ट्रियल पावर नहीं होता ग्रीर ग्रगर हिन्दुम्तान में पब्लिक सँक्टर को मजबत नहीं किया गया होता तो हिन्द्स्तान में कृषि ऋान्ति ग्रीन रेवलशन नहीं ब्राता। ब्रगर पव्लिक सैक्टर मजबत नहीं किया गया होता तो हिन्दस्तान ऐटामिक देश नहीं बनता। अगर पब्लिक सैक्टर मजबूत नहीं होता तो हिन्द्स्तान रपैस पावर नहीं बनता। इसलिए मैं निवेदन करना चाहता हं कि वित्त मंत्री जी से कि ये बड़े जो बड़ें पंजीपित मौनोपली हाउसेज हैं, ग्रखबार हैं, पालकीवाला जैसे लोग हैं ये मटठी भर 4 करोड लोग हिन्दस्तान की जनता को नहीं समझते हैं। जवाहर-लाल नेहरू ने हिन्दुस्तान की बनियाद डाली ग्रग्निकल्चरल रेवलशन के लिए, हिन्दस्तान के इंडस्टीयल रेबेलगन के लिए। इसलिए में आप से निवेदन करना चाहता हं कि आप जैसे वित्त मंत्री जी जब हए हैं 'तो मुझे विश्वास है ग्राप जैसे वित्त मंत्री होने के बाद हिन्दुस्तान में ब्लैकमनी खत्म होगी और श्राप कड़े कदम उठायेंग जिसके कारण हिन्द्रस्तान की दौलत में उजाफा होगा। मुझे विश्वनाथ प्रताप सिंह

जी में पुरा विश्वास है, वह नये वित्त मंत्री है, ईमानदार वित्त मंत्री है इसलिए किसी में हिम्मत नहीं है कि काले धन की कोई चोरी करे या जो तिकडमवाजी कर के पैरलल इकोनीमी का देश में निर्माण कर रहे हैं, वह ग्रव ग्रागे जारी रख सके। लेकिन पब्लिक सैक्टर की इकोनोमी को यह मजबत करेंगे--कमांडिंग हाईट ग्राफ इकोनोमी-ग्राजादी की के दौरान हमारे फीडम फाइटर ने जिसकी की बनियाद रखी थी. जिस पब्लिक सैक्टर की इकोनोमी को जवाष्टरलाल नेहरू ने ग्रपने खन पसीने से ग्रन्दरूनी ग्रौर वाहरी दवाव के वाबजुद जिसको मजबूत किया था, जिस पब्लिक सैक्टर की इकोनोमी को ग्रपने खुन से मजबूत किया, श्रीमती इन्दिरा गांधी ने उसी पिन्लिक सैक्टर की इकोनोमी को मजबत रखा श्रौर हमारे देश में हमारे नेता श्री राजीव गांधी के नेतत्व में वह पब्लिक सैक्टर और मजबत होगा। मुझे विश्वास है वित्त मंत्री जी के मजबत इरादों के साथ पब्लिक सैक्टर ग्रौर मजबत होगा ग्रौर हमारे मुल्क में जन हित में कदम उठाये जायेंगे। मैं वित्त मंत्री जी से निवेदन करना चाहता हं कि जो प्रापने कैरोसीन सर टैक्स बढाया ਰੈ ਰੈ...

श्री विश्वताय प्रताप सिह: मैंने कम कर दिया है।

श्री कल्हनाथ राय: मैं निवेदन करना चाहता हं हिन्दस्तान के सात लाख गांव के लिए ग्रापने कैरोसीन पर टैक्स कुछ कम किया है-मैं बताना चाहता हं कांग्रेस पार्टी इज फार दी मासेज, श्रीमती इन्दिरा गांधी वाज फार दी मासेज। जवाहरलाल नेहरू वाज फार द मासेज नाट फार द क्लासेज। हिन्दुस्तान की करोड़ों करोड़ जनता, सात लाख गांव की जनता ग्राज भी मिट्टी का तेल जलाती है। मैं निवेदन करना चाहता हं कि मिटटी का तेल ग्राप पूर्ण रूप से, एक भी पैसा टैक्स न लगा कर, टैक्सफी कर दिया जाना चाहिए। (व्यवधान) ग्राप मुझे बोलने दीजिए। मैं अपने विरोधी पार्टी के लोगीं से कहना चाहता हं कि ग्रापने तीन वर्ष

[श्री कल्पनाथ राय]

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के शासन के दौरान पब्लिक सैक्टर कमजोर हक्रा पब्लिक सैक्टर को 74 करोड रुपये का घाटा जनता पार्टी के तीन वर्ष के जमाने में उठाना पड़ा। यह क्यों हुन्ना क्योंकि वह खुद पब्लिक सैक्टर के दूश्सन थे। क्यों हुआ, कुक्योंकि वह खुद पब्लिक सैक्टर की इकोनोमी को नष्ट करना चाहते थे। ग्राप में से बहत लोग उसके समर्थक हैं। श्रीमती इन्दिरा गांधी जब भासन में ब्राई तो पब्लिक सैक्टर में 1982-83 में 614 करोड़ रुपये का म्नाफा हुआ। 1983-84 में भी 246 करोड़ का मुनाफा हुग्रा। इसके साथ हमारे 21 लाख एम्पलाई उस में लगे हुए हैं। चार हजार करोड़ रूपये उन्हें -तनस्वाह मिलती है। पर-एम्पलाई 21,675 रुपये सालाना मिलती है ताकि वह ग्रच्छी जिन्दगी जी सके। पब्लिक सैक्टर हमारी बनियादी नीति है। इसी नीति पर जवाहर लाल नेहरू कु हिन्दुस्तान का निर्माण किया और म्राज हिन्दुस्तान दनिया का एक स्पैस पावर ब्राटोमिक पावर बना एक स्पैस पावर ब्राष्टोमिक पावर बना हुआ है। आज प्जीपति लोग मोनो-पर्लाज हाइससेज, क्रीयटेलिस्ट बलासेज के लोग उसकी प्रशंसा कर रहे हैं। आज के 'टाइम्स ग्राफ इंडिया'' में फंट पेज पर मैंने पढ़ा है जिस में हिन्द्स्तान के पंजी-पतियों ने प्रशंसा की। हिन्दुस्तान के पुजीपति हमेशा प्रशंसा करेंगे उस कदम की जिस कदम से पंजीपतियों को लाभ होगा या मोनोपलीज हाउसेज को लाभ होगा।

श्री ग्रश्विनी कमार (बिहार) : हिन्दु-स्तान टाइम्स क्यों भूल गए?

श्री कल्हनाथ राध: मैं विश्वनाथ प्रताप सिंह जी से कहना चाहता हूं कि स्राप उत्तर प्रदेश के मुख्य मंत्री रह चुके हैं। ग्रापके जमाने में चीनी के दाम गिर गए थे। जनता सरकार के दौरान चीनी 10 रुपये किलो भी नहीं मिल रही थी। ग्राप मुख्य मंत्री थे तो ग्रापने 22 रुपये क्विंटल गन्ने का दाम निर्धारित किया। ग्रापको याद होगा कि 80 से लेकर 83 तक हिन्दुस्तान के किसातों

ने 84 लाख टन गम्ना पैदा किया ग्रीर हिन्दस्तान चीनी के मामले में अत्मनिर्भर हो गया । मैं आपसे निवेदन करना चाहता हं कि इस बजट में किसानों को मजबत करने के लिये, गांवों को मजबत करने के लिये, एन ग्रार ईपी को ग्रीर पैसा देने के लिए, रुस्ल इम्पलायमेंट गारण्टी स्कीम को ग्राँर पैसा देने के लिए, यहां से सीधा गांव से रिश्ता जोडने के लिए जितना पैसा ग्रावंटित किया है उसका दस गुना आपको देना चाहिए । किसान का बेटा हल चलाता है, किसान का बैटा सीमाओं पर खडे हों कर, अपना खन बहा कर सीमात्रों की रक्षा करता है। किसानों के बेटे हल चलाते हैं, खलियानों में काम करते हैं और देश की सीमाओं पर लड़कर हमारे देश की सीमाग्रों की रक्षा करते हैं। मैं पूछना चाहता हं कि क्या मोनो-पोली हाउसेज के बेटे सीमाश्रों पर खडे होकर देण की सीमाग्रों पर की रक्षा करते हैं ? क्या हिन्दुस्तान में प्राइवेट सैक्टर के बेटे हिन्दुस्तान की सीमाओं की रक्षा करते हैं ? मैं यह कहना चाहता है कि किसान का बैटा ही खेत और खलिहानों में काम करता है और देश की रक्षा भी करता है। वह खेतों में हल चलाता है, श्रम्न का उत्पादन बढाता है ग्रीर देग की सीमाग्रों की रक्षा करता है । सातवीं पंचवर्षीय योजना में इस बात का प्रयास किया जाएगा कि हमारी बिजली का उत्पादन बढ़े । छठी पंचवर्षीय योजना में 14 हजार मेघावाट विजली का उत्पादन बढ़ा है । छड़ी पच-वर्षीय योजना में हमने 30 मिलियन टन का उत्पादन किया जिसके माध्यम से हिन्द्स्तान की अथ-व्यवस्था की मजबत किया गया । हम सातवीं पंचवर्षीय योजना में अपने कदम आगे बढ़ाले जा रहे हैं सातवीं पंचवर्षीय यौजना में हमने अपना लक्ष्य फुइ, प्रोडण्क्टीविटी और अनइम्प्लोय-मेंट रखा है। बाज इस बजट के माध्यम से मैं यह निवेदन करना चाहता हं कि आपने सीमेंट का दाम बढ़ा दिया । गांव की म्राज हालत क्या है, यह म्रापसे छिपा हम्रा नहीं है। ग्राप भी गांव के रहने वाले हैं किसान को ग्रपनी छत भी ठीक करनी हो तो उसको पांच बोरे सीमेंट के चाहिए। अब सीमेंट के दाम बढ़ जाने के कारण

उसकी ज्यादा दाम देने पड़ेगें । ग्रापने स्टील के दास भी बढ़ा दिये हैं। ग्रापने खेती में काम ग्राने वाली चीजों के दाम भी बढ़ा दिये हैं। ट्रेक्टर के दाम बढ़ गये हैं, पावर के दाम बढ़ गये हैं। किसान को अगर खुरपा, खुरपी, कुदाल या फावडा खरीदना होगा तो उसको ज्यादा दाम देने पड़ेंगे । उसे अपनी बेटी की शादी करनी हो तो उसको वनस्पति ची के ज्यादा दाम देने पहेंगे । उसको कपहे के दाम ज्यादा देने पड़िंगे। पैट्रोल के दाम बढ जाने के कारण किसानों के लिए हर चीज महंगी हो जाएगी । ऐसी स्थिति में हिन्द्रस्तान के सात लाख गांवों में रहने वाले किसानों को हर चीज के लिए बढ़े हुए दाम देने पहेंगे । हिन्द्स्तान के किसाकों को प्रोडक्टीबिटी का लक्ष्य पूरा करना है, उनको फुड का उत्पादन बढ़ाना है और यापको इस देश से अनइस्पलायसेंट को हटाना है । ये तीन काम तभी पूरी होंगे जब ग्राप एन० ग्रार्0 ई० पी०, इंटेग्रेटड रूरल देवलपमेंट प्रोग्राम और लैण्डलैस लेबरर्स गारत्टी स्कीम को युद्ध स्तर पर पैसा आवंदित करें । इसके लिए आप अहाँ से डायरेक्ट मोनिटरिंग की स्कीम रखें। में जानता है, साप उत्तर प्रदेश के सूख्य संतो रह चुके हैं। आपने तीन हजार उपये भैंस खरीवने के लिए किसानों को ऋण देने की योजना बनाई है, लेकित आम जानते हैं कि ल्लाक स्तर पर हरिजनों, गिरिजनो और आदिवासियों को एक हजार रुपए भी यहां नहीं भिलपाते हैं। अंग्रेड इन योजनाओं के माध्यम से गरीब जनता के दिल में ग्राशा की चिनाारी लगा दी है। इस देश की गरीब जनता के दिल में इस देश की नेता श्री राजीव गांधी के प्रति भावता पैदा हो सई है। देश की करोजी जनता नये प्रधान मंत्री से अपेका करती है कि उनके माध्यम से भारत खुशहाल देश होगा । हमारे देश के किसान अपनी खेती का उत्पादन बढाकर 151 मिलियन टन से बहाकर 200 मिलियन दन ऋरना जाहते हैं । ग्रापने एग्रीकल्चरल प्राइस कमीशन बता रखा है। हमारे देश के प्रधान मंत्री जी ने चनावों के समय सभाग्रों में यह कहा था कि एग्रीकल्चरल इनप्टस के

दाम तहीं बढ़ने दिये जाएंगे । मैं पूछना चाहता हूं कि क्या ट्रैक्टर के दाम नहीं बढ़े हैं ?

श्री विश्वनाम प्रताप सिंह : ट्रैक्टर पर एक्साइज इयूटी हटा दी गई है, सारे एप्रीकल्चरल एक्बीपमेंट पर ए क्साइज इयूटी हटा दी गई है।

श्री कल्पनाथ राय : हमारे देश के किसानों को राहत पहुंचाने के लिए यह जरूरी है कि किसानों के इम्प्लीमेंटस पर एक्साइज इयुटी हटाई जानी चाहिए।

अं। विश्वनाथ प्रताप सिह : सब पर हटा दी गई है, इसकी कल ही घोषणा हो चुकी है।

भी ऋत्पनाथ शाय : शीमान, यह बात कई बार कही जा चकी है कि एप्रीकल्चरल प्राइस कमीशन किसानों के हित में काम नहीं करता है। ग्रापन किसानों के लिए एग्रीकल्चरल कोस्ट एक्ड प्राइस कमीशन बनाने की बात कही थी क्षीर श्री राजीव गांधी जी ने कहा था कि किसानों को उनके उत्पादन का उचित मृत्य मिल, इसलिए, एग्रीकल्परल कोस्ट एण्ड प्राइस कमीशन बनेगा । अब ग्रापने इस प्रकार का कमीशन बना दिया है यह बहुत सराहर्नीय कदम है। लेकिन में यह कहना चाहता है कि सन् 1980 में 10 ए0 मेंहें का दीम बहा, फिर सन् 1981 में, 1982 में और 1983 और 1984 में गेह का दाम बढ़ता रहा । हर साल 5 ६० क्लीटल दाभ बढ़ जाते हैं। हिन्दस्तान के किसानों के लिए, हिन्दस्तान के खेती में काम करने, वाले किसानों के लिए. मजदरों के लिए यह बहुत जरूरी है कि उनकी स्थिति को महैनजर रखते हुए सरकार की किसानों को उनकी उपज का उचित मृत्य देना चाहिए और ऐसी अवस्था करनी चाहिए जिससे उनकी आर्थिक स्थिति में सुधार हो । यह भी कहना वाहता ह कि जब महात्मा गांधी जी से जवाहरलाल नेहरू जी मिलने गये तो उन्होंने कहा कि मुझे देश के लिये काम करना है। श्री कल्पनाथ राय]

देश के प्रधान मंत्री की हैसियत से मुल्क की राजनीति को चलाना है तो देश के लिए जब भी कोई नीति निर्धारित करो तो हिन्दस्तान के पुग्ररस्ट ग्राफ दि पुग्रर को सामने रखकर, हिन्दुस्तान के दरिद्र-नारायण को भक्ल को भ्रपने सामने रखकर ग्रगर नीति निर्धारित करोगे तो ग्रपनी नीतियों में हमेशा सफल रहोगे। ऐसा गांधी जी ने जवाहरलाल नेहरु जी से कहा था। मैं माननीय बित्त मंत्र जी, ग्रपने ईमानदार श्रीर सच्चे वित्त मंत्री जी से निवेदन करना चाहता हं कि कल बजट पर भाषण करते समय हिन्दुस्तान के 7 लाख गांवों के करोड़ों किसानों, हल चलाने वाले करोड़ों करोड़ खेतिहर मजदूर श्रौर उनके जीवन को ग्रपने सामने रखकर जबाव देंगे। इन शब्दों के साथ मैं बजट का स्वागत करता हं समर्थन करता है। धन्यवाद ।

श्री हक्मदेव नारायण यादव (विहार) : उपसभाध्यक्ष महोदया, ग्रभी सदन में बजट पर चर्चा चल रही है। हमारे भाई कल्पनाथ राय जी सरकार की स्रोर से बोल रहे थे । उपसभाध्यक्ष महोदया, 576926 गांवों में रहने वाले लोगों और हिन्द्स्तान की ग्राबादी के जितने लोग हैं देश का कुल गेहुं ग्रगर उनको समानरूप से बांटा जाय तो प्रति दिन 125 ग्राम चावल, 128 ग्राम दाल, 40 ग्राम चीनी पति दिन 20 ग्राम, खाद्य तेल 11 ग्राम कपडा प्रति वर्ष 11 मीटर ग्रीर दध 86 ग्राम पड़ता है। जिस हिन्दुस्तान में प्रति दिन खाना देने वाली सरकार हिन्दस्तान के प्रति व्यक्ति को सवा सौ ग्राम चावल श्रीर सवा ग्राम सौ ग्राम गेहं 40 ग्राम दाल, 11 ग्राम खाद्य तेल और 20 ग्राम चीनी देने वाली हो ग्रीर वह सरकार बजट पेश करे श्रीर उनकी तरफ से बोलने वाले लोग कहें कि चीनी के उत्पादन में हमारा देश ग्रात्मनिर्भर हो गया है तो न सरकार को कुछ पता है ग्रौर न ही उनके सदस्यों को कुछ पता है। नारा लगाने से किसी देश की गरीबी नहीं मिटा करती, है। ग्रगर नारा लगाने में किसी देश की गरीबी मिट सकती तो

हिन्दुस्तान में कभी की गरीबी मिट गई गई होती। यह ग्रलग बात है कि नारा लगाने से ग्रापको वाहवाही भवश्य मिल सकती है। हिन्दूस्तान में पंचसितारा संस्कृति का निर्माण जो ग्रापने किया है, ऊंचे घर में पैदा हम्रा, जिसने गरीबी, को कभी जनजदीक से नहीं देखा है जिसने खेतों की मेंढ पर बैठकर पसीने से लथपथ देह लेकर ग्रल्गा, मून्नी, मेंटसोरानी, करहर, सामा,-कोदो, कोदो ग्राप नाम भी नहीं जानते होंगे, जिनके परिवार के लोगों को यह खाना पडता -होगा, 18 घंटे जिनके शरीर से पसीना गिरता हो लेकिन फिर भी जिनको भरपेट रोटी न मिलती हो, तन पर कपड़ा न हो, सोने के लिए मकान न हो, छप्पर पर घास न हो, हिन्दुम्तान में ग्रादमी को मरने के बाद कम से कम साढ़े तीन हाथ जमीन कब्र के लिए पा जाता है, लेकिन आज यहां के जिन्दा इंसान 100 में से 60 श्रादमी ऐसे हैं जिनके पास सोने के लिए साढ़े तीन हाथ जमीन ग्रपनी झौपड़ी में नहीं मिल पाती है, ऐसे लोगों के लिए हिन्दस्तान के वित्त मंत्री जी ग्रपना बजट पेश करते हैं। हां, ग्रापको बजट पर वाहवाही क्यों नहीं मिलेगी।? बिरला, टाटा, डालिमया हिन्दुस्तान के ऐसे 75-80 परिवार जिन्होंने हिन्दस्तान की लक्ष्मी को ग्रपने घरों में कैंद्र कर के बंद रखा है, उनकी ग्राय को ग्रौर बढ़ोने के लिए श्रगर ग्राप 100 करोड़ रुपये की छट देंगे तो उस सौं करोड़ की छट में उनकी पुंजी तो द्रोपदी की साडी जैसी है। चाहे विश्वनाथ प्रताप सिंह जी उसकी कितना खींचते चले जायं लेकिन पंजीपति नंगे नहीं होंगे । द्वोपदी की साडी दुशासन खींचता रहे लेकिन वह साडी बढ़ती ही चली जाय। नारी बीच सारी है कि सारी बीच नारी है, नारी की सारि है और सारि की ही नारी है। कालाधन विरला है कि विरला के बीच में कालाधन है या कालेधन के बीच में बिरला है, ग्राप उसको कितना खींचेंगे, जितना छिलका उतारेंगे उसका छिलका उतरता जाएगा लेकिन गुदा ग्रापके हाथ नहीं लगेगा। हिन्द्स्तान में विरला, टाटा, जालमिया-जैन, इन बड़े बड़े पंजीपति घरानों के छिनके उत्तरत चले जायेंगे लेकिन इनका

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गदा ध्राप पकड नहीं पायेंगे। क्योंकि हिन्द्स्तान की राजनैतिक गंगोबी में गंदगी है। गंगा गंगोली से निकलती है। गंगोली से ग्रगर गद्ध, निर्मल जल धारा प्रवाहित होती है तो बनारस में भी गंगा का पानी पवित्र होता है। लेकिन वित्त मंत्री जी, ग्रगर हमारी गंगोवी से ही गंदगी निकलने लगे तो उसको बनारस में ग्राप फिल्टर लगाकर गंगा के उस पानी को शद्ध नहीं कर सकते हैं। प्रशासन की गंगोबी भारत की संसद है, प्रशासन की गंगोली भारत की सरकार है। जब हमारी संसद ही अपविव है, सरकार अपवित्र है, सरकार श्रीर संसद ही भ्रष्टाचार को संरक्षण देने वाली वन जायेंगी तो हिन्दुस्तान के ग्रन्दर भ्रष्टाचार ग्रौर कालेधन को मिटाने की वात करना स्वप्न होगा। जैसाँ कि एक बढ़ा ग्रादमी स्वप्न देखता है कि दुल्हन उसके साथ ग्राई है। लेकिन नींद खुलने पर पता चलता है कि न दल्हन है ग्रोर न बारात है। उसी तरह से हिन्दुस्तान में भ्रष्टाचार को मिटाने का आप स्वप्न देख रहे हो। कौन मिटा सकता है? जिसके पास दढ़ इच्छा भक्ति हो, जिसके पास संकल्प हो, जिसके पास करने की क्षमता हो. जिसमें जोखिम उठाने का मादा हो. वही हिन्दुस्तान की ग्राधिक संरचना कर मकता है ग्रीर हिन्दुस्तान को सुधारन का काम कर सकता है। 5,76,926 गांबों में बसने बाले लोगों के पास ग्राधे गांवों तक अभी कच्ची सडक नहीं है: ग्राधे गांवों में पीने का विशव पानी की इन्तजाम नहीं है, बिजली का इन्तजाम नहीं है, ग्रभी ग्राप कह रहे थे कि कृषि उपकरण पर से हमने एक्साइज इयटी हटा दी है। ठीक ही कह रहे हैं आपने तीन रूपये बढ़ा दिया और अब ढाई रुपये चटा दिया, 40 पैसे बढा दिया, पांच पैसे वटा दिया, यह तमाशा कुछ समक्ष में नहीं द्या रहा है। शैतान का काम है, Two step forward, two step backward, Two step backward, Two step forward. कदम ताल करते दृहो, भारत की अर्थ-व्यवस्था एक दम पीछे, फिर एक कदम भ्रागे, जिसको मिलिटेरी में मारक्टाइम कहते हैं, इस में कदमताल करने रहो, खड़े खड़े पैर चलाते रही न ग्रागे जाते हो, न पीछे

जाने हो, न कदम धारो जाता है और न कदम पीछे जाता । मैं नहीं कहता में तो कम पढ़ा लिखा हं और गांव के साधारण कि सान का बेटा है। हिन्दस्तान के समाजवादी नेता डा० राम मनोहर लोहिया का मैं ग्राज भी ऋणी हं जिन्होंने हमें खेतों की मेड से उठा कर संसद में पहुंचाया है जिसने हम लोगों को यहा तक पहचाया है सिखाया है, बताया है,। में नहीं कहता पढ़े लिखे विद्यमान कहते हैं कि भारत की ग्रर्थ व्यवस्था कक गई है क्या उस में ग्राप गतिशीलता ला सकते हैं? हां जोड़ तोड़ ग्राप कर सकते हैं; किसी को घटा दिया, किसी को बढ़ा दिया, इधर से एक करोड उधर कर दिया, उधर से पांच करोड इधर कर दिया, ग्राप यही कर सकते हैं। ग्राप चैंपी लगा रहे हैं, जैसे फटे हुए कपड़े पर पंबन्द लगाया जाता है उसी तरह से ग्राप करते है। मैं यह कहं कि ग्राप कुरुप चेहरे को सुन्दर बनाने के लिए ज्लास्टिक सर्जरी करते हैं लेकिन चेहरा सुन्दर नहीं हो सकता है। बढापे में जितनी भी प्लास्टिक सर्जरी की जाए लेकिन जवानी वापिस नहीं ग्रा सकती है। भारत की ग्रर्थ नीति में ग्राप परिवर्तन करना चाहते हैं तो हिम्मत के साथ ग्रागे ग्राइये। मैं ग्रधिक उदाहरण नहीं दंगा। भ्राप भ्रष्टाचार की बात करते हैं। में किसानों की लट के बारे में कहना चाहता हं। मेरे हाथ में भारत सरकार का एक-जवाब है । कितना बडा ग्रन्याय है, किसानों को लुटा गया है बोरिंग में, पम्प सैट की खरीद में किसानों को लटा गया है। इसमें यह कहा गया है, सरकार ने मुझे यह उत्तर दिया है । प्रश्न संख्या 2072, दिनांक 9 दिसम्बर, 1983 जिसका उत्तर भेजा गया है 30 जनवरी, 1985 को जिसमें सरकार ने साफ-साफ कहा है स्वीकार किया है कि मैंने जो आरोप लगाया था वह सही है। मैंने पत्र लिख कर जांच की मांग की थी 20 ग्रक्तूबर 1983 को पत्र लिख कर यह भ्रारोप लगाया था कि विहार में बैंकों के जरिये जो पम्प सेट लेते हैं उसमें 4500 का पम्प सेंट 5500-6500 में दिया जाता है, 9 गेज के बदले 11-13 गेज का पाइप दिया जाता है। ग्रोपन माकिट में खले बाजार में इस पाइप का

श्री हुनमदेव नारायण यांदव दाम है 11 रुपये फूट और बैंक के जरिय जब लेते हैं तो 26 रुपये कट के हिसाब से दिया जाता है और इसके साथ साथ 9 गेज के बदले 11-13 गेज का पाइप दिया जाता है । बोरिंग होती है डेंद सी फूट बार नापी होती है ढ़ाई सो फट. हरिजन बोरिंग करता है नहीं है, प्रस्प सैट मिलता नहीं है लेकिन भूगतान कर दिया जाता है । सरकार के जरिय से इसकी जांच हुई है। मैं वित्त मंती से प्राप्तक करना चाहुंगा ग्रामीण विकास -मन्त्रालय, रूरल डवलपमेंट मिनिस्टी ते जांच करवाई है जिसमें यह स्वीकार किया है कि इसम पांच छः बिन्दु है जो साबित हों गए है। उसने स्वींकार किया है कि यह सही है कि 4500 रूपये के बदले 5500 और 6500 हुप्त में प्रस्य सेंट दिया गया है । उसने यह कहा है कि यह सही है कि पाइप का दाम किसानों से ज्यादा लिया गया है। जांच में यह कहा है कि सह सही है कि 9 गेज के बदले 11-13 गेज का. पाइप दिया गया है । यह सही है कि गलत नायी हुई हैं। यह सही है कि गलत भूगतान किया गया है। यह भी सही है कि पेटेंट लोगों का आपपुर्तिकर्ता बना कर के बैंकों के जरियं उनका भूगतान किया गया है। है। कहा है, यह सही है और इसकी जांच

"The Government of Bihar Department of Banking are being led to take action against the : officials."

के लिए लिखा है कि--

क्या आप बैंक के इतने अधिकारियों ने खिलाफ कार्यवाही कर सकते हैं ? देशान दारी का डोल पीटने वाली सरकार की मैं यह चुनौती देना चाहता हूं। पजाब नेशनल बैंक के जेयरमैन बालूजों को किसी मेटिया के काम में दोशी पाए जान पर आप हटा सकते हैं, मैंनेजिंग डायरेक्टर को इंगलैंड में गिरफ्तार कर के जेल मेज सकते ही रिजर्व बैंक जो देश का सबसे बड़ा बैंक है मैंते संसद में कई बार आरोप लगाया है, इन्होंते जांच करावाई लेकिन रिजर्व बैंक ने इस चोरी को छिमा दिया था। तेरा यह आरोप है कि रिजर्व बैंक में अपर ते

लेकः नीचे तक जितने प्रधिकारी है सबने किसानों को लूटा है दो करोड़ रुपये नहीं बल्कि एक सी कराड़ रुपये पम्पसेट की खरीदगों के जरिय किसानों को लुटा गया है, किसानों का जून चूस लिया गया है।

नेया आप पकड़ सकते है, आप जान कराइरे: । आपको यह रिपोर्ट मेरे हाथ में है । बिहार के अंदर पकडिंग, सेंट्रल बैंक का हो, स्टेट बैंक का हो, भूमि विकास बैंक या बंधक बैंक का हो, उन्होते ही य सार गोलमाल किये हैं. एक नहीं हजारों लोग पकडे जायेंगे । जो प्रापका जिला, द्यासीण विकास एजेंसी हैं, उसके जरिये को बाटा गया है, इस आरोप की जांच में कहा गया है कि, वे भी चोरी म शाबिह है । अंगर आपसे हिम्मत है तो 10-20 ब्राफिसर्स को नहीं. कहीं पकड़ कर बलाएंगे ? भाई कल्पनाथ जी बता रहे थे कि यह सरकार ईमानदार है। विख्वनाय प्रताप जी आप ईमानदार है और आपकी इमानवारी, किसी व्यक्ति की ईमानदारी से करूँ नहीं होता है । नेता को मत देखी, माई कल्पनाथ जी हम और भ्राप कहते रहे हैं कि नीति को देखो, राह को देखो, राही की मल देखो । अगर रास्ता सच्चा है, राह दुरुस है, अर्च्छा है. समाजबाद बाली है, परिवर्तन वाली है, हिद्स्तान में गरीबी का रेखा के नीचे बसने वाले लोगों को ऊपर उठाने की है तो चाहे विश्वनाथ प्रपाप जी हों या राजीव गांधी जी, वे परिवर्तन कर देंगे । लेकिन अगर रास्ता गलत हो ती करपनाथ और हकमदेव जैसे, डा॰ लोहिया के शिष्य भी गलत रास्ते पर चलकर कर्भ। परिवर्तन नहीं कर सकते हैं । आपका रास्ता गलत है। पंजीबाद का रास्ता छोर स्थिता हुया **रास्ता, प्रतिप्रसियी को संरक्षण** वेला (समय की बंटी)

अनसमाध्यका (श्रोयतं कनक मुख्जी) : वस अब हो गया ।

र्श्वः हुक्मदेव नारायम् प्राद्धव : में एक भिनद में दो शब्द कहकर अपनी बात खत्म कर दूंगा । प्राप नारा लगाने हो गरीबी हटाने का और काम करते हो प्रमीर बड़ाने का जैसे सिमा मेरे गाने वाली गाती हैं "कहीं पे निगाई कहीं पे निगाना" वजर तो कहीं है इशारा कहीं है, नारा किसी का लगाते हो और बढ़ाते किसी को हो।

में अत में अपना बात समाप्त करते हाए उपसेनाध्यक्ष महोदया कहंगा कि ग्रगर हिंदस्तान में परिवर्तन लाना है, समता समाजवाद की स्थापना करनी हैं, बेरोजगारों को रोजगार देना है तो आइये हम फिर प्रापके सामने ने केवल निर्माणवाद लेकिन सम्भावाद कहते हैं, हिदस्तान की बेकारी सिटानी है तो गांधी लोहिया की अभिलामा "एक व्यक्ति एक पेशा खेती नौकरी, और रोजगार खेता नोकरा और व्यापार, एक ब्रादमी और एक रोजनार । एक रोजनार हो । नोकरी, खेती, व्यापार तीनों में से एक रहने देंगे । तीनों में से एक रहेगा नहीं तो बाकी छीन लेंगे और जिनके हाथ में रीजगार नहीं है उनकी दे देंगे । है हिम्मत नहीं कर संकितना । सापका तो है कि उपर वालों।को श्रीर उसर करो । समाज-बाद का यही तकाजा है कि सी से कन, ज हजार से ज्यादा समाजवाद का यही तकाजा न्यनतम और अधिकतम वेज की, हिस्तान में ग्राय की ग्रामदनी की एक ग्रीर दस के इतर में बांध दो, हिंदुस्तान में परिक्तन द्यारंगा । क्या ब्राप्त कर सकते हो ? वया झाप कर सकते हो ? नहीं कर सकते हो र (लमग्रको घंडो) हिट्टलान के अंतर जो बेरीजगार है, ग्राशिक्षित बेरोजगार है क्या आप उनकी काम दे सकते हैं ? नहीं दे सकते हैं। मैं अपनी बात खत्म करते हुए इस सरकार पर सीधा श्रारोप लगाता है कि भोग, भ्रष्टाचार, विलासिता जातीयता की जननी इस सरकार से हिंदुस्तान में कोई परिवर्तन नहीं हो सकता है। भले ही हम कमजीर हैं, हमारी अवाज की भले ही दबा दो लेकिन याद रखो जैसे दूर्योचन की संभा में जब द्रोपदी का चीरहरण किया जा रहा था ता द्याँधन के एक छोटे भाई ने अपनी आवाज बलंद की थी, उसकी बावाज नहीं सुनी गुयी लेकिन कुछ सला का नाश होकर रहा उसी तरह से प्रापना भी नश्य होता. होगा, हहेगा ।

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Madam Vice-Chairman, 4 rise to land my wholehearted support to the Budget for the year 1985-86. It is a bold, pragmatic, innovative and growth oriented Budget presented by our hon. Finance Minister. It has the potential of stimulating and inviograting the economy of the nation. He has endeavoured to consolidate the gains of the past. He has also made an endeavour to' give; thrust to the productivity which, in turn, will accelerate the growth of economy of our country. He has given i dynamic package of reliefs in the shape of concessions and incentives. I can safely say that it is the people's-ludgel. It is neither an elitist budget nor a poor man's budget; it is the people's budget. I may be permitted to quote the words of our late belo.v-Prime Minuter, Shrimati Indira Gandhi, which contain tha philosophy and vision which have inspired our brilliant Finance Minister, and quote

"Mo section of our population should vast and diverse feel forgatten and heir neglect our collective loss." . We owe economic structure, 8 P.M. the intrastructure of our nation to our leader who diligently worked very hard to build up this nation, although in between, for infrastructure restructure was battered blown to smithereens which was shuttered beyond recognition and her Government, after it took in 1980, saw to it that the in-iructure was resorted. She made astounding efforts to put the Nation's economy back on the rails from IV8t; onwards., It is this which our hon. F nance Minister seeks to consolidate most prudently and plan and prepare to take off for the Seventh Five-Year Plan He has taken up this task St building up the edifice and the infrastructure for ensuring financial and monetary stability fo ppnsooance with the spirit of the times, the public mood, the , public expectations

The. expectations from the Government have been two-told firstly, tidying up of the tax structure and

[Shrimati Usba Malhotra]

secondly, freeing the economy of a whole series of non-functional restrictions* stifling industrial growth. With the passage of time, certain corrective measures have to be taken by the Government and the poiicy has to know that the be reoriented. We all Budget is an instrument of socioeconomic change. As was the need of the our, the hon. Minister has risen to the occasion and has courageously given a new direction to fiscal and monetary policies. The inspiring and dynamic leadership of our hon. Prime Minister Shri Rajiv Gandhi has given a new direction and dimension to our policies and programmes of action, and here I quote his words: 'We.have to make India self-reliant in every sphere. We have to create a dynamic country that is equal to any country in the world." His vision is to see India forge ahead with' a consciousness, not to miss the agricultural and industrial revolution and also not to lag behind in entering We should be aware the electronics age. that Budget-making is an exercise to accelerate 'the process of economic were cumbersome, Some taxes growth. some non-existent and existed only on the statute books which- were not being given any importance and they had to be done away with, and rightly so. The hon. Finance Minister saw to it that such taxes which have yielded no returns or which' do not contribute towards building up of the economy, are with. The Budget makes a done away beginning in dismantling the plethora of controls from which the industry was suffering since long. It makes an attempt to bring down the canital costs and give impetus growth-oriented industries, like the electronics. It takes care of the growth rate so that it does not slow down, and it has given a number of concession by way of reduction in import duties on so many items in the industrial sector. This Budget has rationalised the corporate tax struc-fure. The special concessions to small, and medium sectors will surely go a long way in trying to exploit the in-

dustrial infrastructuie as it exists in order to have maximum utilisation of the installed capacity. The decision to rise the MRTP level to Rs. 100 crores will give further spurt to the industrial development, resulting in speedy economic growth of the notion. The crop insurance schemes, if implemented properly, will be a boon to the farmers, who, earlier on, fell diffident in getting loans, in trying 10 invest in costly inputs because of the fear of natural calamities a farmer would now feel more confident because his crop loan will be covered by insurance. 1 think, this will give him, more incentives to bring out a good harvest. This again, in turn, would lead to the green revolution which we all have been looking forward to. Now, it has been provided that two-thirds of the insurance charges - will be subsidised, in the case of small and marginal farmers. There will be an inbuilt insurance for the small and marginal armers, if not the rich farmers. I would like my friends across the floor of the House to take a note of this. It was being reeled off from the other end that it takes care of the rich only. But let me point out that at all levels, it is the common man, it is the small and margiral farmers, it is the Government employee, who have been kept in view.

The Budget will be remembered for removing the hurdles from our life. Earlier on, ,we had to rush to ihe. post office for paying our licence fee for.T.V., radio and VCR. Now, this has gone and rightly so. The Finance Minister, when he appeared on the television the other day said, 'Whenever you see television, you will te reminded of us.' I think, every house wife is grateful to him.

The ceiling in' regard to bonus has been raised from Rs. 750 to Rs. 1600 and I am very grateful to him. But I would make a request to him. Re-

taining this limit at Rs. 1600 will be counterproductive and will cause serious discontent among the skilled and highly-skilled workers who contribute to the growth of industries. They have been left out. In all organised industries, more particularly in the public sector, the skilled and highly skilled workers are responsible for productivity and growth. There has to be a Pat on their back. There has to be some incentives to keep them going, which, I, think, would pay rich dividends, as the public sector forms the core, the backbone, of our nation's economy.

The Compulsory Deposit Scheme, as had been promised by the Congress Party in its manifesto, has been dis-continued, because, they felt very strongly about it, the Government employees, and their view-point has been taken into consideration.

The workers in bankrupt companies Will get top priority; it will be ensured that their Sues are paid first; it will have priority over the rest.

A social security scheme is being introduced. I would like my friends across the floor of the House to make a note of it. This social security scheme is by no means a small thing. This shows how dear is the interest of workers to our leader. 'Ihe Budget has been meticulously formulated keeping in mind the welfare of the common man, providing the industrial workers encouragement by way of bonus and retrenchment benefits.

I am grateful to the Finance Minister for reducing the price of kerosene and diesel. We have seen the news which appeared today. This is a very welcome step which has been taken by the Government. In this connection, on behalf of all housewives, I would like to go on. record that increase in the cooking gas price, if it could be brought down, if it could be cut down and made up somewhere else, the pinch may not be felt that much as it is being felt today by them.

SHRI PARVATHANENI UPENDRA: They felt in the other House. I hope you will succeed here.

SHRIMATI USHA MALHOTRA: Well I can appeal to my most considerate and sympathetic Finance Minister who has heard us in the other House and over here also. I am sure I will be able to make a point and he will consider this and make collections from some other items, not tax the poor housewives.

In my opinion the deficit will not triger off inflationary trends. I rtm-ember in the 1979-30 budget we had 40 per cent increase and the economy of the nation was able to absorb that over a period of time. We have the cushioning effect of a very good situation by way of foodgrains. They have been there with the Government. The stocks are there. In addition to that,, the foreign reserves that we have will also give us a lot of protection and the inflationary trends which have been contained so far will be contained even after these increases. We all know that the rate of Dollar has gone up. The more we import the more we spend. The more we spend the more deficit we would be having and a prudent Finance Minister will see to it that he does not spend more than what is really required. . . (Time bell rings). Madam, I have not even made a point so far. Well, I am coming to something relating to my state as well. Kindly allow a little more time.

The duty on crude oil bas been there. The increase was inevitable. We all have to bear in mind that the imports cost a lot and, therefore, there has to be judicious consumption of crude oil. There has to be a heavy cut in its consumption and I think we will be able to do it if we build up the necessary atmosphere and environment to see that we do not consume more than what we really need to do so.

In the recent days industrial and even agricultural growth has been

mainly affected by lack of demand. In, other words, demand has to be built up. A lot of money has to be pumped into, the economy to see that it becomes a lever for the economic growth in our country and this has precisely been done in this bud

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Apart from this, with the rising industrial production and stability on the food front the economy should be able to absorb the deficit which irks many a mind across the floor and also the people who have not done the indepth study of the subject. Government should also take one more thing. on public It has laid a lot of emphasis Better management would probably given us what we really want. The profits have to -commensurate with the investments made. The targeted stalled capacities are not being ved. The maxim of 'Right man. for the right job should be adhered to get the desired results. [would like to say that planning decisions, the investment decisions the budget decisions are all co- elated. They are co-terminus to the plans that we formulate' and this is has happened.

net epngratulate our able Fin-ance Minister forcoordinating dustrial policy with the fiscal With regard to public sector, thereare which certain constraints are evitable and which are desirable also, but there are certain constraints which lead to bureaucratic delays. The reaucratic delays add to the of the cost in production, escalation projects, which certain respect of been taken hand. in The Minister, I hope, will take note fact that most these projects are of with different Ministries and should be coordination cell to . monitor what happens to these jects and that they, do not go ,beyond the stipulated time.

Now I would like to, draw th tion of the hon. Finance Minister to

One anomaly which exists in the payment of D.A. to the public sector em-ployees and the formula which is be-ing applied to Central I would in all Government employees. humility that dearness affects both equally. Then why is the formula different? Just one point, Madam. Thank you very much. I am speaking for the workers. I-hope you will kindly allow me to make this point, I am speaking on your behalf, Madam, i would re-quest the hon. Finance Minister to kindly look into the formula that rules both of them. I have led so many de-tations in the past, what I feel is that this anomaly has to be done away ' because this will lead to a lot of discontentment A news item appeared yesterday that the talks in the Tri- Governe failed. As a result there would be nationwide dis- contentment. For this reason it should take not of that the formula is very defective. Whereas they get Rs. per cent of rise in (he index, the Central Government' employees probably get much more Their demand is to raise it to Rs. 'I per point.

(General), 1985-86

Now.I come to the CCA. being drawn, by the Central Government em- ployees Now in States like Himachal Pradesh or- North-Eastern State maybe even in Bengal, Madam, are certain orileria final for payment of CCA. to the employees, why is it being given a step. treatment. It has been hang--for the last so many years. 'so been able to meet the Minister at differnt levels. I am hap- they were able .to meet tht-'.nister, Mr. Gadgil. It was to the P&T workers. They te was kind enough to give hearing. The earlier Final-Mr Pranab Mukherjee, very patient hearing and was to come out after a is I hope the hon. Fin-will make a note of it that CCA which was to be de-ined on the basis of altitude is

given to them, because cities like capital, Shimla and various tourist resorts are very costly where I think year-round you need warm clothing to keep yourself warm.

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE); Please conclude. You have already twenty minutes.

SHRIMATI USHA MALHOTRA: Just one point more. Madam, I would also like to draw the attention of hon. Finance Minister that a lot of stress has been laid on removing the Regional imbalances. Regional imbalances have to be removed if the court, try is to forge ahead as one united whole. And I think Himachal Pradesh which is considered to be a backward State, along with the North-Eastern! States—I speak for ail the backward States should not be left out in planning. An airstrip was promised. 'This is the only State capital which is not linked by air to Delhi. How will I not speak about it here? This is only place where I can request, implore the hon. Finance Minister to kindly grant this. It is a strategically important. State and it has been neglected. It has to be linked by air. There is no air service and as such the Central Government should pay heed to ihe demand that an airstrip has to be provided there. I think the Railway budget has swept away all the railway lines which were to come up there to. connect us fo different States and our only hope lies in the very considerate very sympathetic, very capable Finance Minister. Kindly go into it. dam, last but not the least, our State of Himachal Pradesh is in the grip of a severe drought and I would request the hon. Finance Minister kindly to make liberal sanctions for giving relief to the droughtstricken people from the burdens that they have.

I would like to congratulate my honourable colleague, Shri Darbara Singhji, who gave a very nice suggestion for having an Indian Economic

Service. Frobably this what is required. I do not, however, underrate the Indian Administrative Service.] would say they have done the best, but they are overburdened and the Indian Administrative Service should not be treated as Indian Amrit Dhara Service like a panacea to cure all the aches—the headaches and stomach-a'ches—of the nation. Generalistr could man different posts but there are technocrats and Other people with scientific background. This is an i of specialization and, as such, it would be in the fitness of things to reconsider and re-orientate our policy with regard to this.

In the end I would like to expres' my thanks to the hon. finance Minister. He has given a lot of emphasis on growth, equity, social justice, sel'-reliance, improved efficiency and productivity. He has laid a lot of emphasis on agricultural production to create employment arid increase its poten With the diminished inflow of financial assistance from abroad. I think it is a very prudent thing to be self reliant

With these words, Madam, I thank you for giving me this much of time, and once again convey my heartiest congratulations to the honourable Finance Minister.

SHR1 RAMESHWAR **THAKUR** (Bihar). Madam Vice-Chairman, the outset I would like to convey heartiest congratulations to the Fi nance Minister, Shri Vishwanath tap Singh, for his historic budget for 1985-86. With major structural the changes contemplated, th_e budget en compasses Government's pragmatic and bold decisions. It initiates process of reform to meet the econo mic, social, political, legal and ethical needs of all sections of the community in the coming years. The main

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thrust in the budget is meant to start an era of accelerated and self-sustain ed growth and development.

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Madarn, in essence the budget represents, in clear terms, the philosophy, the direction and the determination of the new Government to march ahead under the able and dynamic leadeship of the Prime Minister, Shri Rajiv Gandhi, to fulfil the aspirations of the people.

Economically the budget reflects siund fiscal policies coupled with accepted canons of taxation, incentives and- the environment for growth, productivity, savings, investment and further development of infrastructure, agriculture, industry, science and technology and soda¹ services.

Some of the examples in the • budget provisions so far as the economic measures are concerned are the large investments in infrastructure. For instance, in power the investment will be of the order of Rs. 2.090 crores in 1985-86 in place of Rs. 1,446 crores in the previous year.

Similarly, the small sector celling of investment has been raised from 35 lakh, 20 lakhs to Rs. ancllaries ceiling has been raised from Rs. lakhs to Rs. 45 lakhs the M.R.T.P, limited raised front" Rs.'20 crores to has been Rs. 100 crores. Many Members have criticised these figures. But they should appreciate the inflation rate which was in 1969 and what is there today; nearly 10 times it has increased. Therefore, the decision is bold and pragmatic. It should be accepted that way. There has been delicensing of certain industries, re duction in tax rates, for companies as The convertible well as individuals. debentures interest rate has been raised from 13 1/2 to 15 per cent, and convertible preference shares would be allowed to be issued. There is the new policy on textiles and electronics. These are some of the measures concerning the financial part of the Budget.

Socially, the Budget provides relief and assistance to all sections of the community, right: from the farmers. workers, salaried employees the below common people the poverty line. The measures contemplated are Social and community services are being raised. The amount of alloca tion is being raised from Rs. 1,820 to Rs. 2,420 crores, crores in 1984-85 which is 33.5 per cent increase in the year 1985-86. The 20-Point Program me allocation has been raised from Rs. 4,141 crores to Rs. 4,900 crores in .1985-86. The Crop Insurance, the' new concept, has come in. The crop support price has been extended to pulses as well as the oil seeds. The Social Se curity Scheme has been con templated. The bonus limit has been raised. The retrenchment tion has been raised from Rs. 20.000 to Rs. -50,000 which would be exempted. Stock option to workers will be pro vided to take shares of the corpora tions. Similarly or family welfare, large provision of Rs. 500 crores been made.

So far as the political part of the Budget is concerned, the Budget indicates that the Government is determined to pusrue its socioeconomic goals without fear and favour, in fulfilment of the promises made in the election manifesto, the Budget has been suitably framed within the den^eratic socialist norms of a planned and mixed economy, backed by the massive mandate of the people in the centenary year of the examples are the abolition of Congress. The the C.D.S. This was an election promise • Again, girls' education is being made free up to the Higher Secondary level. This is also an election promise which has been fulfilled, and for this a provision 211 crores has been made • Similarly. contribution by crmpanies has been allowed to political parties. Siirti-lariy, grants-in-aid to States has been raised from Rs. 4,313 crores in 1984-85 to Rs. ,6000 crores in 1985-86 which is about 39 per cent increase. This is a bold political decision. I congratulate the Finance Minister. We know from the figures and from his own speech

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that a number of States were not able 10 raise their own resources, and they were no able to utilise the allocations made by the Central Government, pa iicularly for the rural development and other programmes. This will certainly help the State Governments. Similarly, there is an additional thing, that the States have now teen authorised to go in for higher borrowings, up to the level of Rs. 1,000 crores which would be 20 per cent more than that last year. This will also assist the State Governments financially. Similarly, the other example Ls_c the ownership of sick industry will be diluted or made extinct en the basis of performance of the companies. This is also a very bold political decision, I would say.

So far as the legal aspect of the Budget is concerned) it is the first attempt towards simplification and rationalisation of the tax structure. It takes away some of the irksome and omplicatecY provisions in connection with the several concessions and allowances which were there in the existing law, and on the whole, it speaks more than it conceals the inten-1 ';n of the Government. Every year there used to be, always, a hue and cry in this regard. No additional complication bas been brought in any part of the Budget. There is provision for creation of special courts for trying criminal proceedings for tax-evaders and other. There is no legal ambiguity in any provision of the finance budget.

So far as the ethical aspect is concerned, I would say that a new hope to the honest taxpayers has been offered. At the same time, it provides deterrent punishments for tHe tax evaders and indicates after the Anti-Defection Act, another positive step towards a clean public life. Evan many inequitable provisions and complicated provisions have been wittidrawn. The responsibility of tho sick industry has been left to the owners of the industry.

How, the other part of the budget proposals, in fact, thrilled lar^e sections of the community. At the same time,, a number oi people are rather astonished. The budget proposals have been well received by the media, different sections of the community and the economists. However, (.here have been some criticisms in this House and the other House.

The budget prdposal povides more concessions and reliefs to the 'Haves' and not for the 'Have-nots'. Secondly, there is a concern about certain levies and deficits of Rs. 3.349 crores left uncovered and if, was weared that this might lead to inflation particularly, if there is a failure of monsoon. Thirdly, the country has net made desired progress and is moving towards stagnancy.

The fi"st criticism appears to be illconceived and. arises out of lack of proper comprehension of the provi* sions of the Budget. The second one may be a genuine apprehension which may take place or not depending on a number of unfereseen circumstances, including the mood of the monsoon. So far as the third is concerned, it seems to be a motivated one and does not take into consideration the realities of actual achievements since independence and efforts being initiated to tap vast potentials in the years ahead.

The budget of a paticrular year cannot' be looked into in isolation. In a democatic process, the budget is a continuing one. From a glance of the past Budget right from 1947-48 to the budgets presen'ed by Shri Pranab Mu kherjee 1984-85 and Shri V. P. Singh 1981-86 we can see that we had stated with a legacy of the Britishers where there were acute food shortage, po illiteracy, unemployment, verty, etc. After Independence, sease. economy had to Face large influx of unwarranted was and hostirefuges, floods lite, severe droughts, cyclones in different parts of the country and many other upheavals from time to time, apart from a large growing populattion the country had to sustain.

[Shri Rameshwar Thakur]

Madam, . Vice-Chairman, the entire nation is grateful Io the foresight, vision and statemanship of Pandit Jawaharlal Nehru, measures were initiated for planned development, crea tion of large infrastructure, growth and development of public undertakings, stress on science and technology and development in other walks of life. It. has been a long journey of travails of stresses and strains in our economic development, the biggest impediment being the vagaries of monsoon which have been mentioned in most of the past Finance Minister' speeches in one form or the other. For example, Dr. C. D. Deshmukh in 1952-53. I would not like to go into the details, but I would just- mention their names and financial years. Shri Morarji Desai in 1967-68: Shri Y. B. havan in 1973-74; Shri R. Venkataraman in 1980-81 and Shri Pranab Mukherjee in 1983-84.

The present health of the economy and the achievements in the fields ot agriculture, industry, rural development) education, health and social services have been passible due to political stability, planned economy, sustained efforts of the people and the long inspiring leadership provided by late Shrimati Indira Gandhi. (*Time-bell rings*).

THE VICE-CHAIRMAN (SHRI-MATI KANAN MUKHERJEE): Please conclude. , Your time is. over.

SHRI RAMESHWAR THAKUR: I was given 20 minutes. So I said that the criticism was ill-conceived and motivated! because the facts are there. We cannot deny the achievements. If we see the figures, in the case of food, in 1947-48 we were . in great difficulties and we had to import foodgrains to the extent of 40.80 lakh tonnes costing in those days to Rs. 127 croores. And in the year 1979-80 when the Congress Government had taken over again, our agricultural production was 110 million tonnes, and now it has reached 153 million tonnes. Similarly in every sphere-I would not take the time of

the House in giving figures -we have made positive contribution. The figures are there and I do not. think it is a fair criticism on the part of any Member of this House to say that there has been no achievement in the last 37 years.

Budget proposals for 1985-86 indicate a dontinuing and' abiding interest in the basic policies followed and the achievement derived fora) them. It also takes into congnizanee the economic situation prevailing in the country and abroad, the cons traints of resources, the commitments to the people for removal of poverty and the necessity for a faster rate of expectations of the younger generation for quicker social transformation for a better quality of life.

The criticsn with regard to the reliefs' are illconceived because some Member said that it has been done possibly by Maharaja Vishwanath Pratap Singhji. But it has been dene on the basis of the experts view

SHRI VISHWANATH PRATAP SINGH- I think my name is long enough, long enough.

SHRI RAMESHWAR THAKUR: I am only saying what the Opposition hrs said. I say that the various committees and commissions and other experts have from time to time said the higher rates of taxation should be reduced. Firstly, I may mention what the world famous economist Prof. Nicholas Kaldar said. He stated;

"A more efficient and equitable tax system is one of the mast important requirements for the fulfilment requirements or the fulfilment of India's national aspirations. IT is suggested that the maximum rate of income-tax should not exceed 45 per cent against the present 92 per cent and the maximum date of annual wealth tax 1 half per cent."

Our former Vice-President, Shrj M. Hidayatullah had also once' quoted

Noble Laureate Prof. Mead and said:

The Budget

"On the whole the Revenue makes a bad bargain when taxes are too high. Quite apart from the 'substitution effect' there is a desire to hide incomes."

(Time-bell rings) I was told I given more lime by my leader.

Mr. R. Venkataraman, our present Chairman, had also said while presenting the budget for 1981-82:

We propose to achieve these objectives by plugging of legal loopholes and effective administration rather than by enhancement for tax rates which often leads to tax evasion and generation of black money."

As a result of the steps initiated by Mr. Venkataraman in 1981-82, about 14 lakhs of tax payers got out of the incometax net. Therefore, this is a continuing process and based on expert opinion, and will ultimately enhance the revenue base. I would not like to give figues but would only like to say that only Rs. 197 crores has been given by way of relief to the entire community, which is equal r.i Surcharge alone. It is seen from the figures of the Comptroller and Auditor General that out of 45,46,769 assessees on 31-3-1983, 42,04.407, that is 92.5 per cent were within the range cf Rs. 50.000 as annual income. And they are the beneficiaries of these reliefs. Mention was made about the-estate duty and it was asked on whose advice it way done. The Chokshi Committee, had stated very clearly that 96.8 per cent of the assessments related to estates whose principle value did not exceed Rs. 5 lakhs and therefore it should be abolished. These are experts* opinions, not the personal opinions of anybody else.

1 would like to make a few .suggestions for the consideration of the honourable Finance Minister. My first suggestion is that a good start has been made in regard to bringing about stability in the taxation laws. I requ-12 RS—9.

est the honourable Finance Minister to give due consideration the various aspects of the matter during the current year and bring about a Finance Bill which could be really compatible with the tenor and investment expanse of the Seventh Five Year Plan. There should also be rationalisation and simplification because there have been suggestions right from Mahavir Tyagi Committee of 1958 up to the Choksi Committee and the Jha Commission that the Government .should bring forward a direct taxes law which should integrate income tax, wealth tax and gift tax. I would request the honourable Finance Minister to bring forward this measure within a years' time.

(General), 1985-86

So far as tax returns are concerned, the Government should adopt at the earliest a single consolidated return for all assessees, individuals, firms> HUF, body of individuals and companies for income tax, wealth: '<x and gift tax. ft is understood that the Jha Commission has forwarded forms of such returns which are under examination by the Ministry. Recently the Departmental Committee of the C.H.D.T. has also formulated a similar return. This should be expedited.

So far as tax administration is concerned, tax administration al different levels requires comprehensive restructuring. While it is necessary that adequate hands .should be porvided to the Department 'and necessary incentives and amenities provided 1 officers and staff, they 'should at the same time be made to work efficiently, diligently and the stigma attached to the, Department should be eliminated at the earliest.

The image of the Department has to be improved substantially. Confidence should be renosed in he honest 1! payers and there, should be no b ment and unnecessary running about So far as tax evaders are concerned, there should be no leniency shown to them.

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I would like to draw the attention of the honourable Finance Minister to the regional imbalances. This problem is al the global national and conspicuous State level. In the Sixth Five Plan said—"The fact here are vast areas of the country which have remained backward over the years, is both a challenge and [an opportunity.'

The eastern region as a whole and Bihar in particular, has' been adversely affected on this account. In spite of the rich mineral resource in south with 43 per cent of the total coal reserves in the country and rich fertile soil and large number of rivers north Bihar, the State hassuffered regularly from drought and floods and there has been slow economic growth during the last .six plans. At the moment Bihar's per capita income is the lowest in the country. If this situation is not remedied during the Seventh Plan and the growth rate not accelerated, Bihar would not be able to catch up with the rest of the country and the objective of reduction of poverty and regiotnal disparities would not be fulfilled. I would, therefore, request the honourable Finance Minister kindly to make available to Bihar starting from 1985-86 adequate financial resouces during the Seventh Plan on a priority basis and also consider favourably the State's request for raising royalty on its mineral resources which is helping the whole nation.

There is one more suggestion with regard to the private sector. A lot of things have been said about this sector. With the economic environment being made to be more congenial for growth, the private sector industry has a greater responsibility and in a spirit of nationalism combined with enlightened self-interest, should quickly gear itself to increased production and it should modernise not only the machinery and technology but also pass on the benefit of the lower cost of production to the consumers. In fact, the Prime Minister has posed a challenge by asking the in-

dustry to diversity, modernise and compete. It is for the industry how far it could quickly and willingly respond to the revolutionary changes i-hat are being brought about in many policy matters. One last point. {Time bell rings). The public sector about which lot cf talk has been going on has a commanding position in our my and has an equal'responsibi-diseharge, namely, to augment capacity utilisation which is the most important factor in the public and to render efficient and economic services to the community and at the same time to a return ade-. quale enough.to keep up the and investment needs in that sector. The Prime Minister has initiated action in greater autonomy and the pub' for undertakings should ar the time be accountable for their perfo-mance (Time bell bell rings.)

One last suggestion about rural dev elopment programmes. The Government has given high priority and made substantial provision for various development programmes including Point Programme. In order to have effective implementation of these pro grammes, it is necessary that the local people, the beneficiaries, the panchayat and block level committees people's representatives including MLAs and M.Ps should be actively associated. Viable voluntary agencies as per guidelines of the Planning Com-. mission should also he associated in implementation of the rural development programmes. Proper project formulation, efficient management effective monitoring should be done to ensure (hat not only the financial but physical targets are properly achieved within the stupulat-ed

I am confident, depending on the finalisation of the State. Plans and the orogress, the Hon'ble Finance Minister will make additional allocations as already stated in his budget speech, in paragraph 51, page 18, Part-A, since these programmes help the people be-

low the poverty line. (Time bell rings).

Before I conclude, I would like to appeal to all sections of the House and the community at large that the reliefs and other bc-ld measures contained in the budget proposals enjoin a great responsibility on the part of all of us. Keeping in view the internal and external environment, it is our duly to respond positively and make sincere efforts so trwt *our* nation could march forward with faith and conviction to the 21st century and bring about all-round growth and development to enhance our prestige in the comity of nations.

THE VICE-CHAIRMAN (SHRIMATI KANAK MUKHERJEE,): You

have taken double your time and have thereby deprived one of your party colleagues ihe chance to speak.. Shri Mohapatra.

SHRI SHYAM SUNDAR MOHAPATRA

(Orissa): Madam, Vice-Chairman, I appreciate all the labours the Hon'ble Finance Minister, my friend Shri Vishwanath Pratap Singh, has put into his budget in order to make it an elite budget. Mr. Minister, I must say, it is a grand departure from the policies followed by the late lamented Pandit Jawaharlal Nehru whom I heard at Bhuvaneshwar when he propounded the theory of democratic socialism for the Indian National Congress. He "made it clear that India has accepted socialism as its creed and he propounded in later years the theory of .socialist democracy. And the late Mrs. Gandhi got the word 'socialism' enshrined in our Constitution. But this is no more democratic socialism, it is socialist democracy.

When we consider the previous budgets of late Shanmugham Chetty and John Mathai and compare them with the budget of Shri Vishwanath Pratap Singh, I am sorry to say this has made great many departures. I can only say that it is in Bombay we hear nbout freedom of free enterprise and *laissez faire*. Now all the industria-

lists are jubilant over this budget. But persons like us who stand for the deeming millions and swear in the names of Jawaharlal Nehru and Mrs. Indira Gandhi, are sadly disillusioned.

Your own officers have said this in the *Times. of India.* It says that an official has asserted that no budget of earlier years had come out with so many changes Io mark a distinct departure from the past.

.Yours officers say that it is a distinct departure. In the pro-ceasi it is true that one group of people had gained more than others. But that was inevitable."

It. is invitable because you have changed the course-which was propounded by the old leaders.

Now, who are the people who are jubilant? Today, the most jubilant people are the shareholders, the brokers, who are there in the stock markets. The Bombay report says like this:

The post-budget gallop in prices has been unprecedented, with several pivotals scaling new high levels on the stock exchange this week on susttanced buying and shorteovering. The last session witnessed one of the maddest rush for both specified and cash shares, in spite of stiff carry-over charges."

It is the stock market which is agog thinking that here is a Budget, here comes a Budget, which opens the door to free enterprise. But, Mr. Minister, the Indian people are not willing to budge even an inch from the road to socialism, come what may. You have done away with the Estate' Duty. "Whom have you benefited? Certainly not the people, the grass-cutters, sharecroppers. the people who go to the dungies, the fishermen, thle poor workers. Not these people. But you have benefited the Maharajas and the Rai as and the feudal lords, and the landed manates who roam about in the corridors of your secretariat. Madam, in the UK, In the Federal Republic of Germany

[Shri Shyam Sunder Mohapatra] and in France, Estate Duty has not been abolished. But ours is a country of poor people where 70 per cent of the people live below the poverty line and we cannot certainly afford to appease a particular section of the people. Mr. Minister under item 68, you say, "goods not specifically mentioned". The Programme, as enunciated by the late Mrs. Gandhi, has spoken for the poor students in the univertities the colleges, those who are downtrodden, who are to be given exercise books, who are to be given slates and pencils and tor whom lending libraies are to be there and for whom other items are to be there, and now it is going to be hard for those who come for exercise books, who come for slates and pencils and who come for books. It is certainly a blot on the name of the 20-Point Programme.

Mr. Minister, the deficit will be almost Rs. 3,350 crores every year; may be it is Rs. 4,000 crores. But, by the time you end the Plan period, it will be a deficit of Rs. 20,000 crores. Remember, it will be your election year and it will be our election year and the taxpayers will not forget that they have been very heavily taxed.

SHRI R. RAMAKRISHNAN: It is a long way off.

SHRI SHYAM SUNDAR MOHAPATRA: I remember, Mr. Minister, a cartoon which appeared in one of the papers, a cartoon by a great cartoonist about your predecessor; Mr. Venkataraman, a great economist, indeed. And what is the cartoon? A housewife was kissing Mr. Venkataraman. But now 1 think it will be only the Birlas and the Jains and the Goenkas and the other monopolists who will be kissing the Minister, but certainly nod the house wife. ' You know, the house wife rue the real critics. Whether it is in Eagalnd or in France or in the USA or a-ty other developed country like Japan, it is the housewives who decide the fate of the party to come to power and it is the housewives and housewives only who are over hundred Mr. Minister they

are certainly not fcoing to excuse us. Now, what has been said about the other items, about the consumer items? I have checked up from" the Supev Bazar and also the wholesale manet. In respect of chillies, coriendev, garlic, temarind, jaggary, brown sugar, cashew nuts, pulses, +he prices are on ascen dancy and ihey are not going down. The prices are going up and not coming down, not to speak of the price ol petrol, because you use a car and I pobably use a car. The moment you introduced the Budget, within half-an hour of introducing the Budget, when you increased by one rupee, we had to pay a rupee more and had to pay it through our nose because the dealars deneaded it immediately. I do not know what action you have taken because they had only the old stocks and not tha new stocks. But we had to pay, we the taxpayers. So, the prices are on the ascendancy and you can also know from your Government records that the prices are already on the ascendancy. 1 have checked up the prices of pulses, tur dal, blackgram, etc. and I have checked up the prices of these items from <he wholesale maket also. They are also rising . What about gold? Our women are fond of gold because the gfirls will have to be given away in mar riage. But its price has gone up, by more than Rs. 200/-; something very The housewiie is shocked strange. because ihe gold price has gone up by Rs. 200/- and certainly, it is the effect of your Budget. Then, Mr. Minister, whom are you going to please? The indirect taxes are going to affect the people and they are going to be robbed. Now, it is not stealing Peter to pay Paul or Hari or Shyam; not thiat. Now, Mr. Minister, you have to roll 'he pockets of ihe rich men. Waltair, the great philosopher, who guided the course of the French Revo lution, said that if you have to have an egaliterian tax you should those who can pay and pay those who cannot pay. You are following the theory of Keens, not Waltair, R'asbis. . . . nor Mirago. You are following the economic system of Keens who was the propounder of freedom of free enterprise. I am sorry, Mr.

Minister, telling all this because I personally believe in socialism and in an egalitarian society. Put at the moment I see there is a *move* to another direction. Somebody should pay the price for it. I say' that the direction is otherwise. Well, I appreciate that it may be a very good direction if you believe in that philosophy. But certainly it is a different direction, and not the direction which was initiated by Mrs. Gandhi or her great father, Pt. Jawaharlal Nehru.

Madam, Vice-Chairman, is it going to create inflation in this country? They said-no. The officers in the Secretariat, in the Finance Ministry, say that there will be hardly 6 per cent inflation. It is a wishful thinkng. Let us remember that in 1979 Budget the Minister had very fast thinking and was hopeful that there would be HO inflation. But it was the failure of the monsoon, and as an economist put it, yet the failure of monsoon in 1979 set off an inflation of 21.4 per cent in 1979-80 and 1980-81 when the Congress was in power. The lessons of history are clear for those who wish to learn from them. I ihink you should learnthis lesson that in spite of wishful thinking 22 per cent inflation came in 1979-80 and 1980-81. How can you assure this House that there will be no inflation? Already the prices are on the ascenderncy. And this is inflattion. We need not go into the jugglery of words of your economic advisers in the Ministry. housewife All

housewife are illiterate. No housewife. Not even myself can go into the jugglery of economic words to befool the people of this country and this Parliament. It is the housewife, who is illiterate, who goes to the market to buy. She has the pinch. She has the pinch. She has the pinch on her nose. And. she knows where she stands. Cloth prices have increased. Food prices have increased. Rice prices have increased. Dal prices are on the increase. What is there? 1 am not going to eat mutton or chicken or cheese like rich people. Birlas, Dalmias. Goenkas, Jains, Himmatsinhas. I want to eat the

poor food, the prices of which are on the increase.

Sir, take the public sector. Are you interested in the public sector? In an interview our illustrious Prime Minister I have all appreciation for him; he is a very dynamic, very young, very charming and impressive Prime Minister—told Mr. Karanjia: we do not want controls, we want control, control has been the basis, of our economic theory. We want to control the rich magnets, the trend for black-marketing, hoarding or black money that has accumulated in this country. It is the theory which Mr. Morarji Deaso had propounded. When Mrs. Gandhi wanted to nationalise bank, Mr. Morarji Destai said: socialisation of banks is not nationalisation. It is something like that. You do not want controls, you want control. Even countries like France or Greece are not thinking about control because without controls nothing can happen, the society will go astray and you do not know where it takes you. So you have to clearify about this interview the Prime Minister gave to Mr. Russi Karanjia.

TThe Vice-Chairman, Shri R. Rama-krishnan in the chair.]..

Madam Vice-Chairman. . . (Interruptions)

AN HON. MEMBER: Not Madam, but Mr.... (Interruptions)

SHRI VHSHWANATH PRATAP SINGH: With my friend, my good friend, Mr. Mohapatra, this is the only fundamental error that he misses the reality so much. (Interrwptions)

SHRI SHYAM SUNDAR MOHAPATRA: Mr. Thakur, who preceded me, was thinking about agricultural prosperity. The IRDP has become probably a catchword for all of us during the last five years. One of the greatest economists of our time of Poona School of Economics, Dr. Nilakant Ruth, has said: 4 P.M.

"The IRDP was expected to cover nearly 15 million poor household3 [Shri Shyam Sundar Mohapatra] who were expected to be lifted above poverty by the end of the Sixth Plan period. What has been the result in these terms according Io the various enquiries?"...

"In fact, putting the beneficiaries who had been able to cross the po-verty line at 20 per cent of the beneficiaries (not counting those beneficiaries who were already above the poverty line) would appear to be on the high side."

He again says that hardly (3 per cent people have been benefited. Why is this? It is because of the lopsided policies and corrupt officers right from B. D. Q. to Tehsildar to S. D. O., to the Collector and Section Officer, Under Secretary, Deputy Secretary, Joint Secretary, Additional Secretary and Secretary. All the money that is given out to the States in the name of drought or flood or cyclone is misappropriated and you have no machinery to check it. I know about my own State, Orissa, how money has been misappropriated. You have no machinery to check it. Lot of things are coming to public notice. There is spving everywhere. Who is spying? I want to locate who is the spy, who is the Secretary who has been hauled up, who is the Additional Secretary, who is the Joint Secretary and -who is the Chairman who has been hauled up. They are all P. As.; P. and small fries here and there. Our Prime Minister hasl, said: "It is mostly industrial There is very little of stretegic or defence secrets involved." The are they economic secrets? Go to any Government office, roam in the corridors and you will find that business houses have their links in thise offices. They want to know your policy. The try to assess not only from the lower strata of the people but from the high ups. Go to ihe Five-star hotels and check who goes'here to the cocktail parties and dinners. Who attends these Parties? It is the big flies and not the small or poor people. Nobody invites them. There are very few of them. Big

Government Secretaries go there. We can hardly travel in a first-class compartment in the train. They fly in the air-conditioned They go in compartments. We are not entitled to it. There are persons fro, the multi-national and national houses. Go and find out and check them and have a break. Then will this country move towards an only egalitarian society. Thank you.

SHRI DEBA PRASAD RAY: Mr. Vice-Chairman, Sir, I rise to support the budget that has been placed by the hon. Finance Minister. Mr. Vishwanath Pratap Singh. 1 support this budget because it has heralded a new era. It has heralded an era of productivity) an era of growth and an era of employment generation. I support this budget because it has taken a very timely step in the matter of ensuring crop insurance to the farmers. With the incorporation of this provision in the budget, a long ng commitment of the Congress Party has been fulfilled. The Indian National Congress, at its session in Karachi, formulated a 10-Point Pro-gramme and t'ne crop insurance was the first point. When the Bangalore session was held in 1969, a debate was held on this particular point. Wa are happy that his point has been taken care of in the budget this year. We are happy because the downtrodden sections of the society, the landless farmers, the landless workers and others are going to be covered by social security scheme. We are happy that this budget is going to give exemption to the tune of Rs. 18,0007- to the income-tax payers. We are happy that this budget is going to ensure free education to the girls all over the country up to the level of Higher Secondary education. We are happy that this budget is going to ensure more assistance to the from 4313 crores to 6000 crores. This budget has taken care of this aspect also.

We are very happy with this Budget because this Budget has taken care of one very important aspect of our The Budget

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problems. When present social the industrial units are closed, the wor Rers wa. are employed in different' industrial units are the worst suffe And the Budget says that those rers. workers' dues should be cleared first on a priority basis before the other things are taken care of. are happy with this Budget because has ensured the continuation of the RIFP and the RSEGP We with this Budget happy because this Budget has ensured that the development would taken of with the same vigour and enthusiasm and an amount of Rs. res had been sanctioned for This Budget has encoupurpose. d because this bas taken care he 20-point programme for which i 9000' crores have, been allotted 4,141 to against Rs. crores that spent earlier on this particular .segment. We are happy with this Budget because this Budget has taken of the interests of the farmers who were for some time or. an agita tion in the State of Maharashtra in the State of Punjab, in the State of Tamil Nadu, the farmers who were Sealing that were being alienated, their causes were being not The crop insurance scheme would help them to feel that this Government is equally concerned about them.

Taking' this opportunity, w.:u:d like to thank our Finace Minister for reducing the price of kerosene oil, and the price of bidis This is going to substantiate the desire of the Government to look after the cause of the poorer people. Taking this opportunity, I would also like to tell the Finance Minister that this has led me to take a decision that I will also stop smoking cigrattes and I will get into bidi from tomorrow.

SHRI VISHWANATH PRATAP SINGH: But I will be sorry my revenue will be lost.

SHRI DEBA PRASAD RAY: Wel!, I may take the responsibility of motivating ten others to some cigarettes to enhance your revenue. Anyway, todays discussion is actually concentrated on

called a particular concept which is We have heard here many socialism. interpretations of socialism. Many views had been registered by many friends. And they are very upset that the principles of socialism have 'been compromised while submitting this Budget. I \ remembering one book which I read long back, written by Lenin regarding the role of the feudals in a society when the revolution is going to take place said that when the feudals apprehend that the revolution is going to take place, then they fi start crying for the poorer section. They presume that they are ihe spoilsmen of the weaker section of society, they are the spokesmen Of the poorer section of the society and they start crying for them. That is why the representatives the kulaks of representatives of the reactionary forces alr¹e trying today that socialism has been compromised. Who are crying today? Those who were in office for three years those who wo. got the farmers killed, who have got the workers killed in Pantnagar University those

the workers killed in the Swadeshi Cotton Mills, those who got t'ne weaker-in different parts of the country. for whom the sugarcane growers had

their sugarcane, they weeping today that the principle of socialism has been compromised. Who are weeping today that the principle of socialism has coropromicd? t is these who are having their honeymoon in the State of West Bengal with the multinationals. Who are weeping for socialism? It is those who were for 30 years agitating that tha Calcutta Elerrictay Supply Corporation should be taken over and wh -> have after coming to power given permission to the CESC to put up a. uno in Mulajore spending Rs. crores. Those CPM friends now weeping that the concept of socialism has been compromised. Those who are now giving permission to the Hindustan Lever to put up new units in fteldlg despite the fact that the. Hiatal! Lever is a multinational are now weeping the concept of

LShri Deba Prasad Ray] socialism, has been compromised. So, J am sorry i₀ mony of our (Is are required sav that tobe taught what the concept of socialism is. The concept of socialism understand, the concept of socialism they have seen in the so-called socialist countries is nol going to be accepted by us. We are not. accepted that concept of going to socialism. We are not going to accept that concept as socialism because that ba led t_0 the establishment of State capitalism.

If that concept of State capitalism, is being propagated today, we are going to resent that. Who are advocating the establishmen of State capitalism on the floor of the House? Those who have been rejected by the people in ihe recent elections? Who are opposing the Budget on the floor of the House? Those Who have been opposed by the people in the recently held elections? Who are rejecting the Budget today? Who have no place in the political life today or on the streets and in the villages of the different parts of country.

I would like t₀ tell, Sir. chat the concept of democratic socialism which had been propagated by Pandit Jawaharlal Nehru, which had been reiterated by Mrs. Gandhi during her life-time ha been further upheld while this Budget has been submitted. 1 would like to say that if you understand the concept of democratic socialism and if you understand the economy of ourry, then you would find that this Budget has taken care of that concept while it was being formulated because in your country when the economy represents only 12 per cent of your total economy and your country which is by and large an ?•' economy, in that country you need two fundamental things. My friends should also understand one thing namely that socilism can never be achieved by distribution of poverty. Socialism has to be achieved by the distribution of wealth. So, on the one hand you have to generate wealth and, on the other hand you have to e that the is transferred from economic power the affluent section

of the society to the hands of the poorer sections. So, while on the in dustrial front efforts have to be made to generate more money, efforts have to be made to generate more wealth, efforts have to be made to improve the growth of the economy and efforts have to be made to create employment oppoi tunies, an effort is also being made to ensure that the economic po transferred trom wer is hands of the affluent sections of the so ciety to the hands of the poorer sections of the society. That is why the 20-point programme has been further upheld. That, is why a commitment has been made to implement the 20-point programme more vigorously by spending more to the tune of Rs. 4,300 crores this year. If the fourth point in the 20-point pro gramme which envisages the transfer of land from the possession of the landlords to the landless peasant is not a socialist measure, I do not un derstand what socialism is. If point number six in the 20-point program me, which says that so much minimum wages must be paid to the landless, is not a socialist measure, I do not socialism understand w'hat is, nine in point number the 20-point OT. gramme, which distribution envisages of housesites to the houseless people, not a socialist measure, I do not un derstand what Shri Mahapatra understads by socialism, what is his con cept of socialism.

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Sir, 1 would like to tell you one thing. I belong to Bengal. I would like to tell you two or three things before I conclude my speach on the floor of this House. In Bengal there is a regular charge levelled against the Central Government. What is the charge? The charge is that Bengal is being deprived, Bengal is not being looked after, by the Central Government, and that is why the people are being asked to agitate against Mr. Gandhi's Government- and an impression is being created that Bengal is a colony of the Central Government. But what are the facts? What is the truth? What is the reality? The facts are that during the <yxth Plan Period from 1980 to

1985, State Governmeat was to the spend Ks. 3,500 crores on plan expen diture. And what was the share of the State Government and the Central Government? The Central Government was to spend Rs. ^322 crores. While ale Government invest was to Rs. 2,178 crores. What happened when the five years had been compie-tedl The Central Government contributed Rs. 1,685 ciores as against Rs. 1,322 crores and the State Government contributed only Rs. 178 crores on the Plan expenditure and even alter that they have said that the central Government is not giving the due share to the State ol Bangal and the total contribution of the State Government is less than 10 per cent and even after that the friends of the CPM party are. saying here that the Central Government has to look after the State more effectively.

The buget

£ir, 1 have a charge against the Fi nance Minister. I have a complaint against the Finance Minister. The State which aactually defalcated. has State which has spent only Rs. 17.25 against each Rs. 100 lor the Plan ex penditure, which has wasted money on non-Plan expenditure, the State which has wasted money on non-productive purpose you are going- to give again Rs. 6000 crores to that State, as against crores. You ate ing to give them the opportunity to steal more. You are going to give them the opportunity to pirate in the State ol West Bengal. You" are going to give them the opportunity to destroy the economy ol Bengal, taking advantage ol the political events. I would like to say that there has been a complaint in the State of West Bengal that eversince irxist Government has come to 1 the Central Government has stopped investing in the public sector in that State. But what do the lacts fay? What do the figures reveal? It says that investment of the Central Government during the period 1978-79 to 1980-83, during these 5 years, in public sector in' West Ben-Hal has gone up from B,s. 1083 crores to Rs. 2394 crores. It is an increase of 121 per cent in the investment in lic sector in the State of West Bengal. But how has the West Bengal Gov-gal Government been behaving? It has ensured that a thousand industries are under lock-out; it has ensured that all jute mills are closed down; it has ensured that all cold-storages are closed down, Shri Ashoke Mitra, the Finance Minister there, has stated while presenting his State Budget on the floor ol the Assembly that in the State of West Bengal, there have been 12,000 cases of lockout and 16,000 cases ol strike, and that the working class is coming out. it is coming outthe working class is coming out—on the streets, being unemployed. The working class is coming out on the streets to demand employment which they are going to lose today because of the kind of anti-people Government in the State of West Bengal. I would like to tell you; you may laugh; you may enjoy; but I tell you that when your Shri Nirmal Chatterjee was speaking, he used the word, or coined the word and saidf repeatedly in his speech 'arrival'. But what is actually being foreseen by hirn or what I am foreseeing is, it is not 'arrival'; it is 'departure'. It is departure Irom the office ol the Government there; it is . departure from this House to those areas where they belong to, and that departure is going to take place and that is why they are Irving to turn-the eyes ol the people of West Bengal by putting the blame on the shoulders of the Central Government so that people do not demand anything from them. Mr. Ashoke Mira said that his is the Government which hais submitted a surplus Budget in West Bengal. I would remind him that a surplus budget was also submitted by Shri Siddhartha Shankai Ray when he was the Chief Minister. and when he presented the susplus Budget, he did not know that after some time he will prove politically surplus himself. I may tell you that today you have presented a surplus budget; in 1987 youvfill find yourself politically surplus in the State 01 West Bengal and people will make

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politically surplus. I can tell you..... throttle my (Interruptions.) You cannot voice in Delhi; you cannot throttle

[Shri Deba Prasad Ray] my voice on the floor of Parliament. You have throttled the voice of the people in West Bengal. You cannot do so here. You have killed thousands of our party workers in West Bengal but you cannot cause any harm to me. That is why I am taking the advantage of revealing truth before the Members of Parliament so that they know what is going on in West Bengal.

When our Prime Minister said that city' is dying, he was modest, because he said that it is dying. But it has virtually died. Calcutta is a city and the pert activity has thoroughly stopped. Why has the port activity stopped? It is because of . labour unrest; it is because of agitations. Port activity has completely stopped and the city has because there is no law and order. . . (Inter-ruvtions). I may tell you this, though it is not relevant to the Budget but still I may tell you that when an IPS Officer went to control anti-social people, he has mercilessly beaten by the local hoodlums. And after the police went and arrested the king of the gang, Idris Mian, he was also killed . . . (Interruptions.) would tell you, . . . (Interruptions)

THE VICE-CHAIRMAN (SHRI RAMAKRISHNAN): Mr. Gopalsamy, the Point is, in the President's Address and in the Budget anything under, below or above the Sun can be spoken. This is the past convention.

SHRI V. GOPALSAMY: This can be done on the Appropriation Bill. Not on the Budget.

THE VICE-CHAIRMAN (SHRI RAMAKRISHNAN): Mr. Ray, please conclude.

SHRI DEBA PRASAD RAY, I am not using abusive language, I am) using modest language because I have

Expunged as ordered by the Chiar. not. been taught in the way you have been .taught, using abusive language, while addressing Government, while addressing the' hon. Finance Minister. When you said, the Finance Minister is going to loot Ihe country, when you said, the Government is going to kiss the Tatas and Birlas, were you using ! relevant language? Is this a relevant i language you are using? But 1 can tell in regard to the concern about you, socialism which you have ex-pressed, you need not be worried about that, because socialism be established in this country, would be implemented in this country, not r the banner of C.P.I.(M) and its allies, not under their red flag, but under the tri-colour would ba established in this Socialism country, would be implemented in this not under the country, leadership Jyoti Bosu; and (Interruptions) You ere the of the Communist Party. Why are you shouting? (Interruptions) If you have the courage, you tell the truth. (Interruptions)

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SHRI AMARPROSAD CHAKRA-ORTY: Sir, on a point of order. (Interruptions)

SHRI DEBA PRASAD RAY: will continue to speak .. . (Interruptions)

SHRI AMARPROSAD CHAKRA-BORTY. How can he say 'You are

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I will look into the record. Now. please conclude, Mr. Ray.

SHRI DEBA PRASAD RAY: Sir, am concluding by saying this; (Interruptions) Mr. Gopalsamy, take you also. I can care of am concluding I by saying that socialism which is being envisaged by our party, would be implemented by our great leader Rajiv Gandhi,

in this country, in this great country; the path to socialism will be led by Rajiv Gandhi and not by Jyoti Basu and Raniamurti. With these words. 1 am concluding. Thank you very much.

The Budget

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, I am on a point of order. Will you allow the deliberations of the House to go on in a . language which is derogatory to the digrity of the House, which is derogatory to the great principle of Parliamentary democracy? Will it be allowed? (Interruptions) Secondly,

Sir, is it parliamentary to call a political party* (Interruptions)

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN) 7 have heard your point. (Interruptions)

I have already said, in relation to the point of the C.P.I.(M) Member, that I will lock into the records. If there is anything unparliamentary, mentioned by Mr. Ray, I will definitely expunge it. (Interruptions). It is a manner of speaking. There srp_{-} various. . . (Interruptions)

SHRI GURUDAS DAS GUPTA: Sir, a party has been called* I_s j_t necessary to go through the record, to understand, to find out whether It is unparliamentary and then not allow it?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): It is a matter of in. (Interruptions)

SHRI PARVATHANENI UPENDRA: Only watch-dog is allowed.

SHRI DEBA PRASAD RAY: Sir, if the language is unparliamentary. I am prepared to attribute some other name* to define him.

SHRI MOSTAFA BIN QUASEM (West Bengal); Sir, I rise on a point of order. I fully endorse what my learned friend Mr. Gurudas Gupta has

Expunged as ordered by the Chair.

said. Shri Deba Prasad Ray, hon. Member of this House. . (Interruptions) Please allow me one minute. He was teaching the opposition, particularly the CP1(M) t_0 u_{se} good words and when Mr. Amarprosad Chakraborty wanted to raise the point of order. Vie said that ne

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN;: That matter- is settled^

SHRI MOSTAFA BIN QUASEM: You please look into the proceedings and expunge the word.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I have already told you about this.

SHRI AMARPROSAD CHAKRABORTY: He said you are*. It is not a gentleman's word. This is the word used by a *

SHRi DEBA PRASAD RAY: I am prepared to become a* to take care of those who are killing my peoule in the State.

SHRI K. L. N. PRASAD (Andhra Pradesh): Sir, like the proverbial phrasa that all the roads lead to Rome, now that all the praise and tributes are flowing in favour of our dynamic Finance Minister who has presented this excellent budget this year after the new Government is formed, this is the first realistic budget that has been presented. This is the realistic budget which care generate more production, more wealth in the country for the welfare of the masses.

The Union budget that is presented now, has been described by the press, industry and individuals as being innovative, bold and incentive packed, progressive, result-oriented and yet a balanced one which gave reliefs to all sections of the society. 1 have absolutely no hesitation to proclaim that

[Shri K. L.N. Prasad] these proposals are quite refreshing. They should serve as shot in the arm for ail round development. However, as usual, some sections proclaim that it is a rich man's budget, anti-people, anti-States, inflationary and eyewash budget. This kind of rationalisation or justification by various groups is to be expected after the announcement of any union budget in a democracy like ours.

The Budget

As everyone is aware, budget is generally a compromise of various issues and shall have its own merits and demerits. To expect the budget to be everything to everyone is neither possible nor realistic. (Interruptions). Well, compromise is part of life.

AN HON. MEMBER: That is why you have compromised socialism also.

SHRI K.L.N. PRASAD: We have net compromised socialism. Who has said it? My friend Mohapatra might have said it, you might say it, but we have nol said that. We are on the road to to socialism. The more relevant question is not whether a particular group or section is benefited more than the other but whether the budget as a whole is beneficial to all sections of the society, that is the question. When viewed! from this prspective, this 'badget is undoubtedly more comprehensive and realistic as compared to any •of the previous budgets. This is the budget based on the present economy of the country and definitely not drawn for political ends. It clearly indicates the present administration's objectivity and optimism in the further growth of industrial and agricultural sectors of the country and well being of the people. This is evidenced by the fact that the Government's intent is to simplify the tax system by eliminating outdated and ineffective tax laws which cannot be enforced fully and effectively. Reduction of income fax 'for individuals and that of the corporate sector is really a good measure, a measure which generates more revenue for the Government. As long as you accept mixed economy

as a concept and tax every rupee almost up to 70 per cent or 80 per cent, evasion is bound to be there, However stringent laws you may make, those will not be effective and this has been proved amply.

Now the abolition of Compulsory Deposit Scheme will reduce a lot ot work of the Government and a lot ol harassment to the assessees. Regara-ing Estate Duty, as some of our friends have been arguing, why should those who are dying not be allowed to die in peace, Not only that, after all a person who is dying will die in peace, but the people who surv've him will have great problems, almost as bad as death-like harassment from the officers etc. And ultimately what is the revenue that the Government was getting? It was about 20 cro_re. I am sure with these measures which the hon. Finance Minister has taken, the revenue receipts shall be much larger. When taxation is kept at high rates, it does not mean that revenues will be higher. This will not only give incentive to the business community, but also reduce the proliferation of black money. Our hon. Prime Minister has been saying that a number of times. He has stated that he intends to curb black money and take all measures that are neeessary towards that end. The steps which have been taken in the Bud^t are in that direction. To say that income tax has been reduced only fo benefit the rich is riot a correct argument. Reliefs have been given to the farmers. Duties on agricultural in puts, fertiliser industry and other things have been reduced. Although a lot has to be done, a beginning has been made. A beginning that had been made earlier and this is an improvement on that. Therefore those support reliefs and measures that have been brought out in this Budget will benefit all sections of the society and the Government's emphasis on growth and application of new technologies and management techniques is also to be taken note of

Welfare measures proposed for industrial workers and crop insurance scheme for the farmers are indeed welcome features and will certainly help economic growth.

The two widely debated issues in the Budget are favourable tax redur-tion for the middle and upper classes, doing away with Estate Duty and Compulsory Deposit Another is the heavy levy on Scheme. petroleum products which has hit all sections of the society-whether poor or rich. In this connection, I would like to emphasise the fact that taking into consideration the present cost oi living, the wage levels and exemption limit should have been raised least to Rs. 25,000. Today 18,000 means Rs. 1500 a month which is a salary which is being drawn in most of the industrial undertakings and elsewhere by eve" the drivers, mechanics, supervisory staff and so on and so forth. Therefore the limit should have been raised. We were expecting the hon. Finance Minister to be more generous and to raise the limit to Rs. 25,000, which is not at all excessive in the present day conditions. By this way he may have taken away another fiv# to ten lakhs of assessees from his files, thereby giving a greater opportunity and more time to the Department to concentrate on the bigger assessees where the real evasion is taking pluce particularly in urban and metropolitan cities: that is where the money is. .And what is the point of trying to milk a bullock? You should tackle a fatty cow which can give some milk. TheM is absolutely no argument in saying that these reliefs should not be given at the lower strata: in other words you are only encouraging dishonesty. Instead of that, the budget is trying to ehcourage the people to be more honest. If you take the loss of revenue into consideration, what is the revenue loss? The revenue loss will be a meagre amount by this increase in verv the limit to Rs. 25,000. I am sure, even at this stage many sections will be happy, more people will

be happy, if the Finance Minister co.uld consider increasing this exemption limit to Rs. 25,000 and, by this, whatever loss be is going to suffer can be made up in the higher strata of the society where income tax evasion is. Although the rate of taxation is brought down to 50 per cent, I am sure the revenue will be greater, much more than before. But still there will be some people at the highest levels who may like to avoid that also aid not take the opportunity given by the Government. There the officers can use all their wisdom and try to get the maximum tax from those sections ot society. This way you can contribute to bring out, at least to some extent, the black money. Objectively speaking the simplification of the tax system is justified anj is in the best interests of the country's economy and certainly not just for the benefit of the few rich. Tlies proposals have to be understood in the wider context of the conditions prevailing in our country and the world at large.

I am not one of those cynics to be alarmed at the uncovered deficit of Rs. 3.300 crores. Why I say this is because, the unaccounted money or the black money*— by whatever name you call it-is perhaps running into several thousand crores. If you can bring into account, into circulation, into production, at least a part of that money, your deficit can be easily covered. Why tax at 70 per cent or 80 per cent, why make such proposals winich can not be implemented, call it greater socialism and ultimately fail in collecting the money and produce more deficits in the budgets?, Tt is not going to help us. Be realistic, be pragmatic and do things which ove practical. I am sure that even now. since the taxation is kept at 50 per cent at the highest slab another voluntary disclosure scheme will bring in a lot of black money into the economy. The Bearer Bonds Scheme was more or less a failure because it has brought in oniv a thousand crores, the reasons being that it carries only two per cent

[Shri K. L. N. Prasad] of interest. I do no,t think all those people who are having money will keep money in hundred rupee notes in tens, ones in their coffers. It will be invested somewhere in some shape or other, in brick and mortar, in steel and cement, somewhere in gold and jewellery or in some kind of material. Nobody will keep money as money, knowing as they do that any day a raid may take place at any moment of time. And another anomaly in this is the capital gains tax. Supposing one is having a property from his grandfather/s time, he wants to sell it naturally the prices have gone up- and if the Government wants to take away 50 per cent of that, then, the thinking will start how to save more money. Therefore, any tax that you levy should be practicable. We were hoping that some steps would be taken to reduce the capital gains tax or to give some relief in that also, but nothing has been done in this Budget. Probably, the Finance Minister did not want to give all the reliefs at And that way what amount ol' one time. black money is generating, if one can apply one's mind, one can easily understand, in the urban areas, -in all the sales that are taking place of either houses or house-sites or lands or anything of that kind. they registration are under-valuea for purposes. There are two things. Om- is the high registration charges and to get rid of some black money by the purchase and the other to save some tax. This way we arc encouraging black money. How can we control it? I do not say that you do not tax at all. You tax, but be practicable. Take all the It is all right. factors into consideration. Somebody sells a property and invests in an industry. You say, "You will not be asked (Time bell rings) What is any question." this? You have already started ringing the bells.

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THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have already taken 16 minutes.

SHRI K. L. N. PRASAD: I have taken eleven or twelve minutes. All this galaba also you are putting to by account.

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If I say thai 6ur hon. Finance Minister has generated a wave of enthusiasm in all sections of the society, it is not an exaggeration. This will go a long way in the growth. In this Budget he has tried to, offer incentives as well as practical reliefs to all sections of the people. In my opinion, it is sheer perversion to attribute motives to' the Finance Minister's proposals in offering the incentives to the corporate sector. I am glad that he has not gone by any narrow approach. Nor did he play to the gallery. As a matter of fact, it is a realistic approach to the affairs of the nation. One has to sympathise with the political critics in the House and outside.

If my friend, Mr. Upendra, and other friends do not mind, I would like to say that our great Chief Minister described this Budget as an eye-wash, and the next day he wanted to go by an auto-rickshaw as a protest against the increase in the petroleum prices I do not know whether he is going by an auto-rickshaw or by a Maruti car or an Ambassador car. Tomorrow he may get into some other bigger car.

SHRI PARVATHANENI UPENDRA: It is a symbolic protest.

SHRI K. L. N. PRASAD: It is a factual report. It has appeared in the Press. So you do not have to say anything.

Well, everyone has the freedom of speech. They can say what they want. But we have to talk what is practicable. What is practicable ana what is not, is the question. The increase in the petroleum price, no doubt, will hit all the sections of the society. But it has become inevitable. When the petroleum bill goes up by a thousand crores, how do you produce that money

unless you tax? Where from do you get Rs. 1,000 crores? It is not Rs. 5 crores o,r Rs. 10 crores or Rs. 20 crores or Rs. 50 crores to pinch somebody else and meet this bill. Therefore, it bus become intevitable and there no point in criticising the Finance Ministe, on that account. The dollar value has soared almost from Rs. 9. Now, it has gone up to Rs. 13. There is no alternative left to the Finance Minister. 1 lie only remedy for this, is to increase our oil production which we are doing and will-become self-reliant in course of time. Earlier we were

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importing oil at cheaper prices and we did not open our eyes. But when the oil countries have increased their prices then we have opened our eyes. We have started exploration of oil and I must say that the ONGC is doing a commendable iob and I congratulate them. Any investment on oil exploration is worth spending at this juncture. There are many good features in this budget and many more have to come. There are many anomalies in the income-tax law. The citizens who pay income-tax are, subjected to lot oi harassment. At one time the income-tax department was on, o'f the cleanest departments. But, now it has been completely polluted. No paper moves without money. This is the situation existing there. The Finance Minister should assure that there will not be any harassments in the future, If they harass the rich who are evading the tax is alright. We will not prevent them from doing their jobs.

1 am happy that the Finance Minister has extended reliefs to the farmers by introducing crop insurance and abolishing the excise duty o.n fertilisers. The crop insurance scheme was talked about for a long time, but actually it has come into practice. This should be implemented vigorously. By removing the excise duties on the fertilisers, the farmers will be greatly benefited. The agricultural production will increase. In this modern age, it is only right that we should catch up with the new innovatiive technology both

in industrial and agricultural sectors. The relief should be given wherever there is growth without any distinction. By this way, we can take away many items from the annual tax collection and this saves a lot of administrative work. A common man is saved from the pilgrimage to various Government offices and also do away with the inspecting staff who normally tends to harass

I am also happy that the Financ? Minister has completely exempted from paying licence fee on radio and

television sets. It is a good move. The revenue loss to the Government on this account is negligible. I think lot of workload will be saved.

I am glad that the Finance Minister has announced yesterday some rei in respect of diesel, kerosene and bidis. These items are, to a large extent, being consumed by the poorer sections of. the society and they will • be greatly benefited. X do not know why the Finance Minister has not given relief on the "paan-masala" item. I do not know whether the Minister uses "paan masala" or not. I also do not .'enow whether he smokes.

SHRI PARVATHANENI UPENDRA: But he has exempted "supari". It does not apply to the "supari" item.

SHRI K. L. N PRASAD: I do not know whether some of my friends herp use "paanmasala". Now it costs them lot of money. On cigarettes th? tax has already been increased ver.v much. Although I do not smoke.....

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please conclude now.

SHRI K. L. N- PRASAD: Now the cig, 'arette, have been made a luxury. Instead of taxing on the cigarettes why don't the Government tax on the imported alcoholic beverages. We know that millions and millions of j cases are being smuggled into our j country. And we should stop this

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smuggling. Whatever methods you would like to adopt please adopt but, stop this and allow these alcoholic beverages to be sold freely and charge Rs. 50 extra for eacj bottle. Nobody minds, it That way you can get tax, we do not mind.

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While appreciating all the realistic proposals made by the hon. Finance Minister; I would like to make a few suggestions. I am coming to the endof my speech. One thing that I would like to appeal to the Finance Minister is that we have many large on-going projects which are going slow, which are limping, which are not making any progress for want of money, for want of adequate budget provisions. For instance, there is our Vizag Steel Plant. Already we seem to have spent about Rs. 1,000 or Rs. 1,200 crores on that project and this year the budget provision is so, small that I am told—I was in Vizag the other day and they were saying this—what has been allotted about 200 crores and that this money will be sufficient only for two months' work. What will happen in the rest of the ten months? Prices will increase and the cost of the project will go further up. At

rate, the escalation will go much higher and we will not be able to complete the project in time and we will not be able to reap the benefits from it. Similarly the Nagarjunasagar project in Andhra Pradesh was originally estimated to cost Rs. 65 crores and now we have spent about Rs. 700 to Rs. 800 crores or more. Still the canal work remains to be done. The canals are not fully dug. Only the project is ready.

Therefore, when we take up a large project, let us complete it as early as possible and then go to another project. Thereby you will get the benefits of the project quickly. Otherwise "these projects will go on for ever, for decades. The Governments will be changing one after another, but there

will be no end to these projects. (Time bell rings).

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have already taken 28 minutes.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): I am on a point of order.

SHRI SUSHIL CHAND MOHUNTA (Haryana): You have only counted the minutes-28 minutes. But you have not noted that he has spoken less words in those 28 minutes.

SHRI K. L. N. PRASAD; Thank you.

SHRI GHULAM RASOOL MATTO: Sir, the Congress Party being the largest patty has a time-limit fixed for them. If each of their- speakers speaks for a longer time then only less number oi speakers from their side can speak. It they speak for a lesser time then a chance can be given to more people (Interruptions)

SHRI K. L. N. PRASAD- Please don't count this time too.

THE VICE-CHAIRMAN (SHRI R.. RAMAKRISHNAN): Please conclude.

SHRI K. L. N. PRASAD: There is mention about the Withdrawal ot the investment relief in a phased manner in the Finance Minister's speech. I do not think it will be a wise thing to do. We want i development. You know how the costs of machinery have gone up, both imported and indigenous. Ana you are also aware that on imported machinery a substantial amount of duty. has to be paid. With all these things, if you Uc'ke away the investment allowance, I am sure the desired results will not be achieved. It should be continued as before.

I am glad that the disallowance of expenditure on advertising publicity etc. has been removed. In my opinion,

it should have been made with effect from the date when this was imposed in order to be equitable and reasonable

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as it is likely to lead to a lot of liti-gation and harassment.

One or two more suggestions would like to make.

VICE-CHAIRMAN (SHRI THE R. RAMAKRISHNAN): Please conclude. Otherwise I am afraid your party will have no time. For your information, i may say one thing because Mr. Matto raised this point. The Congress-I had only 1 hour and 23 minutes and they have already used it up. Therefore, I will not allow anybody else from them now.

SHRI K. L. N. PRASAD: Then, the withdrawal of rural development allowance available under Section 35C (c) is perhaps not in the right direction. There may be some people who are misusing it. But these things can be checked. You have the machinery to check it. If you want in such schemes and programmes you can involve MLAs, MPs and other representatives of the people and Government officials, to see that these schemes work properly instead of doing away with the provision itself.

Another thing is deletion of Section 80W and introduction of Clause 12A under Section 40A which does not permit allowance of expenditure incurred in connection with the various proceedings under the Income Tax Act. How does one represent before the Income Tax Officer? The law itself is so complicated? If the Chartered Accountants or Auditors are not allowed their professional fees, how are they to function? Therefore ,you will kindly consider permitting them their professional fees. Then about increasing the limit of the allowance under Section 80C in respect of payments or contributions made to LIC, Provident Fund, Public Provident Fund, Cumulative Time Deposits, Purchase of Na-

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tional Savings Certificates. This should be raised considerably so that you can mop up extra resources available with the public and which can be utilised by you for development purposes

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THE VICE-CHAIRMAN. (SHRI R, RAMAKRISHNAN. No. no, 1 cannot allow you any moire. It becomes very difficult for the Chair at this rate. I am calling the next speaker, Mr. Birla now...

SHRI K. L. N. PRASAD: Now one last thing, about newspapers; this is very important...

THE VICE-CHAIRMAN (SHRI R-RAMAKRISHNAN. That is correct, but you should have talked about it earlier, your own party members are coming and objecting. What can I do? I can only regulate what is before me. I have been very lenient with you. Only one minute more and please conclude.

SHRI K. L. N. PRASAD. Newspaper is a good media to convey news even to the remote corners of the country. Although TV is there, radio is there, yet newspapers play a very important role. My friend, Mr. Ramakrishnan, who is now in the Chair, has made good suggestions and I do not want to repeat the same. But I want the Minister to consider removing the duty on newsprint- Indigenous news-Print is being sold at a much higher price than imported newsprint. Even the machinery is being imported. There also no concession has been given. Newspaper is not a business. I am not talking of the big newspapers I am talking of the small and medium newspapers. You must give some consideration to them. I think the definition o.f "small" and "medium" newspapers should also be examined and redefined because the limit of 15.000 and 50.000 respectively was set man"/ years ago when readership was not much. . .. (Time bell rings).

Just one thing more. I would like to draw attention to only one aspect

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and that is an observation -made by our Prime Minister the other day about the functioning of banks in our country. He said the less we talk about these banks, the better it is. One can read volumes into this observation. What are the banks doing now? Look at the way the banks are advancing money, the way the banks are behaving after nationalisation. The poor country is losing hundreds ot crores of rupees by way of bad debts. You will have to do something about it. If only time permits I could have said a lot of things about the functioning of the banks. If you open the cupboards of the banks, not one Rajinder Sethia who has swindled so much many many other Chota Sethias will come out of these cupboards. Please think of appointing a 5.00 P.M. Parliamentary Committee to go into the working of the Banks. Otherwise these Rs. 60,000 crores which are in the banking sector you will not be able to safeguard touch. You cannot allow some of these Chairmen and other executives ot these banks to build empires for themselves and behave in the way they are doing at the cost of the common man.

SHRI KRISHNA KUMAR BIRLA. (Rajasthan): Sir, I am grateful to you for having given me this opportunity of speaking on the Budget.

First, I would like to offer a personal explanation. I understand that my name was called at quarter past three when I was not present. There appears to be some misunderstanding on this point. I thought I had informed our Secretariat that I had to attend an important meeting and I will not be able to come at 3-30. This appears to be a case of misunderstanding. Anyway, I take the entire blame on myself.

I would like to congratulate the Finance Minister for an excellant

budget which he has presented. In my opinion it is a growth-oriented budget. There are a number of good features about the budget. First, crop insurance has been introduced. Social security scheme to cover risk of death by accident in respect of members of poor families has been introduced. A large number of industries have been de-licensed. The MRTP limit which was Rs. 20 crores has now been revised to Rs. 100 crores. In the case of small-scale and ancillary industries also the limits have been suitably revised.

Another thing which the Finance Minister has done is that he has given a sort of philosophy as to the stability of corporate taxes by indicating what the pattern of taxes is likely to be in. the next two years. This is something which is very welcome.

Another welcome step he has taken is to permit companies to donate to political parties. He also raised the income-tax exemption limit from Rs. 15,000 to Rs. 18,000 taking away about 10 lakh assessees from the net of income-tax. That is a very good feature of the Budget.

Then he has lowered the rates at all levels and this would lead, in my opinion, to better compliance. This will lead to more savings, investment, increase in output and more employment in the country.

As far as estate duty is concerned the total revenue collected through this was not very large. It was a very bold step he has taken in removing it because this was a great pin-prick for all sectors of society and it was causing greet harassment.

Reduction of the import duty on project import is again something for which the Finance Minister needs congratulations because this would really be leading the country towards lowering the cost of capital projects particularly in respect of fertilizer

where the duty has been zero. This is a very wise step. Now, I would like to make a few observations.

A question has been raised as to whether as a result of this uncovered huge deficit the situation will lead to inflation. As far as 1984-85 is concerned when the budget was presented the Finance Minister expected the deficit to be Rs. 1,773 crores. Actually the year closed with almost Rs. 4,000 crores deficit and yet the inflation in 1984-85 was only 4.50 per cent. Sir, as far as the year 1985-86 is concerned I see no risk of inflation provided we have good monsoons and there I would also like to add that even as far as the monsoons are concerned, they are no longer that big a gamble in our economy as they used to be many years back. What is necessary now is that the prices of certain constituents are to be kept under check. There arc constituents which go into, the cost of production of any industry and I would also plead with the Finance Minister that as far as these constituents are concerned, which would affect any industry, whether it is steel or whether it is sugar or whether it is textiles, as far as these constituents are concerned, they should be kept under check. So, these constituents are, firstly, power and, secondly, steel. Steel is needed even for such industries as sugar and textiles because if the steel prices were to rise, then the cost of production will also rise. It is because every industry needs spare parts and every industry needs capita] goods. In case the steel prices were to, rise, the prices of the capital goods would also rise and that would affect every industry. While talking about steel, it is with great alarm that I would like to mention that since June 1984 to February 1985, the steel prices have been increased to the extent of almost 30 per cent and this is something unprecedented and, as a result Of that, as far as I know, the Indian steel has become probably the costliest steel in the world. My appeal to the

Finance Minister would have been not to have increased the steel prices like this, but to have kept them under control by better cost control, better performance and greater efficiency.

Sir, the Finance Minister said quite a lot so far as the industrial sickness is concerned and everyone is worried about the industrial sickness and that, in fact, is the nation's worry. To counter that, Sir, the Finance Minister has suggested and has proposed the constitution of a board, that is, Board for Financial and Industrial Reconstruction. That is a step in the right direction. But, side by side, the honourable Finance Minister has also said that wherever 100 per cent of the net worth of a project of a company is wiped out, the management should change. Reading between the lines, it appears that what he has said is that where bad management is responsible for this, only in such cases this should take place. I would only like to urge that there should not be any generalisation on such steps and each company's case should be considered on its own merits. I say this for the simple reason that sometimes industries lose their net worth not owing to any fault of theirs or bad management, but for many other reasons completely beyond their control. For example, take the case of infrastructure. Now, in case there are shortages in infrastructure, they may affect the industries' viability in a very big way. Now, take the case of power failure. I know of a numbei cf steel plants which are sick and which are on the verge of collapse purely because there have been power failures in a number of States. This is one factor. Unfortunately, even diesel engines cannot be used. Diesel engines cannot be used for the simple reason that as far as power is concern, ed, in respect of many steel plants, this is a kind of raw material and this should be obtained at a lower price where the cost of production of power by diesel engine is very high.

[Shri Krishna Kumar Birla]

Sir, *arly today, when the Finance Minister was answering some of the questions-there were questions regarding the_ performance of the public sector—he himself admitted that in the case of the steel industry, some of the units were not doing well owing to lack of coal and owing to constant power failures. So, this is exactly my point and that is why 1 say that one should not judge the performance of an industry where bad performance is owing to factors or for reasons beyond the industry's control. Take the case of organised cotton textiles. Now, Sir, certain concessions are given to powerlooms. I am not trying to criticize anyone for that. But the fact remains that whereas powerlooms are doing fairly well, as far as the organised sector of the industry is concerned, it could not stand in competition against the powerlooms, with the benefits that were given to them. Apart from that, there is a large scale of smuggling which again affects the textile industry.

Take the case of jute industry. Now, Sir, there was a big shortage of jute this year. Probably many of the hon. Members might be surprised to hear that jute had touched the price level $o\pounds$ more than Rs. 1000 per quintal, which means, more than Rs. 10 per kg. This was something unheard of. In the textile industry in Bombay, you are aware that three years back there was a strike which lasted for one year, and as a result of that the textile industry in Bombay became sick.

These are some of the cases. Some times, due to reasons beyon^ one's control an industry becomes sick.

Take the case of cement industry. Now, Sir, the cement industry, and particularly those units which started in 19S4 or 1985, are facing sickness. Why? Because the cement price was last r*vi:;ed in 1982, both in respect of le^X as to how much levy should

be given to newly started factories and also as far as prices are concerned. So for the last thiee years, particularly for cement factories started in 1984 and 1985, nothing has been done, and so the cement industry which started recently is facing a crisis.

Sir, two days back I spoke about the wagons industiy. Last year, Error! Hyperlink reference not valid.order was reduced a^d this year, according to a proposal which has been made it appears that the wagons industry is going to get busy only for 2i months; for 9J months it will be forced to lay off the labour. Ana when the weapons industry becomes si:k, a large number of ancillary industries will also become sick.

Take another case, the shipping industry. This is a world-wide phenomenon. It does not exclude the' shipping industry in India. But the shipping industry throughout the world is passing through a perioS of great crisis, and this includes the Shipping Corporation also.

£0, Sir, my submission to the hon. Finance Minister will be that as far as sick industries are concerned, please do net be in haste. It is not only the private sector but also, the public sector which will be involved and the matter has to be examined fro\n a broad angle.

Sir, a small potatt Ii regarding unit Trust. I would very strongly urge that as far as Unit Trusts are concerned, let it be promoted in the private sector also in the form of invert* ment trusts.

Sir, one major problem is regarding the smuggling of gold. Gold is being smuggled on a very large scale. I am

aware that the Government has offered certain inducements to the vigilance people who can catch hold of smugglers. But, Sir, something more is required to be done. The price of gold in the international market is something like 292 dollars. These are the figures which I collected three or

four days back. The price cf gold ia going up and aown every day. But three or four days back it was roundabout 292 dollars, which rupees and in our terminology of 10 grams works out to a price of Rs. 1750. Now Sir, gold here two or three days oack was being qqoted at over Rs. 2110 per 10 grains, which means that there was a profit of Rs. 360 per 10 grams. Even after providing for expenses carrying expenses, etc., the profit was more than Rs. 300 per 10 grams. Now, Sir, how much gold is being smuggler.! into country? That is anybody's guess. did have a talk with certain jewellers and their estimate was that perhaps something like 100 tonnes of gold is being smuggled into the country. This means that middlemen or the smugglers are making a profit of 300 crores per year. That is why I say that as far as gold smuggling concerned, this is big business Finance Minister should apply his as to what ought to be done. It is giving a profit of 300 crores of rupees to the smugglers and Rs. 1700 crores worth of foreign exchange is being clandestinely drained off. For good or for bad, 1 would give a suggestion and hope that the Finance Minister will give it a try. My suggestion would be that the import of gold should be officially per-The question will be from where is the foreign exchange going to come. would like to say that let us export silver and let us import gold on an official basis. the Government of India do it or let the private sector do it or there can be some sort of link between the two. There should be a kind of joint operation. I was told that if we export 50 tonnes of silver then we can import one ton of gold. There is plenty of silver in the country. The estimate is that 81 lakh tonnes of silver is there in the country. Therefore, if we export silver the stock of silver in the country would not be depleted. I would only put this proposal before the hon. Finance Minister for his kind consideration.

Sir the imposition of excise duty On some items was satisfactory. 1 would like to, draw the attention of the hon. Finance Minister to two or three items. One is the case of cement. It is a recognised practice that when any industry is passing through a period of difficulties, then that industry is usually saved from excise duty. We find that the excise duty on cement was formerly 205 rupees per ton. It has been increased to, 225 rupees per ton even though the cement industry is passing through a difficult period.

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Another case which I would like to mention is regarding marble. I would like to say that the excise duty which has been imposed works out to round about 8 rupees per square foot. I was told that people who are mining cheaper varieties of marble will be hard hit. It may be all right for people who are mining very fine quality of marble. But there are a large number of people who are working on a small scale and who, are producing very inferior type of marble. This excise duty will hit them hard. I would like the Finance Minister kindly to have another look at this.

As far as tea is concerned we are grateful that the Finance Minister bas given certain concessions. But he has stipulated that this concession will apply only to companies which are either exclusively tea companies or which are nearest to the tea companies. The idea is that people may be able to modernise their tea estates. I would pleasd with the Finance Minister that. this concession be given to all the tea gardens whether they are In one company or whether the company has diversified.

This is the first year of the Seventh Plan. (Time Bell rings) Please give me three minutes more. Our outlay for the central sector in the first year is 18500 crores. The outlay for the central sector in the last year of

[Shrj Krishna Kumar Birla]

The Budget

Sixth Plan which means 1984-85, was 17351 crores. That means that even though we have embarked upon a new plan, the: rise has been only from 17351 crores to 18500 crores. That is no increase. Actually there has been no increase. There has been a bis push as far as the economy is concerned." I know that many Ministries are really fighting for more money. I know certainly that in the case of the Railivay Ministry, the capital outlay plan for the first year of the Seventh Plan is Rs. 1650 crores, exactly the same figure as of last year. And that is the reason why they say that they cannot place the order for more wagons even though they have the will to do that.

The Finance Minister, while allowing certein concessions to the corporate sector has mentioned regarding the investment allowance. I would again plead as far as investment allowance is concerned for his reconsideration. Sir. the investment allowance we fixed with a certain idea. And the idea is that since the cost of replacement was rising at such a galloping pace through out the world, the company may have some reserve built up in their balance-sheets in the form o,f investment allowance. Now, Sir, in case the Finance Minister could do away with this investment allowance, the company will find it hard and difficult to find resource' as far as modernisation is concerned. I would plead with him that he may give a consideration to that.

Sir the last five years have been the years of thinking and examination. They have been the years of rethinking and re-examination. And there have been re-examinations and rethinking on economic theories about monetary fiscal policies, about parameters which the Government should adopt so as to boost investment, boost up economic development, and boost

up employment. Sir, it was this which really they have raised and what we commonly near as Reaganism, it is this what we hear as Thatcherism.

1 would say, Sir, that this is the first year of the Seventh Plan. And this also happens to Le the first Budget under the new Prime Minister. I have no doubt in my mind that a new era has dawned which gave rise to more employment more economic development. And, Sir, I have no doubt that in history this will probably go down as Rajiv Era. I hail our new young Prime Minister and I am sure that he is keen to prepare the country to meet the challenges that the 21st Century offers. Thank you, Sir.

SHRI INDRADEEP SINHA (Bihar): Mr. Vice-Chairman, Sir, it is net with any sense of elation that I rise to speak on the Budget. Unfortunately, I cannot agree with Mr. Birla that this Budget should entitle our Prime Minister to associate his name with some sort of a Rajiv era. Mr. Birla is not the only person who has made this interesting remark. There is a journal published in the United States of American known as the 'Wall Street Journal'. Now the 'Wall Street Journal' has come out with an editorial which is captioned, "Rajiv-Reagan" And the 'Wall Street Journal' compares India's Prime Minister Shri Rajiv Gandhi to Mr Ronald Reagan, and compares him in this sense that here is another taxcutter, another person who has reduced the tax our-den on big business houses. So, on a subject like the Budget, it is impossible to have any kind of unanimity because here economic interests are involved and people representing different economic interests speak according to their convenience or according to their advantage. Now, the Finance Minister, in his speech, has referred to the democratic framework that we have in our country and even given us some lessons on democracy, how under democracy cur country is progressing.

If I am not mistaken, the philosophy of democracy was formulated by

a school of British philosophers, known as Utilitarians, whose motto was that democracy should seek .0 achieve greatest good of the greatest number. Judged according to that criterion the Finance Minister's Budget will seem to correspond or agree to another motto, that is the greatest good of the sou lest number. This is what ihe Finance Minister's Budget has pro-posed and no wonder people like Shri K. K. Birla are quite jubilant about it.

But I would like to refer to a very pertinent point raised by the Finance Minister in his repJy to Ihe debate in the Lok Sabha. The point was that in the post-Independence period oui country has been trying to build an independent economy. Some development has taken place and as a result of that development new certain changes in the economy also have be-come neessary. I think he has re-marked, we should not harp on the past but we should look to the future. I quite agree. Let us try to understand what sort of development has taken place, what problems this development has created and how these problems can be resolved and whether the Budget that has been presented by the hon. Finance Minister is likely to lead towards any solution of these problems.

Now, I may state very briefly the essence of the problem. The essence of the problem is the problem of the internal market. Now, one of the Deputy Governors of the Reserve Bank in a speech delivered some time last year which was published in the Jani uary 1984 issue of the Reserve Bank Bulletin gave certain statistics about the rate of growth of various segments of Indian industry. He gave fiveyearly average from 1962-63 to 1980-81. He gave the general index and also the index for basic goods industries, then the index for capital goods industries, the index for intermediate goods industries and the index for consumer goods industries. Now, looking at these figures of nearly two decades.

20 years of development, we find that a.s years passed by, the rate of growth in the basic goods industries capital goods industries started declin ing. Why did it start declining? Be cause the rate of growth in the con sumer goods industries, had started declining. Why did the rate of growth goods in the consumer industries start declining? Because whatever was being produced and marketed at a particular price did not find custo-i mers* Majority of customers did not have the money. Fifty per cent ot them had been pushed below the po verty line. They did not constitute part of the effective demand in a capi talist market. So, demand for consu mer goods did not keep pace with the increase in productltsa of consumer goods industries. And if demand does not keep pace with production of con sumer goods, then there is a cut back in production and if there is a cut back in production, then there is also a cut back in investment. New factories are not set up; old machinery is not re placed and there is a fall in demand for the basic goods and the capital gjod and thus a chain starts from the conumer goods industries and it rea ches up to the capital goods industries. lids* is what bas been happening in o:.v Indian ecMJMv. We had certain measure of growth; we had a certain measure of expansion, expan sion of steel, expansion of other metals, expansion of minerals, expansion ol electricity, expansion of machinebuilding and chemicals but soon a point was reached when expansion came to a halt because adequate mar' ket was not available for the goods that were being produced, and, theretore, cut-back in production started. When a country is faced with such a situation, what is the solution? What could be a solution in India? What t'&ould have been the solution India. The solution should have been to expand the home market by impro-vina asset base and by improving the income level, the earnings of the common people, by lifting more and more people above the poverty line, by reducing the number of unemployed, by

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reducing inflation, by supplying essential consumer goods at fixed reasonable prices. Unfortunately, the opposite took place, as a result of which not only the internal market did not expand, but a little contraction also took place in some of these consumer goods. That is what has happened. Then what is the solution?

On the advice of World Bank and a number of international experts and experts from big business houses, like Mr. K. K. Birla, on the collective advice of all these learned and interested people, our Government struck out in two directions. One direction was to go in for an export-oriented economy because you do not find the necessary market inside the countiy, because the people inside the country are too poor and, therefore, you wanted to sell these goods outside the country. But since, outide the country, bigger coptalist sharks are sitting and our petty industries, ill-managed industries, monopoly-controlled industries, have little chance off competing with them, so you give them heavy subsidies, export subsidies, cash compensatory allowances, freight concessions, all sorts of subsidies, open or disguised. So, through various subsidies, we tried to push our exports. Then comes the World Bank and the International Monetary Fund, I am narratting this story because I want to make a point about petroleum prices. Now the IMF delegation which visited our country in 1981, on the eve of negotiations of the IMF loan, in their report, advised the Government of India to go in for massive export orientation.... and in order to push Indian goods, in highly competitive international markets, adopt a "realistic" exchange rate policy, if the hon. Finance Minister looks into the figures, he will find out whether, between 1980 and 1985, the dollar value of the rupee has increased or has declined. From less than Rs. 8/- we used to have a dollar for less than Rs. -8/- per dollar in 1980. we are paying almost Rs. 13 now. Year after vear.

the rupee has been devalued in terms, of the dollar, devalued in small doses, devalued secretly, devalued quietly, devalued without making any fuss about it, but devalued all the same. Today, the quntum of devaluation of the rupee is not small. It may even be larger than the notorious devaluation which took place in 19C6. That was done at the instance of the World Bank. This also has been done at the instance of the World Bank and the IMF.

Because of the fall in the dollar value or the rupee what have we gained? Have our exports expanded very much? Official data speak of rise in experts, but speak of rise in terms of their value in rupees, which have depreciated. If we take the figures in dollars, we will find that the growth in exports to the capitalist world market, has not been significant. On the contrary, because of a steady fall in the dollar value of the rupee, not only POL products, but various items of machinery, intermediate goods. even some raw materials, which our country imports, have become more costly. Because the import cost of machinery, intermediates, POL products. have gone up, Indian industry instead of becoming more competitive has become less competitive. We have a hir;h-cost economy, which is not competitive in the international market.

Unfortunately, the Government do not even seem (o realise that they have pursued a policy, which has been incorrect, which has been erroneous, they hae pursed a policy which, instead of curing the disease, has aggryated the malady. We are in a situation where we have to give more and more subsidies, give more and more concessions to the Indian big business houses and the foreign multinationals, in order to keep up the exports. The Finance Minister's Budget seeks to carry forward this disastrous course of policy and tries to paint it in rosy, attractive, colour as heralding a new era in Indian economy as Mr. K. K. Birla very jubilantly put it. Now the second line of thinking,

the second line ot solution lor this problem of the market was to make a conscious change in the direction of Our consumer goods production. India is a vast country. We have 700 million people. Out of these 700 million near ly 350 million live below the poverty line. So, in term of capitalist de mand they cease to be persons, they are simply non-persons. Of the re maining, 350 million there might be a small percentage, about 35 million or 40 million, of the elite in the society. They are the businessmen, the shop keepers, the high paid officials, certain other higher income group people—the educated elite. Their percentage is quit small. India being yet a back ward country, it cannot afford to have. a large number of bourgeois popula tion. But our population itself is so big that even 10 per cent cf our popu lation would come to about 70 mil lion. Even Ive per cent would come to about 35 million which would be equal to the population of a whole European country. So, you are now producing for and catering to the needs of this elite section of the population not for the common man. It is only for the comfort of the well-to-do, the elite. So, during the last 15 years or so the Indian industrial economy has undergone a kind of distortion. JProduction of basic consumer goods needed for the common people has stagnated or declined<**th, for example has shifted from the modern textile mills to the powerlooms. And Mr. Birla, of all persons, comes forward complains that the tiny powerloom is killing his giant textile mills. This is something which nobody can believe that a tiny powerloom can kill ttw* powerful textile mills. The modern textile mills are deliberately not producing cloth needed by the common man because there the margin of profit is low. Thus,the whole production pattern has undergone a distortion. Commodities like refrigerators. atr-conditioners, room coolers, radios, television sets, VCRs, scooters, motor cycles and motor cars are being produced and more. Govern-

ment policy also seems to give more and more encouragement to this kinu of production. tiut does this kind of production, does this development of a particular type of production cater ing to elite consumption, lead to any solution or even a partial mitigating of the fundamental crisis of the Indian economy? My submission is that it does not. The crisis stays where it Rather it gets accentuated. So, was. fri-m this point of view I should con sider the Finance Minister's budget to be a total failure. it would prove to be a wasted effort, because this Budget and the policies that it formulates will not lead to a solution of the funda mental crisis of the Indian economy; it will not lead to even some mitiga tion of the crisis. On the contrary the motto of the Budget being "grea test good of the smallest number", the main burden will fall on the common people-burden fa 'he form of inflation) burden in the form of increased taxes, burden in the form of increased prices of petroleum products etc. So whatever has been granted to big busi ness houses as concession, so that they may invest more in vital sectors of the economy, will not prove very fruitful because even Mr. Birla will not invest in an industry which does not have a market. He was , already complain ing about the wagon industry. If the railways do not allot the ~unds the wagon industry does not have a mar ket. So these concessions will not lead to any upsurge in industrial invest ment or industrial production. On the contrary, my apprehension is, that the crisis will continue, rather the crisis will deepen and 3 year later when we meet at the time of the next budget, probably there will be no Seventh Plan. Already the Seventh Plan has been half killed. The first year of the Seventh Plan has begun but the Plan is nowhere to be seei.. Prices would have risen still further and the life of the common people will be harder than what it has been, till now.

I just want to mention one sentence about the resources position. The Finance Minister has in his speech referred to the crisis of resources. Yes,

[Shri Indradeep Sinha1 there is a crisis ol resources, both in ternal and external. But why is there a crisis? The crisis is precisely caused of by these policies the Govern policies dictated ment, by world Bank and the I. M. F. And if thece policies are pursued the crisis of resources will grow, even foreign exchange crisis will grow. It is often argued that the foreign exchange crisis has arisen because of rise in the prices of POL Products. Well, Sir, in 1979-80 our total import of POL products was Rs. 3269 crore and total trade deficit was Rs. 2563 crores. Since then our own production of crude has increased very much. Now we are producing nearly 26 million tonnes. Our imports of POL products, have declined And yet the foreign exchange deficit continues to stand somewhere between Rs. 5500 to 6000 crore per year.

So, this foreign exchange crisis is certainly not due only to the rise in the international prices of petroleum products. Partly it is also due to the fall in the dollar value of the rupee, which I mentioned earlier. So, even the foreign exchange crisis, the inter resource crisis—these nal two-are more reflections of the wrong econo mic and financial policies adopted by the Government during the last five Now, instead of correcting vears. those errors the Government seems to have acquired a new dynamism for moving in a wrong direction. Dynamism for moving in a right direction is a good thing-I would have welcomed it. But Government chooses to move in a wrong direction with a new dynamism, then it take the country faster towards graver economic situations and acutor mass discontent. Of coarse, here we can only argue but, in addition to us and in addition to the few Members in the House there are millions watching from outside, and when their life Is affected, when economic hardships ress on them, they will take to the streets; there will be agitations, there will be governments, and what our arguments in the House probably cannot secure, the arguments of the people in

the streets may prove more powerful and compel the Government to reconsider some of its disastrous policies. I hope the Finance Minister will not choose to wait for that day but will take heed earlier and try to mend his policies before it is too late.

Thank you.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN;: I have to tell honourable Members that there are at least 27 people more who have given their names. Even if we giye ten minutes for each speaker, it will take 270 minutes or four-and-a-half hours. So, I would request hon. Members to be brief in their observations and not make the same points which are already made but say whatever they want to say as briefly as they can. Now, Shri Thindivanam Ramamurthy.

SHRI THINDIVANAM K. RAMA-MURTHY (Nominated): Mr. Vice-Chairman, I stand here to welcome the budget and congratulate the Finance Minister and the Prime Minister for having given the country a budget which will give a new fillip to industrial development. It is a giant step towards progress and ever section of the society is benefited by the policy envisaged.

[The Vice-Chairman (Shrr Pawan Kumar Bansal) in the Chair]

Sir, the budget has not lost its continuity from the past but definitely the progress that the country will be making as a result of this budget cannot be underestimated.

As the budget was presented, the usual criticism and review as whether it is a rich man's budget er a poor man's budget came in. But one can proudly say that it is a Congress budget. It is the larger interest of the country that matters and this budget is a reflection of the same.

Sir, the Finance Minister has cor rectly translated into action the views

cf not only the Prime Minister but also that of our late leader, Madam Gandhi. Rajiv Indira Shri Gandhi, General Secretary A11of the India Congress Committee, was instrunmen'.al for a seminar on "taxa tion" held on the 22nd and 23rd of July 1983. He himself inaugurated seminar and several of the country's economists participated in it. This year's budget, I can say, is a true translation of the views expressed on that day. About estate duty, excise duty and the compulsory deposit scheme, Shri Rajiv Gandhi expressed his views in that seminar.

The Budget

JLI quote:

"One of the taxes is Estate Duty, This brings very little revenue to the Government coffers 16 lakhs ol rupees spread all over the States really mounts to almost nothing. It is a source of terrible harassment members of the to the family who have to answer all ceased. sorts ot questions about which they be knowing anything, might not dealers which the deceased entered into 5 years ago or 10 years ago, and I think at the time oi such bereavement there could be nothing worse than, having to face such cases. This should be simplified."

And now about the Excise Duty, I quote:

"...what we are realy doing is, Electing tax to put it on to larger budget outlays. It is not good in any way. It adds a lot in collection "because it adds to inflation, itmakes us totally incompetitive in the world market and the net result is a demoralized industry. We give some concessions but they are not really adequate. This vicious circle has to be broken somewhere."

And about the CDS Scheme, •quote:

"I think this was started as a very good venture but it seems to

be getting a little out of hands now, and although the Finance Minister finds it very difficult to stop it, I think it is time that we start, slowly phasng, it out'

Sir, these views were not expressed recently, but were expressed even as early as July, 1983. And my friend, hon. Member, Shri S. S. Mohapatra, today roared like anything, ig his thinking correct? He was an active member of the party and a Member of the Rajya Sabha even in July, 1983 when he chose to keep his mouth shut than to comment on this policy which the then General Secretary of the AICC, Mr. Rajiv Gandhi, expressed and envisaged.

The (Finance Minister hassl aorrectly placed his hands at the place from where the black money is generated. It is the black money that riA'.ns the country' economy. This Budget spells out the concrete measures taken towards preventing the generation of the black money.

On the industrial sides, Sir, the Budget has paved the way for in-.erased capital formation wd to rethrough the capital so formed with news units and for expansion. The Finance Minister has rightly pointed out that our public) sector investments so far runs to Rs. 110,000 crores and that the return we get from them is meagre. The need for streamlining is well stressed.

The Budget has equally come cut to protect the interest of the agricul turists. It is true that n_0 country "sri prosper by dependign on sgricj'ure alone. Our per acre yield low in comp_nsr. I to our neigh" like China bouring countries and Japan Neverthe as0 per cent of our population is involved in agricul ture. We are bound to strengthen the parching power of the agricul Irrigati-ir.pi sources turists.. water in our country have already ren tappel to the maximum The chance for further water sources is verv much limited and more so in Tamil Nadu. I must take this opportunity, Sir, to remaind the centre to find an

[Shri Thindivanam K. Ram,, Murthy] early settlement to the Cauvery water dispute. The Centre should also come forward to take up the linking of national waters, especially those of Ganga and Cauvery.

The Budget

This Budget, being a deficit one, l^ag naturally created the fear of deficit of Rs. 3,349 inflation. The crores will definitely end up in infla tion if we do not effectively control the tax-evasion and increase revenue resources. The Budget has dealt with this aspect in detail, and one can be *ure that this Government is capabl °f arresting and inflation. controlling The Finance Minister has lightly taken up the c,ause of the salaried section which is much harasse in the society. Whatever concession is given to them today is once again on the basis of the vews already expressd by oar Prime Minister as Secretary of the AICC in July,

The concessions shown to the industrial labour and the safeguards envisaged to the labour involved in sick units go a long way in protecting their interests. Here it is my duty. Sir, t,o remind the hon. Finance Mnister of *he sorry state of affairs in Pondicherry because of the A.F.T. Mills which remains closed till date. Speedy steps are to be taken to reopen the Mills as it is actually ruining the Union Territory's economy.

There is a lurking fear in the minds of the people in the South that the proposed increase in the price cf yarn will ultimately affect the handloom industry. I request the Finance Minister to take special care to safeguard the interest of the handloom inustry. Thi_e increase in the support price for wheat is welcome.

6.00 P.M. paddy price also has to be reviewed and revised. Agriculturists in the south $ar_{\rm e}$ suffering an despecially in Tamil Nadu, because the crops have failed continuously. Remunerative price only can help them.

The Finance Minister has also spelt out that we have not achieved the Sixth Plan target in power genera tion. The capacity utilisation of our industries is bslow 50 per cent and this is more because of shortage of power, coal and transport facilities. It is only tinder these circumstances that we are going in for new indus tries. The burden is heavy on the Government. Priority has to he given to the existing industries and the- new industries have to be utilised. The budget rightly faces the fact and has dealt with new power generation measures. I must say, in this regard, that the Government should give top priority for a second unit in Kalpakkam Atomic Power Station and for the second thermal plcnt in Neyveli. The Tamil Nadu State Government has expressed its grievance that its requests for new power generation units ife ending with the Centre for a long time. I request the Government to clear these project forthwith.

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I must thank the Finance Minister for the provision of Rs. 932 crores for Rural Development in the Central Flan. Tha Integrated Rural Development Programma will get additional provision. But these schemes can succeed only with the acive participation of the representatives of the people in the local authorities. Otherwise, it will be a paradise for the contractors.

Some of the Stales including the Tamil Nadu has not gone in for loelection for calauthorities ihe one decide and more. Everthing in the villages is being done through the Government machinery. Effective control and supervision of its imple mentation is lacking. The entre should issue instructions to the States to involve the Members of Parlia ment in the implementation of these schemes. The same is the position (in the case of the accelerated Rural Supply Programme. There are Water towns in Tamil Nadu which many suffer for want of drinking water

every year during summer. I wish to suggest that when the Centre spends large sums for the social welfare schemes, it must ,in turn be assured of the proper utilisation and implementation of the schemes.

The Government should have strict control over people who always have a tendency to exploit on the budget. The Finance Minister has clearly s';i*ed that the prices of aerated water would be up by 5 or 10 paise only. But it has already gone up by 25 to 50 paise.

Much concession has been given to itoj T.V. industry. But, I am afraid that t'nis will not automatically bring down it_s price. It is better the Government Tfeeps vigil over this industry and see that the common rnan is benefited by these concessions.

I mus; thank the Government of India for the allocation of nine-crores made for the refugees from Sri Lanka. I request the Centre to use al) powers at its command to settle the ethnic issue of Tamils of Sri Lanka in that country and save them from tota) annihilation.

Before conclusion. I must 1'nank the Finance Minister for the proposed changes in the administrative procedures to facilitate quicker plan implementation. The idea once again was that °f our dynamic Prime Minister who envisaged it even in 1983.

The budget j_s one which reflects the thinking of the youths of the country and that $_0$ f the Congress Party. This budget i_s the one which is going to change the country's economy.] welcome the budget. Thank you.

THE VICE-CHAIRMAN. (SHRf PAWAN KUMAR BANSAL): Mr. Scato Swu. Please try to finish in ten minutes.

SHRI SCATO SWU (Nominated): Mr. Vice-Chairman, Sir, I rise t_0 welcome and support th_e budget. In modern time9 th_e world i_s changing fast to which we 'have to adapt ourselves. The major setback in our development has been fo_r poor literacy. Education is an

eye-opener which js not made available to many less fortunate people.

Educational disparity is the father of economic disparity. The absence of education in a certain area is the most fertile ground for man to exploit man.

There is a persistent concern that the quality of education has deteriorated a great deal. We hav_e duly realised the need for qualitative changes in our educational system. It i_s important to effect these changes more resolutely in practice.

The Government's introduction of a job-oriented ary work-oriented education programme is congratulated. Proper knowledge and the degree of education determine human qualification and value and, therefore, imparting of right education is one of the most pressing problems of backward areas.

In view of the increasing student population, admission into educational institutions has become extremely difficult for students from far-flung non-university areas. Moreover, travelling is very ex-rensive these days, 'specially for poor-students. It is in the context of these difficulties that some universities should be opened in the backward areas to promore the programmes of education and to enable the backward people develop competitive life- Nagaland requires and » deserves a separate university and, therefore, I would urge upon the Government of India to grant jt without delay.

Railways are said t_0 the life line of the nation. This life "ne had n_0 t been of much help to the north-eastern States. It is good that broad gauge had reached Guahati last year. This broad gauge should be extended up to Jorhat as the second phase, according $\frac{1}{3}$ 0 the programme of the Government.

Believe it or not, air passengers from Nagaland take tw_0 days to reach Dima-pur from Delhi. This is an indication of negligence on th_e part $^\circ f$ the Government. There should be timely arrangements to enable us too reach Dimapur by one day air journey.

Sir, my demands are very few and I have particularly mentioned about the problems of north-eastern India because we all feel that this part is a more neglected area. Political turmoil and

political uncertainties are always there. The only solution of this problem is the economic development of the people. So I would make an appeal to our Finance Minister to give us more money so that we can also develop in the matters of education, railways and airrort. We do not have any airport in Nagaland. At present we have a small airport at Dimapur. It is not an airport; it is only an airstrip. So, as I have already mentioned, if the Government is kind enough to people of this part, they should pay special attention to them so that we may not be behind others in matters of development.

There j_s a border dispute between Assam and Nagaland. About this I have made mention on earlier occasions also, but even today the problem cannot be solved by our two States. Unles_s a proper intervention come_s from the Government of India here, w_e cannot solve the problem by ourselves. So I make an appeal again to the Government of India to look into this matter without delay. Otherwise it appears to u_s that the situation i_s deteriorating day by day.

SHRI GHULAM RASOOL MATTO:

Mr. Vice-Chairman, while making comments on the Budget one must hav_{e} the total picture in view and it i_{s} not prudent on one's part to isolate one aspect of it from the other. In this connection many Members of this House have characterised this Budget as progressive, result-oriented. bold and imaginative. Some friends from rile Opposition parties have called it 'anti-poor', 'elitist', anti-people, inflationary. A perennial critic of the Government Budgets has stated—

"The years of the locust are over."
He has further said—

"tt represents not a breath of fresh air but a blast of fresh air in the mouldy corridors of North Block."

This is Nani Palkhivala speaking about the Budget. So, when one se_{es} through

all these things, one has t_0 see the real situation. Although I belong to the. Opposition I characterise this Budget as "good and imaginative.' The Finance* Minister is faced with a dilemma. This reminds me of a Persian couplets although it was spoken in a different, rontext which says

'What a situation I am in; I am the seeker and I am also the sought.'

ده هم که هم در خانمه در خانمه

'It is paradoxical that I am myself the malady and myself the remedy." Now, this is the situation our Finance Minister is faced wth. The Finance Minister is facing a lot of situations. The first situation is the population explosion. The population of India increases by more than 2000 every 70 minutes, yearly 15 million people. And for these the Finance Minister has to provide—(a) additional 1.45 million tonnes of foodgrains; (b) 218 million metres of cloth; (c) 290 million houses: (d) 14,400 schools and (e) 7,900 new houses every year. This is the colossal task that the Finance Minister has to face. In the face of this colossal task: I must admit, although I belong to the opposition, that the Budget that he has presented this year, is a departure from the past, it is a bold and imaginate Budget and I congratulate him on that. There are certain aspects in this Budget which need to be gone into. A lot of Stress is laid that the direct taxes have been reduced. I have before me a document "Budget at a glance" which has been circulated to the Members. According to this document, the income tax about which so much is being said forms only 1 per cent— 1 paise—of the total revenue of the Government. One per cent is not such a big thing that the Government should be blamed for, but because in my opinion this one paise is responsible for evasion of taxes in excise and customs duty also. What is the situation there? Excise us 14 per cent and Customs gives us 16 per

cent. So, if we make any improvements in this 1 per cent Budget and, in return get a better return in 14 per cent plus 16 per cent, it is a welcome measure for which we must congratulate the Finance Minister. One must congratulate him for that.

He has come out with various measures regarding direct tax. But 'ne should also come out with additional measures for rationalisation and improvements in the indirect taxes. That should be the aim before him

The Finance Minister is facing another very difficult situation. Public debt incurred by the Government of India, funded and not funded, aggregates to a massive figure of Rs. 110,000 crores. This is colossal amount • This means that 23 per cent of the total Government's revenue receipt is consumed by just interest payment on thedebt. This Stuation has got to be rectified and this has got to be looked into.

In the last seven years the revenue expenditure of the Government has exceeded revenue receipts. In plain words the Government has been merrily living beyond its means. The budget has to be balanced not by increasing taxes, but by curtailing nonplan expenditure. In this non-plan expenditure I find that in the budget you have provided only 6 per cent increase for 1985-86 plan budget, but 23 per cent for non-plan budget. This has to be rectified because this is unhealthy.

The time at my disposal being short, I want to make only cerain suggestions. I would request the Minister of State for Finance who is present here to make a note of these points.

Crop insurance is very welcome. But only wheat and rice have been covered in the crop insurance. I would like the Finance Minister to extend the coverage *to* fruits also as fruit is a very important crop which is subject to the vegaries of weather. Fruits must be included in the crop insurance scheme.

Premium to b_e received from the growers is very important. At what point of tinue are growers, or farmers able to give their premium I think when the land revenue is being collected by the revenue authorities, premium should also be collected. This is the

time when I'ney can earmark some amount towards premium payment. My apprehension i_s this. Howsoever small may be the premium, the person whose crop has suffered will not be able to get the money unless some mechanism is devised as to at what point of time this amount has t_0 b_e collected.

My third suggestion i_s with regard to public sector investment. According to the figure_s furnished t_0 me by the Planning Commission, as on 31st March, 1984. the total investment i_n the public sector was Rs-31,961.89 crores. Out of this lamm and Kashmir gets only Rs. 23.90 crores.

This is such a small figure and this needs to be looked into. But I am emboldened by the statements made by the Prime' Minister during his election speeches prior to the State Assembly elections. In many of his speeches he said that every district will now have a public sector undertaking. I would request the Finance Minister to see to it that each district gets a public sector undertaking and in that connec- • tion priority should be given to those districts and those areas where public sector investment is very small. This needs to be done immediately.

My next point is that nothing has been done or nothing has been said about the medium through which black money is generated. This is mainly land and building. Land and building prices are rising steeply. Capital gains tax exists, but everyone under statiss the value of property. Something has to be done in this regard Unless there is black money, nobody can buy lands and buildings. So, something has to be done to see that this scource of black money is finished in hinds and buildings which is very important.

The fourth point that I want to make is with regard to the Capital Gains Tax.

[Shri Ghulam Rasul Matto] It appears to me that the investments in this regard are only Unit Trust and things like that. The scope of the investments of Capital Gains should be broadened. All the banks should be allowed to have deposits or some other schemes must be devised by which this thing should be done.

The Budget

The fifth point is that the Government does no; come out and say as to how the black money is going to be mopped up and how the generation of black money is going to be stopped. I can say withi all the emphasis at my command that the H&HKe Minister, by rationalising the tax s;ructure, has helped in the non-creation of black money. But whether black money is there already in circulation has to be mopped up. I hope that the Finance Ministe? wil] come up with some sugges-•ions. some bold suggestions, as to how this black money which is already in circulation is to be mopped up.

I have only one more thing to say. The deficit in the Budget to the tune of Rs. 3,349 crores is very high and 1 hope that something will be done about it. 1 want to say one thing about the money that is being spent by the Central Government through the State Govenments.

Sir, at the present moment, our Slate is run by a defector-Government. Tn the history of the world democracy, Sir, this is the only Government which consists of all the members of the part as Cabinet Ministers plus one or two more who are not members of either of the Houses. The Finance Minister has said that bad managers like bad currency have to be kept out of circulation. The State Governments are the managers of the money that ihe Centrnl Government gives them and if the State Governments prove to be inept and corrupt, they should be thrown out just like a bad manager is to be thrown cut, a_s mentioned by the Finance Minister. He has come out with this suggestion that "bad managers like "Bad currency have to be kept out of circulation." Similarly, bad State Governments, which have to spend the money of the Central Government, should also be thrown out in the same fashion as bad managers.

With these observations, Sir, 1 support the Budget.

(General), 1985-86

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Now, Mr. Irshadbaig.

मीर्जा ईशादवेग (गजरात): मान्यवर उपसभाध्यक्ष महोदय, एक यवा उपसभाध्यक्ष होने के नात इस पद पर ग्रासीन होने के बाद में ग्रापका हार्दिक अभिनन्दन करता हं। हमारे प्यारे प्रधान मंत्री श्री राजीव गांधी जी ने संसद को कहा था कि हमें एक ऐसे गतिशील देश का निर्माण करना है जो संसार के किसी भी अन्य देश की बराबरी कर सकता हो ग्रीर इसी संदर्भ में देश को गतिशील बनाने के लिए राष्ट्रीय फलक पर यही नीतियां प्रतिविवित हुई हमारे वित्त मंत्री जी. श्री सिंह साहब के माध्यम से। उनके द्वारा प्रस्तावित बजट एक वास्तविक उत्पादन लक्ष्य तथा देश को आधनिक तकनीकी द्वारा उत्पादन ग्रमियान की दिशा में ले जाने का भरसक प्रयास है. मैं इसके लिए वित्त मंत्री का अभिनन्दन करता हं ग्रीर इसके समर्थन में कहना चाहता है कि मट्टू साहब ने फारसी में एक भेर कहा। मुझे ग्रहसास हो रहा है कि मैं भी एक शेर कहं। लेकिन बजट पर बहस हो रही है, ग्रीर इसके माध्यम वित्त मंत्री जी हैं, पुजारी जी भी बैठे हैं। मैं उनसे विनती करूंगा कि वे मेरे लफजों को वित्त मंत्री तक पहुंचा दें। एक शायर ने कहा है कि:

''हैरां हुं ऐ सनम तुझे क्या कहुं, भ्रीर किस की मिसाल दं और कब से जदा करूं।"

मैं इस वजट के समर्थन में यह कहना चाहता हं कि राष्ट्र को एक नई दिशा की तरफ बढ़ने के लिए आगे कदम अभी करना है ग्रीर ग्रभी सातवीं योजना जो देश के समक्ष है उसके लक्ष्यों से हमें सिद्ध करना है। देश की अर्थव्यवस्था ग्रगर हमको सुदृढ़ करनी है तो ग्राधिक स्तर पर हमें 5 प्रतिशत की दर से बद्धि करनी होगी तथा श्रीद्योगिक उत्पादन में 8 प्रतिशत प्रति वर्ष की वद्धि करनी होगी। नये वजट में मान्यवर 57 प्रतिशत

धनराशि विकास के ग्रायोजन को देकर विकास नीति का एक दर्शन कराया है। समाज के तमाम वर्गी को प्रत्यक्ष तथा परोक्ष राहत, टैक्स के डांचे का नया निर्माण कर जो व्यवस्था बनाई, टैक्स पेयर्स को जो राहत दी है उसका मैं श्रभिनन्दन करता हूं । अन्तरराष्ट्रीय युवा वर्ष में शिक्षित बेरोजगार यवकों के लिए स्वतः रोजगार योजना के अन्तर्गत सहायता के लिए जो 124 करोड रुपये की वृद्धि की है यह एक विशेष अभिनन्दनीय वात है। किन्त् इस योजना के श्रन्तर्गत बैंकों के अधिकारियों हारा किया गया भ्रष्टाचार ध्यान में रखते हुए आवश्यक अग्रिमता लो'न के वितरण का लिए विशेष व्यवस्था आवश्यक होगी। में आशा करता हं कि ये जो बातें हमारे सामने आई हैं, देश में बैंकों की जो व्यवस्था है, उस व्यवस्था में, खासकर बेरोजगार स्कीम के अन्तर्गत जो पहले योजना चलाई थी, उस में जो अवरोध पैदा हुए हैं, उसके लिए वित्त मंत्री जी कुछ कदम अवश्य उठायेंगे । किसानों, खेतिहर मजदूरों और सीमान्त किसानों को दी हुई सहलियतों का मैं स्वागत करता है। परन्तु उर्वस्ता के साथ-साथ कीटनाशक दवाग्रों के दाम विशेष भाता में ग्राज भी ऊंचे हैं। मैं समझता हूं कि विदेशी कंपनियों द्वारा उत्पादित दवाइयां ग्रधिक माला में मंहगी है। मैं चाहता हूं कि इसकी जांच कराई जाय और स्वदेशी उत्पादन को तेज बनाया जाय। खेती के लिए ऋाप बीमा योजना रखी गई है। यह कदम सराहनीय भीर ग्रामनन्द्रतीय है ग्रीर इस से किसानी को ग्रधिक सहायता प्राप्त होगी । भिम-होने मजदूरों और कामगारों को सामाजिक सरका तथा न्याय का प्रबन्ध यह कांग्रेस की नोति को प्रतिविवित करती है। खाद्याच का अधिक उत्पादन को तेज करने के लिए सिचाई की सुविधा देनी होगी ग्रीर इसके लिए सिचाई योजनायों को पूरी क्षमता से, तीव गति से पूर्ण करना है। नर्मदा योजना जो राष्ट्र के लिए एक नई हरित कांति योजना है, उसको इस्द ही परा करते की मांग करता है। काम-

गरों को जो सविधायें दी गई हैं वे उत्साह-जनक हैं। बंद कंपित्यों के बारे में कामगारों की देय राणि की ऋग्निमता, बोनस सीमा में वृद्धि तथा स्टाक की जो विकल्प योजना है यह भारत के कामगारों के लिए एक ऐतिहासिक चीज है। मैनेजमेंट में मजदरों को शामिल करने का निर्णय समाजवादी दिशा में एक सही कदम है। देश में जो बंद कपड़ा मिलें हैं, उन में लाखों मजदूरों के भविष्य के लिए मैं वित्त मंत्री जी से ग्रीर खासकर प्रधान मंत्री जी से यह ग्राशा करता हं वे इन मिलों का राष्ट्रीयकरण तत्काल करेगे और वेकार मिल मजदूरों का जीवन-निर्वाह करते के लिए तत्काल साधन उपलब्ध करायेंगे। मैं वित्त मंत्री जी से प्रार्थना करता हं कि उनका फण्ड ग्रीर ग्रेचडटी का जो सवाल है उसके फीरन निवारण की मैं मांग करता हं। कपड़ा नीति तैयार करने का जो निर्णय ग्रापने लिया है उसका मैं हादिक समर्थन और स्वागत करता है। इस में कपास उत्पादन करने वाले जो किसान हैं उनके हितों का विशेष ख्याल रखा है। मैं निवेदन करता हूं कि नई टैक्सटाइल यनिटें जो बनाई जायें उनके ग्रश्रिम विस्तार से सहकारिता के क्षेत्र में मजदूरों के अंकुश वाला मैनेजमेंट बने ऐसी में गांगकरता हं। इसी से सम्बद्ध कपास की दीर्घकालीन निर्यात नीति की घोषणा की मैं मांग करता हं जिस से प्रतिवर्षकम से कम डेट सा करोड रुपये की विदेशी मद्रा प्राप्त होने की सम्भावना है।

बीस सुत्री कार्यक्रम के अन्तर्गत ग्रामीण विकास योजनाओं से ग्रामीण विकास की गति को ग्रधिक वेग मिलेगा श्रीर ग्रधिक तेज विकास हो सकेगा। मैं खास तीर पर टी॰ बी॰, लेप्रांसी की दवाओं की सस्ते दामों पर उपलब्ध हो सके इस वजह से रिफामपीसीन और दूसरी दवाओं को इयुटी मुक्त कर देने पर मंत्री जी को विशेषकर वधाई देता है। किन्त विदेणी कंपनियां, जिनकी संस्था श्रनगिनस है जो करोड़ों रुपयों का मुतःफा कमाती है उनकी विशेष जांच की मन्त्री जी से

वो मोर्जा ईर्जादवेग]

मांग करता हूं । मार्चिवर, मुझे सूचना मिली है, मेरं। जो इनफार्मेशन है उसके मुताबिक मैं यह कहना चाहता हूं कि विदेशी कंपनियों को ग्रनगिनत पैसा मिला है और उन्होंने अनगिनत दाम लिया है। इसके साथ-साथ मैं चाहता हं कि उनका यहां पर ओ एक जाल है इस जाल से मक्त करो कर इस देश में दवायें सस्ते दामों पर मिलनी चाहियें। वे दवायें सस्ते दामों पर नहीं बेचती हैं इसलिए उनकी जांच की मांग मैं मन्त्री जी से करता हं जिन्होंने सरकार की नीतियों और नियमों कं विरुद्ध जा कर अपना उत्पादन बढ़ाया है ग्रौर विकी से ज्यादा मनाफा लिया है। मैं वित्त मंत्री जी के माध्यम से सरकार से भाग करता हं कि इनकी पूरी जांच की जानी चाहिए। सरकार ने एक हाथी कमेटी बनाई थी। उस हाथी कमेटी ने जो भी सिफारिणें दी हैं इनका सही दिशा में हम अगर अमल करा लकेंगे तो मैं समझता हं इस देश में दबाइयों के उत्पादकों को खास कर दवाओं के लिए जो हमारे मरीज हैं उनको ज्यादा स ज्यादा हम फायदा पहुंचा सकेंगे।

कागज को सस्ता बनान पर मैं बिल मली जी का ग्राभनन्दन करता हं लेकिन विक्त मंत्री जी से मैं यह निवेदन करना चौहना हं कि कागज ज्यादा सस्ता है यह सोच कर के हमारे अधिकारी ज्यादा कागजी कार्यवाही न करें, उस का खास तीर पर ध्यान रखें। लघु उद्योग क्षेत्रों के जो रियायतें दी गई है इन से उत्पादन बहेगा किन्तु बैंक बैकेट्स ग्रीर जो बड़ी कम्पनियों के माल के साथ जो उनकी स्पर्धा है उसे भवन्छ न करें और उस का नैचरल प्रोय जो है जह कम न हो जाए । इसकी व्यवस्था करना बावध्यक होगा। मैं इसके लिए मंत्री ज़ी की एक विशेष बात की ग्रोर ध्यान ग्राकिषतः करना चाहता हं। मैं ग्राशा करता हं कि मंत्री जी इस पर विशेष ध्यान दे कर इनको , कुछ रियायते देने की कोशिश करेंगे।

टेरिफ आईदम-14 (डी) में सम्मिलत स्माल सैक्टर की डाइस्टफ इंडस्ट्री को दी गई 15 लाख रुपये की एक्साइज कनसेशनल लिमिट पर्याप्त नहीं है । अन्य उद्योगों में स्माल स्केल सैक्टर को जो 75 लाख रुपए की इलीजिबिलेटी लिमिट दी गई है यदि इन उद्योगों का हमें नेचरल ग्राथ करना है तो जो ग्रपर्याप्त 1 5लाख रुपये की एवसाइज कनसेशनल लिमिट है इसको बढ़ाने की मंत्री जी से मांग करता है। ग्रगर सही रूप में इन उद्योगों को आगे बढ़ाना है तो उसकी मात्रा को बढाकर के कम से कम 40 लाख तक मर्यादा कर देनी चाहिए। इसके लिए 75 लाख रुपये की मर्यादा इलीजिबिलिटी सं मा निर्वारित करनी चाहिए। मैं विशेषकर मंत्री जी से यह कहंगा कि यह सुविधा देने से उनके रेवेन्य की प्राप्ति में कोई घाटा नहीं होगा । अगर आप यह मर्यादा बढ़ाएं तो मैं यह कहना चाहता हूं कि दो सी प्रतिशत की जो इयुटी है उसमें बढ़ावा होगा । मैं जानता है कि सरकार को इससे ज्यादाः रेवेन्यु मिल सकेगा । इसलिए मैं यह स्रामा करता हं कि यह जो उद्योग हैं स्माल सेक्टर के दोनों को मिलाकर के ज्यादा से ज्यादा 20 करोड़ रुपये विदेशी भवा देने वाले उद्योग हैं उन को अगर प्रमाणिकता के साथ बहुन का अवसर दिया आए तो ज्यादा श्रक्तां होता । मैं यह मं मांग करता हूं और मन्त्री जी भी इस पर गम्भीरतापुर्वक विचार करेंगे, सोचेंगे। जैसे कि दूसरे सदन में कुछ रियायतों की घोषणा उन्होंने की है तो ऐसी रियायतों की घोषणा यहां परं इस सदन में कर के सदन को ग्राभारो करेंगे, में ऐसा मानता हूं। प्रत्यक्ष करों में ग्रापने राहत देकर भ्रीद्योगिक उत्पादन की क्षमता को बढाया है और इस मांभ व्यवस्था की प्रोत्साहित किया है। कम्प्यर्टर के विशेष इस्तेमाल के प्रावधान, विज्ञान और वैज्ञानिकों को प्रोत्साहन, बढि-जीवियों, डाक्टरों, इंजीनियरों को विशेष सहिलयतें देकर देश को नयी दिशाकी ग्रोर प्रेरित कस्ते हैं । इतना अधिकतम घाटा दिखा कर के आपने ग्रधिक साहस किया है परन्त देश बान्धवों की कार्य शक्ति ग्रीर लग्न पर ग्रापने ग्रटल विश्वास दिखाया है। सातवीं योजना के लक्ष्यों को पूर्ण करने के लिए निर्यात की विजा में विशेष प्रयत्न करने 'होंगे । मैं स्नाशा करता हं कि कुछ सीर श्रियायलें जिल मंत्री जी कर के सदन को ग्राभारी करेंगे । मैं प्लानिंग के मामले में यह कहना चाहुंगा कि रेल प्रोजेंग्ट्स के लिए । जो बार्ते कही गई हैं मन्त्री जी से मैं विशेष कर यह कहना चाहता है कि ऐसे हमारे जो छोटे छोटे रेल के प्रोजेक्ट्स लिये गये हैं उन पर भी कुछ ब्यादा खर्च किया गया है।

The Biuret

स्रौर ऐसे प्रोजेक्ट विशेषकर में यह कहता चाहूंगा कि मैं जिस अगृह से साता हूं वहां का इलाका बहुत पिछड़ा इलाका है सौर मैं विशेषकर मंदी जो का ध्यान दिलाना चाहता हूं कि निडयाड मोरांश कापड़वांस का जो प्रोजेक्ट है वह छोटा प्रोजेक्ट है इस पर ज्यादातर अनराणि खन्ने ही चुकी है, मैं स्राणा करता हूं कि नये मंत्री जी जब इसका प्रावधान करें तब रेल मंत्रालय को कहूँगे कि जो ग्रामीण विकास की नीति है वह इससे स्रिधिक कार्योन्वित ही सहेगी और ग्रामीण विकास के कारण जो ग्रामीण जनता है उनको ज्यादा लाभ हम पहुंचा सकेंगे।

मैं यह कहना चाहना हूं कि हमारे देश की आजा के साथ आगे बढ़ाना है और साथा के साथ हमें कार्यकुशनना दिखानी है। इसके लिए हमें एक शक्ति से आगे बढ़ना है तब जाकर देश की उठा सकेंगे।

मान्यवर, मैं दो शब्दों में अपने बन्तव्य को खत्म करना चाहता है। मेरे कई साथी मीजद नहीं हैं जिल्होंने कि शक की विनापर बात की है। जब जब इस देश में कोई नयी बात करने की बात बाई है जब भी समाजवाद की तरफ नवा कदम लिया गवा है तब भी हमेजा सामने बैठने वाले लोगों ने हमारे विरोधी दलों के मिलों ने हमेशा सवरोधक बनने की बातें की है। मैं याद दिलाना चाहता है कि विपक्षी दल के मिलों को कि जिस दिन प्रधान मंत्री श्रीमती इंदिरा गांधी जी ने बैकों के राष्ट्रीयकरण की बात की था नेमनलाइजेणन की बात की बी क्या उस वस्त आपको जार से सोणलाइनेशन की वात बढ़ी थी ? पंडित जवाहर चाल नेहरू ने जिस दिन भाखड़ा नांगल की यान की थी, बड़े कारखाने डालने की बात की थी क्या प्राप्तकी तरफ से उस वक्त नहीं कहा गया वा कि मंहित जी ग्राम जाडगेटिज्म से पीडित हैं । जब जब इस देश को नवी दिशा में ने जाने की बात आई हैं, समाजवाद की दिशा में उसकी ले

जाने की बात बाई है हमेगा ही विपक्षी दलों ने कई एक मखोटे पहनकर समाजवाद का विरोध किया है। मैं कहना चाहता हं मान्यवर, कि पहले से पंडित नेहरू जी के , जमाने से जब वे प्रधान मंत्री थे कांग्रेस के जो भी प्रधान मंत्री ग्राये हैं उन्होंने इस देश को सही दिशा में ले जाने का प्रयत्न किया देश को सही दिला और समाजवाद देने का प्रयत्न किया है। मैं कहना चाहता हं कि बाज हमारे यवा प्रधान मंत्री श्री राजीव गांधी जी आये हैं इस देश को वे एक नयी दिशा देना चाहते हैं, बिश्व के साथ कदमताल करके इस देश की विश्व के संगतन ले जारे का उन्होंने कार्यक्रम दिया है । में विपक्षी मिखी से कहना चाहता है कि कांग्रेस जब जब भी ऐसी नीति लेकर बाती है तो बाइये हम मिलकर इस न्या की ग्रामे बहायें। ब्रापका हमें सहकार चाहिए । भ्रापको हमारी बात सच्ची लगे वो आप हमारा सहकार दीजिए । मैं इन्हीं शस्दों के साथ ग्रंपनी दात की खत्म करता हं। जास्तों में कई एक जनह पर कहा गया है "स्वे स्वे कर्मण्यामः रतः, संसिद्धि नभने तरः"

ब्रस्यवाद ।

SHRI NAND KISHORE BHATT (Madhya Pradesh): Mr. Vice-Chairman, Sir, at the outset. 1 congratulate ihe hon. Finance Minister for bringing out a very imaginative, innovative and bold Budget. It is bound to give a new direction to our economy and the country, and to our economy.

Sir, the Finance Mini-ter has done his best to provide relief to all sections of ' society, specially the working class as wel! as to the industry for its rapid development. Sir, if [may mention, the promises that were made to the people of this country have been fulfilled. Compul sory Deposit Scheme has been abolished. Auemni have been made to restructure the taxation system. Firm stand on the economic offences is highly appreciated. The policy statement by the hon. Finance ding ih^> sick units is laud-Miniable becaus^ the sick industrial units have been greatly responsible for increasing unemployment in this country. In this connection. tTi

[Shrj Nand Kishore Bhatt]

'he Finance Minister has taken bold steps for a closer co-ordination among fiscal, industrial and State policies. He has pro-rosed to notify list of industries for delicensing so that procedural delays are out to a minimum in areas where we want additional capacity. In order to reflect the considerable increase in the cost ' and the economic size of the projects that has taken place since the asset limit for MRTP companies was fixed in 1969 this limit- is being raised to Rs. 100 crores. Sir, this raising of the limit of Rs. 100 crores is probably going to be misused by a number of companies because by doing this companies will be taken out of the purview Naturally they will pile up more profits and assets. The Directive: Principles of State Policy under the Constitution lay down very clearly that the State must regulate the economy in such a mariner that more and mor.: concentration of economic power does not take place. The concessional limit of Rs. 100 crores is much more on the higher side. I would request the hon. Minister to reduce it to Rs. Finance 50 crores. By tha: it would be possible to control the nefarious activities of the evested interests in the industrial establishments.

Mr. Vice-Chairmi n. Sir, highest priority has been given to the interests of workers. Workers' participation has been announced and the Budget is production oriented and every thrust his been given to increase the overall productivity.

A new social security sheeme has also been included in the Budget to cover the death by accident in the case >i members of poor families and they will be given some relief. Sir, these are the measures which have been taken to give relief and boost up the morale of the workers and the poor people who ire committed to implement th_c d) >mic economic policies of our young imaginative Prime Minister. Shri Raiiv Gandhi.

[The Deputy Chairman in the Chair. |

Madam. Deputy Chairman Ihe pre-Budget Economic Survey that his been made av is is quite encouraging. I he Budget enlarges the scope of our

poverty alleviation programme. Provision for the implementation of the 20-point economic programme; has been made in full, integrated Rural Development Programme, National Employment Programme. Landless Employment Generating Programme have been given top priority and an allocation of Rs. 865 crores is certainly an indication of the Government's determination to see that these programmes go through and bring relief to our people.

Madam Deputy Chairman, $o \mid i$ ihe agricultural side the subsidies which have been given to the people in the agricultural sector are bound to boost up our agricultural production which has already shown greater improvement and the stock that we have got today is certainly quite encouraging. But, Madam, I am amazed at the frivolous statements of some of ihe hon. Members who are trying to place the entire situation in a different context.

M idam Deputy Chairman, the Finance Minister deserves full credit for extending the scope of pilot and experimental crop insurance scheme. It is for the first time that the farmer has been shown so much concern on the economic front in the national Budget.

1 have been connected with the Committee on Public Undertakings and thus had an opportunity of studying the Crop Insurance Scheme. The Finance Minister has slid that all crop loans, to begin with for wheat, paddy oilseeds and pulses will be insured. Will it not be advisable to limit the scheme to small and marginal farmers to keep out kuluk lobby building up. As far as my knowledge goes, the insurance coverage as well as settlement t)f claims will depend on the yield of the area has determined by crop cutting experiments. It will, therefore, appear that the success of the scheme will entirely depend upon the efficacy of the crop cutting operations undertaken by the State Oovernment. Are they extensive enough and do they cover these crops for the whole of the country? Have arrangements been made to ensure that the crop cutting exercise is taken up seriously and on scientific basis. The Finance Minister has stated

that the insurance charges will be subsidised for the marginal and small farmers by the Central and State Governments, i wonder whether the State Governments have made adequate provisions in their respective budgets. Whether the Central Government will help them financially in this matter.

The pilot and experimental crop insurance scheme as at present is being run by the Genera] Insurance Corporation of India. Although the Finance Minister lias not made any mention, I take it that the General Insurance Corporation will continue to be responsible for the expanded scheme of crop insurance as now proposed. Will it not put undue strain on the organisation? I want to emphasise that their involvement in insurance should not lead to deterioration of the service.

Madam, one of the most important aspect with regard to working classes is gram of bonus. Here I have a request to make for the consideration of the hon. Finance Minister. The entire working class will be thanking the hon. Finance Minister for raising the present ceiling of Rs. 750 to Rs. 1600 for computation of bonus but retaining the eligibility limit of Rs. 1600 for the purpose of bonus will be counterproductive and will cause a sort of discontentment among the skilled and highlyskilled workers, those who contribute to the profits of industry. In the organised industry, more particularly in public sector, skilled workers and highly skilled workers get more than Rs. 1600 as pay and their contribution to profit is also substantial. But they will be denied of bonus. While the Finance Minister his allowed such workers getting up to Rs. 1600, the benefit of bonus, others getting more than this limit arc being denied and. therefore, i feel, this may prove to be counterproductive and it will be difficult to enlist the cooperation of such workers. Since bonus is profit-sharpening or a deferred wage, all those who contribute towards profit for the industry, should be allowed to share this profit regardless of lh_c salary they draw. Already, skilled workers are leaving public sector to join private sector which is better-off. Retention of Rs. 1600 as eligibility ceiling will hasten such exodus. Private sector will

somehow compensate workers drawing above Rs. 1600 so that they do not lose their workers but public sector will have to follow the rules and this will create discontentment among the skilled workers. This may not lead to rate of development that we aim at. I, therefore, request the hon. Minister to abolish this ceiling so (hat all employees are made eligible for bonus. After all, they get bonus from nut of amounts allocated for bonus and it will not be an additional burden; it will be only a question of sharing among all workers. I would, therefore, appeal to the hon. Minister, through you, to kindly consider this matter sympathetically and either remove the ceiling altogether or raise it in the interest of industry itself.

While much has been said, r would suggest that to enthuse workers to participate in the industry and ensure more production and higher productivity it will be better that a productivity levy is imposed so that a massive programme of workers' involvement in the productivity movement is initiated and benefit can be taken of the policies that we have.

List but not the least is a point about Madhya Pradesh. It is a big State in area but we have got very poor communication. The States Reorganisation Commission made recommendation that Madhya Pradesh should be given top priority in the matter of increasing communications. If you want to go from one part to another, it takes 3 days because of lack af naequate railway lines. I, therefore, request the hon. Minister to make special allocation for giving new railway lines in Madhya Pradesh. Percentagewise also, Madhya Pradesh is the State with the least railway mileage, i would, therefore, appeal to the hon. Minister that question of large size of Madhya Pradesh be taken into consideration and steps should be taken to see that some communication facilities are provided there. Thank you.

SHRI SUSHIL CHAND MOHUNTA: Madam Vice-Chairman this Budget marks the victory of the reactionary forces over the progressive forces. It is a brief of the rich man who h :s been amply regarded through this Budget. The vast

ites and

from industrial houses.

But while doing all these things, he has completely neglected the common mm. I would like to ask him; how he proposes to help those who are righting battle for survival in an era of high prices and inflationary .trends? Socialistic philosophy his been forgotten. But I must congratulate him that he will be helping the polarisation of the capitalistic forces in the riding party and the socialist forces on this side of the House. The pace of polarisation will be accelerated and I am sure, this Budget will expose the antipeople policies of the ruling party. The gap between the rich and the poor is bound to increase further.

legalises

contribution

In this Budget, because of the heavy deficit financing and the increase in the prices of petroleum products, the prices are bound to increase. The problems of unemployment and poverty have not been tackled at all.

[The Vice-Chairman (Shri R- Ramakrishnan) in the Chairl

There is no manner in which it can be suggested even that those people who Below the povertyline, those people who are not able to have two square meals a day, those people who do not have a roofover their heads, those people who are living in slums, would looked after. What hope we have for these people so that their standard of living could be raised. On the contrary, the rise in the price index of essential commodities is bound to strangulate the already difficult life these People are lead-in

the end, | would only say this. I will not take much time because the time is very short. I will say, this Budget le policies oi the ruling party. This Budget only to rich people, who comprise hardly seven and a half per cent of the population of this country. The remaining ninety, two and a half per cent feel completely neglected, feel forlorn. They needed help and succour which has been completely denied by Finance Minister. There fore. I oppose this Budget.

SHRI THANGABAALU (Tamil Nadu) Sir, I thank you very much for giving me this opportunity to say a few words General Budget, 1985-86. At outset, I would say that this Budget is. a redemption of our hon. Prime Minister's election pledge that he would give a new -orientation to the economy. This re 's the prevailing mood of optimismi and self-confidence of the people. Our Prime Minister does not want to lead the people by a nose string. He. is keen to r-akt them march with him on a road is wider and grander with each passing step. so that they reach ultimately the citadel of: where they ed of a place under the Sun.

Our hon. Finance Minister has given budgetary support, shape, to the ideals i ter, Honesty, rational efficiency simplicity, social justice are the basic tenets which have been adumberaied in This Budget is not merely latement of Government's revenue and expenditure.. As has been aptly pointed i by our hon. Prime Minister the other day, the experience of age and the enthu-

siam of the vouth have brought a.bcut the innovative and, pra;. oononjig concepts. through this", Budget. I v.K^eheartedly support tin's budget. Now 1 would like to make some specific com ments about thi; budget nnd. also refute some of the wild some of our opposition Members, which have no substance in them. The charge is that the budget is a not a socialist one. This is a totally hollow charge be cause the whole thrust of the budg si on giving benefits to the common man. There are specific schemes like crop in surance., id maximum relief provided f(: ers. .Another thing, h in production which is visualiswould result in udget availability of m Is for the common man at cheaper prices. The Finance Minister has. for the first time,, made a bold, bra through to remove .all constraint on pro duction. In this way iher, will be no scarcity and when the shortages or scarcitie . re will be more food, more goods available for everybody. This would generate more and more employment. Under our Prime Minister's farsightedness a new cycle of employment orientation has been started. This will benefit the common man, lift him out of his hopeless situation of poverty and unemployment.

Now, Sir, let us turn to some specific issues relating to the country as a vyhole and particularly' to my State of Tamil Nadn. Let us take the issue of housing. In a welfare society like ours housing gets priority. Our , Finance Minister is here, he is well aware of the conditions of the housing system in our country. It is m; suggestion that our nationalised hanks should change their attitude . and policy towards this problem immediately. There are hundreds of cases of success ful housing cooperatives in cities like Bom bay. Delhi and Madras. And yet the banks j_a thave consisused to finance, this vital national : vily of housing for the comman

I would like, to urge upon the Finance Miniissue, necessary orders (1. ink's to finance housing activity 1 only in the towns and cities but te ihe rural areas also. Food,

shelter clothing are th. basic minimum, irements for human survival. It is ihe duty of ou_r State and its instruments like the" nationalised banks to finance housing- for the common man on a priority basis. Even the risk' factor, here is far less . and almost nonexistent .because the banks' can held the houses security.

Coming to agriculture, our hon. Agri-culiur, Minister is here and I would like fo emphasize upon him that on the agriculture front not enough has been done for tiie agriculturists ou whom the entire success of the budget depends. The Finn Minister has himself said, that the impact of ihe deficit will not be felt on prices provided agricultural production is good.

Now what kind of deal are we giving fo the agriculturists? They are so vital to our economy. The farmers of this country contribute araund 160 million ton nes of foodgrains in a year. But they get a raw deal, pari the marginal mall farmers. Considering the costs. inputs, the prices are not sufficient

I would strongly m a.ore posiapproach be. adopted to ihe problem ts like electricity, fertiliser etc. My known th:t the bigger far-rialists pilfer electricity directly and there is lot of corruption in which ihe electricity officials make and government is cheated of its dues.

Another thine which i would like to is. the Government is committed to cleanse out .corruption from the country. This should be extended to this rich tirist sector whick is in collusion with the corrupt officials. The saving in electricity electricity which 7.00 PJVI..would- thus result should be I.to the marginal and forai of free, elect-ricity d) fanners to them. Right'.now the Sitate is givin: free electricity 'to the rich farmer. a filling thekefs of c'orrup officials, plea is th -i lic co, ri pletely wipedd on

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to the poorer sections of ihe farming community. This will $_{g0}$ a long way in giving relief to the agricultural community in the country.

Our hon. Finance Minister, who is here, is spearheading the scheme for the last two or three, years and he must know what is happening in the banking regarding the Self Employment Scheme. The issue is of national concern and I would like to bring to the notice of the Finance Minister that the Unemployed Youth Programme was first formulated and enunciated by our late beloved Prime Minister, Shrimati Indira Gandhi. I notice that in this year's budget there is no increase in the outlay for this scheme it is the year of the Youth. In fact there is a 50 per cent cut in the allocation for this scheme where one would have expected an increase. Last year around 5 lakh youths were supposed to be covered by this Scheme. Even here the youth face severe problems at the hands of the bank managers. Even though they are getting the clearance from the DICs or employment exchanges, the bank managers have given them a raw deal. On the top of this, in this year's budget the allocation has been cut down to 50 per cent. I strongly urge upon the Finance Minister who is having the maximum interest in developing the weaker sections, particularly the youngsters, not to disappoint the youth of the country who stood solidly behind our young, dynamic Prime Minister and who have high expectations from us. I think the target for this year should be doubled i.e. from 5 lakhs tc 10 lakhs-and the allocation must be a minimum of Rs. 300 -Tores. It is the youth who are the hope of this country whose enterprise must be channelised through such progressive schemes of employment. Again, I would request the Finance Minister to appoint a machinery which will monitor speedy implementation of the scheme and also correct the attitudes of bank managers who are not in tune with the policies of the Government.

Our late Prime Minister, Smt. Indira Gandhi, had launched a weaker sections' loan programme. She said that she was

there to look after the interest of weaker >ect;on_s and she stood guarantee for the weaker sections i_n meeting their needs. Her intention was to uplift the pdoi of the pooi' in the country. That programme was very much implemented.] cannot say 'hat it was implemented throughout India, but I can say that at least in regard to Tamil Nadu. Our Finance Minister, Poojary participated in it and he saw the enthusiasm of the people and he saw the results also. Her intention was to reduce the disparities by generating selfemployment at the lowest levels of our society. This was widely welcomed by the common man in their hope to get away from the clutches of the money-lenders. But unfortunately this benefit which was intended only for the poor people does not go to them because ihe bank officers are. in the company of rich people. The weaker sections of the people are always repaying the loans, but not the big industrialists. As our Minister stated yesterday during Question Hour, in this coimtry loans given to the weaker sections have been repaid. According to my information, in my State 90 per cent of the people have repaid the loans and still when they go back te the bank, the bank man says: "Indira Gandhi is gone. There is no more a scheme". {Time bell rings) Sir, I want five minutes more.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): No, no, I am sorry, Mr. Thangabaalu because we are gonig to adjourn the House now.

SHRI THANGABAALU: I am surprised that this scheme has been scrapped and no bank is entertaining the requests of the. poor people anymore. I would urge the hon. Finance Minister to give necessary instructions to the concerned bank authorities so that the public sector banks do not shut their doors on the weaker sections. The nationalised banks should not show the same disregard for the poor as money-lenders do because it is their task to bring about a social change according to the Government policy.

Coming specifically to Tamil Nadu, I would only like to state that the Salem steel plant project was cleared by the Steel Ministry and by the late Prime

Minister, Shrimati Indira Gandhi, long back. What has happened by now is that the steel plant project has got reduced to the level of a steel mill. This year's budget allocation only confirms this impression. I strongly feel that the promise of the steel piant should not be belied. The allocation for the Salem steel plant should be increased in keeping with the progressive plan of development which had been outlined for it at the outset. The hopes and expectations of the people of Tamil Nadu are tied with the steel plant at Salem in a big way.

Also I would like to mention that ther.; is a long-pending request of the State Government regarding an airport for Salem but it does not figure anywhere in the budget nor is any allocation made for it . ..(*Time bell rings*)... I would request the hon. Minister to please find some way to increase or allocate some more funds for the Salem steel plant so that the people of Tamil Nadu will be happy.

Last year our late Prime Minister took a personal initiative to lay, the foundation stone for the Telugu Ganga project which would alleviate the water shortage particularly in Madras city and give relief also to the farmers in Andhra Pradesh. The water problem in Madras city is very very acute and it puts lakhs of people to severe inconvenience every year. The Chief Ministers of Tamil Nadu and Andhra Pradesh, particularly the people of Tamil Nadu, want this project to be aided by the Central Government.

Before concluding, I want to say that the hike in petrol prices is against the. common man. Nowadays petrol is an essential commodity for the ordinary people. The additional income that the Go-

Government will be getting through this hike is only a meagre amount. I would like to impress upon the Finance Minister that the Prime Minister has created a separate Ministry for the development of the womenfolk of this country and today the womenfolk are in trouble because of the hike in gas prices. I would urge upon the Finance Minister to reduce the hike in petrol price because many of ihe common poeple and ordinary workers belonging to the weaker sections also are using motor cycles and scooters and so they are also affected by this hike. They want relief to be given immediately.

The womenfolk of this country are expecting a great deal from the Finance Minister and t'ne Prime Minister. On their behalf I request the honourable Finance Minister to reduce the pric> like in cook. ing gas.

With these words, I commend the Government's initiatives and strongly support this budget. Than!- y u.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now I would like to inform honourable Members that an extraordinary situation has arisen in that all the parties have exceeded their time by well over one hour, 20 minutes, 30 minutes and so on depending upon their time. Most of the points have been made. I am no doubt aware that many Members are sitting from 2.30 in the afternoon, waiting for their chance to speak. As in the case of the Lok Sabha when sometimes the guillotine has to be applied when the Demands for Grants are being discussed and many Ministries are not taken up, I am afraid, a similar measure of guillotne has to be applied to this budget discussion.